2784979   01/08/2014
RAJ SHAURY SPICES PVT. LTD
UNIT NO.5, VIJAY INDUSTRIAL ESTATE, GROUND FLOOR I. B. PATEL ROAD, GOREGAON (EAST) MUMBAI, MAHARASHTRA. INDIA. PIN-400050.
MANUFACTURER & TRADER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
FLAT NO. 102, TULSI NIWAS, PUSHTIKAR SOCIETY, JOGESHWARI (W), MUMBAI 400 102
Used Since :01/05/2013

MUMBAI
SPICES AND HERBS
MURLI
2964439    16/05/2015
SH. SONU TYAGI
trading as ;TYAGI TRADERS.
G.T. ROAD, MURTHAL, DISTT. SONEPAT, HARYANA,
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/04/2009
DELHI
COFFEE, TEA, COCOA, SUGAR, TAPIOCA, FLOUR, MAIDA, SUJI, SAGO, WHEAT, ASAFOETIDA, BESON, PAPAD, SPICES,
BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, CHEWING GUM, JEERA, SOUNF,
HAYACHI, HING, PEPPER, YEAST, SNACKS, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, SAUCES,
HONEY, NOODLES, TREATCLE, JAGGERY, CUSTARD POWDER, CORN FLOUR POWDER, CURRY POWDER, TERMERIC
POWDER, CHILLY POWDER, BAKING POWDER, VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS
AND SAUCES.
3003951 08/07/2015
MR. SATISH KUMAR
trading as ;MR. SATISH KUMAR
B-13, FIRST FLOOR, BHAGWAN DASS NAGAR, EAST PUNJABI BAGH, NEW DELHI-110026,
MANUFACTURING & TRADING
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :01/06/2015
DELHI
PULSES, BESAN, ATTA, MAIDA, SUJI, CEREALS, RICE & SPICES
3091001 02/11/2015
KOSHAMBH MULTITRED PVT. LTD.
301/302, GAMTHI COMPLEX, ALKAPURI, OPP. PRODUCTIVITY COUNCIL, VADODARA
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/04/2013
AHMEDABAD
ALL TYPES OF CONFECTIONERY, TEA, COFFEE, RICE, WHEAT AND SALT AS INCLUDED IN CLASS 30 FOR SALE IN THE STATE OF GUJARAT ONLY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Sale of goods is restricted in the state of Gujrat only.
BHARAT CEREALS PVT. LTD.
PAKHANA-NADANA ROAD, TARAORI-132116, DISTT.-KARNAL, HARYANA.
MANUFACTURERS AND MERCHANTS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.

Used Since :01/10/2012

To be associated with:
2422226

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
OWOW

3143754  31/12/2015
MR.HARJEET SINGH
trading as ;JBD FOOD & BEVERAGES
C-7B, NARESH PARK , NANGLOI, DELHI-110041.
MANUFACTURER
Used Since :01/04/2014
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, ‘CONDIMENTS’; SPICES; ICE
ROYAL DECCAN
3173297    01/02/2016
MANYA FOODS PVT. LTD.
2650/2, Gali Raghunandan Naya Bazar Delhi 110006
Manufacturers & Traders
Pvt. Ltd Company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308
Proposed to be Used
DELHI
Rice
Trade Marks Journal No: 1931, 09/12/2019 Class 30

3191730  23/02/2016
MANOJ SHARMA
118, VARDHMAN DIAMOND PLAZA, PAHARGANJ, DELHI- 110 055
MANUFACTURER AND TRADER
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/01/2016
To be associated with:
3129550
DELHI
COFFEE; TEA; INSTANT TEA; ICE TEA; MASALA TEA INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3129550.
INDIAN FARM

3197194     27/02/2016
M/S KRBL LIMITED
5190, Lahori Gate, Delhi- 110 006.
Manufacturers and Merchants
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :17/01/1994

DELHI
Rice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIAN.
GOLD N BITE

3263929  20/05/2016
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

DELHI
SWEETS, READY TO EAT COOKED FOOD, SWEET PREPARATIONS, CANDIES, PASTA, VERMICELLI, SPAGHETTI,
SNACKS FOOD INCLUDING GRAM FLOUR BASED SNACK FOODS, TINNED DESERTS AND CONFECTIONERY GOODS,
SOY-BASED ICE CREAM SUBSTITUTE, BREAD, MALT BREAD, PRESERVED BREAD, BUTTER BREAD, BUNS, CAKES,
CAKE PASTE, EDIBLE DECORATIVES FOR CAKE, FLAVORINGS FOR CAKES, CAKE POWDER, CAKE MIXES, SWEETS,
CANDY, SALTY SNACKS CONSISTING OF PRIMARILY NAMKEEN WHICH CONSISTS OF FLOUR AND CEREALS,
BISCUITS, COOKIES, COFFEE AND TEA, SANDWICHES, CHOCOLATES, BAKERY ITEMS, SUGAR SYRUP, HONEY,
BAKING POWDER, FOOD AND SNACK PRODUCTS MADE FROM CEREALS, PREPARATIONS MADE FROM CEREALS
AND FLOUR, NAMELY BHUJIA, CRUSHED OR GROUND MATERIALS, WHEAT, FINE FLOUR, COARSE WHEAT FLOUR,
RICE, SPICES, SEASONINGS, SALT, MUSTARD, VINEGAR SAUCES AND TURMERIC POWDER IN CLASS 30

THE MARK TO BE READ AS WHOLE.
3267026  24/05/2016
K.K. MEHTA
trading as ;DUKES PASTRY SHOP
26/17, OLD RAJINDER NAGAR, DELHI-110060
MERCHANT & MANUFACTURER
Used Since :01/01/2009
DELHI
CAKE, PASTRY with the area restriction of DELHI.
As requested the goods under applied trademark is restricted in the state of Delhi only.
HODGSON MILL, INC.
1100 Stevens Ave. Effingham, Illinois 62401, USA
Manufacturers & Merchants
A Company organized and existing under the laws of United States of America
Address for service in India/Attorney address:
ZEUSIP
C-4, JANAPURA EXTENSION NEW DELHI-110014.
Used Since :16/07/2015
DELHI
Coffee, tea, cocoa, and artificial coffee; rice, tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
The Applicant wishes to claim rights in colours BLUE, GOLDEN BROWN, RED, DARK BEIGE, WHITE and BROWNISH GREY as appearing in the mark..
3276170  03/06/2016
KAILASH CHAND JAIN S/O. LATE SH. DAGRULAL JAIN
trading as ;KANKARIA MASALA UDHYOG
OUT SIDE, SIWANCHI GATE, JODHPUR (RAJASTHAN)
Manufacturer and merchants trading as
Single firm
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1983
AHMEDABAD
Spices, Salt, Aata, Maida, Suji,Besan in Class 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE all descriptive matters.
DHANI BRAND ATTA
3332334    09/08/2016
NAVEEN KUMAR
C-23- C BLOCK, MAJLIS PARK, DELHI.
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since :12/07/2016
DELHI
DAL, MASALE, SUGAR, RICE, MAIDA, SUJI, DALIYA AND ATTA.
LE CHERISH

3340981    22/08/2016
B. M. SETH
C-1/203, JANAK PURI, NEW DELHI-110058.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

DELHI
BISCUITS; COOKIES; RUSKS; MUFFINS; CAKES; NOODLES; VERMICELLI; MACARONI; MUESLI; PASLA; CORN FLAKES; CHOCO FLAKES; CORN FLOUR; SAUCE (TOMATO); MUSTARAD SAUCE; DAHI BHALLA SAUCE; SOYA SAUCE; CULINARY SAUCES; KETCHUP (SAUCE); SAUCE (CONDIMENTS); VINEGAR; MAYONNAISE; CUSTARD POWDER; BAKING POWDER; CAKE POWDER (MIX); INSTANT MIXES INCLUDING DOSA MIX, IDLI MIX (FLOUR MILLING PRODUCTS), KULFI MIX; DRINKING CHOCOLATE; INSTANT SNACKS.
Trade Marks Journal No: 1931, 09/12/2019 Class 30

3367342  20/09/2016
MNG OVERSEAS PRIVATE LIMITED.
trading as ;MNG OVERSEAS PRIVATE LIMITED.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12 A, BEHIND SYNDICATE BANK, DWARKA, NEW DELHI-110075, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/09/2016
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Temperic powder, Chilly powder, Baking powder, Vinegar, Poha, Flour and preparations made from cereals and Sauces.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BHAARAT.
3376894  29/09/2016
SHRI RAJESH CHAWLA
trading as; RAJESH TEA COMPANY
35, Sindhi Colony, NEEMUCH 458 441 [M.P.].
Manufacturers & Merchants.
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since: 19/09/2000
MUMBAI
TEA INCLUDED IN CLASS 30
for use in the state of Madhya Pradesh only.
MAHARANA PARTAP

3377008    30/09/2016
S. JASBIR SINGH CHATHA
S. PUNYAJIT SINGH CHATHA
MRS. RAJINDER CHATHA
trading as ;R.J. CHATHA RICE MILLS
CHATIWIND GATE, AMRITSAR (PUNJAB).
MERCHANTS, IMPORTERS AND EXPORTERS

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/11/1976

DELHI
BASMATI & NON BASMATI RICE, RAW & STEAMED RICE INCLUDED IN CLASS 30.
3399491  31/10/2016
DEEPAK AGGARWAL
GAURAV AGGARWAL
trading as : DEEPAK AGGARWAL & COMPANY
45-R, MODEL TOWN, ROHTAK-124001, HARYANA.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001, (HARYANA)
Used Since : 09/07/1992
DELHI
SWEETS, REWRI, GAJJAK.
SUGANDH TEA PVT. LTD.
113, D-MALL, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110042
MANUFACTURER & MERCHANT
Used Since :16/05/1994
DELHI
TEA AND COFFE
3448314 03/01/2017
PREETPAL SINGH
trading as; NEW PATIALA SHAHI CATERERS
B-2/26A, GALI NO-12, MOHAMMAD PUR, KARALA, DELHI-110081
MANUFACTURING AND TRADING
Used Since 01/10/2006
DELHI
COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; FLOUR-MILLING PRODUCTS, MAIDA, SUJI, BESAN, BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YRAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES, SNACK FOOD (CEREAL-BASED), SOYA BEAN PASTE [CONDIMENT], SOYA CHAAP FLOUR, SOYA MALAT CHAAP FLOUR, SOYA SAUCE, SPRING ROLLS, VERMICELLI [NOODLES], WHIPPED CREAM (PREPARATIONS FOR STIFFENING), SNACK FOOD (RICE-BASED), SPRING VEGETARIAN ROLLS, CAKES, PIZZAS, SANDWICHES, SEMOLINA.

No exclusive rights over the descriptive matters appearing on the label.
GURUDHAN
3448847  03/01/2017
RAVINDER KUMAR
trading as ;RS TRADERS
13/21, GALI NO-6, SHAKTI NAGAR, NEAR GURU NANAK SCHOOL, KHANDELWA, CHHARHATA ROAD, AMRITSAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/08/2013
DELHI
Tea, Atta, Maida, Suji, Besan, Dalia, Spices, Soya Bean Nutri, Macroni, Noodles, Pasta & Poha.
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
DELHI
BUTTERSCOTCH CHIPS, RICE CHIPS, CHOCOLATE CHIPS, CORN CHIPS, CHIPS (CEREAL PRODUCTS), GRAIN- BASED CHIPS, FLOUR BASED CHIPS, CONFECTIONERY CHIPS FOR BAKING, VEGETABLE FLAVOURED CORN CHIPS & PEANUT BUTTER CONFECTIONARY CHIPS.
3472795 03/02/2017
MNH HEALTH CARE INDIA (OPC) P. LTD.
J-29, BASEMENT, SAKET NEW DELHI-110017
MANUFACTURING
Address for service in India/Attorney address:
JITENDER RAJPUT
OFFICE NO-3, BLOCK-A, CHANAKY PLACE MARKET, 40-FT. ROAD, C-1, JANAKPURI, NEW DELHI-110059
Used Since :18/12/2008
DELHI
FOOD AND DIETARY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; INCLUDED IN CLASS-30
3472822 03/02/2017
NEMKO AYURVEDA PRIVATE LIMITED
2061/161, GANESH PURA -B, TRI NAGAR, DELHI-110035.
MANUFACTURER, MERCHANT & TRADER
Used Since :27/12/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, ARTIFICIAL COFFEE; SALT, SAUCES, (CONDIMENTS); SPICES; AND PREPARATIONS.
3474524  06/02/2017
SALUDOS PHARMA PRIVATE LIMITED
#1526, TOP FLOOR, SAINI VIHAR , PHASE-3, BALTANA, ZIRAKPUR S A S NAGAR MOHALI, PB-140604, INDIA.
MANUFACTURING AND TRADING
Used Since :16/08/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TRECACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, PEPPER, (CONDIMENTS); BISCUITS, SPICES; MAIDA.SUJI, BESAN, ICE.
3482851  15/02/2017
HARIVEDA HERBOCARE PVT. LTD.
457, ANANDPURI, GALI NO-2, ROORKEE ROAD, MUZAFFARNAGAR U.P-251001
MANUFACTURING AND TRADING
Used Since :01/02/2017
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, CEREALS PREPARATIONS, BREAD, PASTRY, CONFECTIONERY, HONEY, SALT, MUSTARD, VINEGARS, SAUCES, CONDIMENTS, SPICES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3485725    16/02/2017
SMT. POONAM PANCHOLI
trading as ; RAMESHWAR DAYAL ASHOK KUMAR
48/15, 1ST FLOOR, GADODIA MARKET, KHARI BAOLI, DELHI.
Manufacturer, Merchant and Trader
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.
Used Since : 03/08/2004
DELHI
MAKHANA
3485726   16/02/2017
SMT. POONAM PANCHOLI
trading as ;RAMESHWAR DAYAL ASHOK KUMAR
48/15, 1ST FLOOR, GADODIA MARKET, KHARI BAOLI, DELHI.
Manufacturer, Merchant and Trader
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Used Since :10/08/2004
DELHI
MAKHANA
3493167  27/02/2017
PARNEET KAUR CHANDHOK
trading as ;THE ROLLING PIN BAKERY
C9/9, DLF PHASE-1, GURGAON-122002, HARYANA
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :14/02/2013
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE. BAKERY PRODUCTS INCLUDED IN CLASS 30.
WOW-Cheers

3493229  27/02/2017

BRIJ MOHAN SETH
C-1/203, Janak Puri, New Delhi -110058.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

DELHI
BISCUITS, COOKIES, RUSKS, MUFFINS, CAKES, NOODLES, VERMICELLI, MACARONI, MUESLI, PASTA, CORN FLAKES, CHOCO FLAKES, COM FLOUR, SAUCE (TOMATO), MUSTARD SAUCE, DAHI BHALLA SAUCE, SOYA SAUCE, CULINARY SAUCES, KETCHUP (SAUCE), SAUCE (CONDIMENTS), VINEGAR, MAYONNAISE, CUSTARD POWDER, BAKING POWDER, CAKE POWDER (MIX), INSTANT MIXES LIKE DOSA MIX, IDLI MIX (FLOUR MILLING PRODUCTS), KULFI MIX, DRINKING CHOCOLATE, INSTANT SNACKS AND PASTE GINGER.

MARK SHOULD BE READ AND USE AS A WHOLE.
AMIT KUMAR (SOLE PROPRIETER) TRADING AS MEGHA CONFECTIONERY
233-A, Sector-3, HSIIDC, Karnal, Haryana
Manufacturers and Traders

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/07/2015

To be associated with:
3022526, 3022528, 3495420, 3495421

DELHI
Confectionery, non-medicated confectionery, non-medicated digestive tablets, non-medicated tablets, and churan, falling in class 30

No exclusive rights over the descriptive matters appearing on the label.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3495421.
JANTA FRUIT ICE CREAM

3498392  03/03/2017

MUNISH BHARDWAJ

trading as ; JANTA FRUIT ICE CREAM

PLOT NO. 113-A, PHASE-II, INDUSTRIAL AREA, GANGYAL, JAMMU, J&K
MANUFACTURING & TRADING

Address for service in India/Attorney address:

TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92

Used Since : 25/01/2015

DELHI

ICE CREAM.
TMC ROYAL

3501313 03/03/2017

PRAMOD KUMAR CHAURASIA
K-46/159, HARTIRATH, VARANASI - 221005, UTTAR PRADESH
Manufacturer and Merchant

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Used Since: 23/12/2015

To be associated with:
3136177

DELHI
SPICES AND NAMKEEN

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3136177.
MANISH DALVI trading as M/s DDF ENTERPRISES
A-301, VEDANT CHS, WANGLE NAGAR, KHADAK PAD, KALYAN, MUMBAI, MAHARASHTRA-421301
TRADER & MANUFACTURER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Used Since: 01/03/2017
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE BEING GOODS INCLUDED IN CLASS 30.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TIJAN
3503371  04/03/2017
GREEN VILLAGE AGROS PVT. LTD.
Near Police Station, Railway Road, Taraori - 132 116, District Karnal (Haryana) also at: 938, Sector-13, Urban Estate, Kamal - 132001 (Haryena)
Manufacturer, Merchant & Exporter

Body Incorporated

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005

Used Since :09/02/2015

DELHI
Rice, atta, maida, sooji, dalia, besan, rawa and preparations made from cereals, flour of grains, coffee, coffee substitutes, cocoa, sugar, chocolate, tapioca, sago, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, condiments, spices, sweets, snack food for sale in India and exports.
AL BURHAN

3503372  04/03/2017
GREEN VILLAGE AGROS PVT. LTD.
Near Police Station, Railway Road, Taraori - 132 116, District Karnal (Haryana) also at: 938, Sector-13, Urban Estate, Kamal - 132001 (Haryana)
Manufacturer, Merchant & Exporter
Body Incorporated

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since :09/02/2015

DELHI
Rice, atta, maida, sooji, dalia, besan, rawa and preparations made from cereals, flour of grains, coffee, coffee substitutes, cocoa, sugar, chocolate, tapioca, sago, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, condiments, spices, sweets, snack food for sale in India and exports.
NAURAN

3503373  04/03/2017
GREEN VILLAGE AGROS PVT. LTD.
Near Police Station, Railway Road, Taraori - 132 116, District Karnal (Haryana) also at: 938, Sector-13, Urban Estate, Kamal - 132001 (Haryana)
Manufacturer, Merchant & Exporter

Body Incorporated

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005
Used Since :09/02/2015

DELHI

Rice, atta, maida, sooji, dalia, besan, rawa and preparations made from cereals, flour of grains, coffee, coffee substitutes, cocoa, sugar, chocolate, tapioca, sago, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces, condiments, spices, sweets, snack food for sale in India and exports.
ESPRESSO CLOUD

Priority claimed from 22/09/2016; Application No. : 87180251 ;United States of America
3511925    22/03/2017

STARBUCKS CORPORATION
2401 Utah Avenue South, Seattle, Washington 98134, USA
a corporation organized and existing under the laws of the State of Washington, U.S.A.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Coffee-based beverages.
3515329  27/03/2017
ADITI FOODS (I) PVT. LTD.
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2017

MUMBAI
TOMATO KETCHUP, SAUCES & VINEGAR
3517703   30/03/2017
MANSI GUPTA
C-94, ANTRIKSH APARTMENTS, SECTOR-14, ROHINI EXTN, DELHI-110085
Individual
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Proposed to be Used
DELHI
SPICES AND CONDIMENTS; TEA AND TEA PREPARATIONS; NATURAL SWEETENERS; PEPPER; SEASONINGS
3520207  06/04/2017  
A.N PRASANNA KUMAR  
trading as ;ARUN FOOD PRODUCTS  
ANP BUILDING, MAVADY, VELATHUSSERY P.O, KOTTAYAM (DIST) 686 580 , KERALA, INDIA  
MANUFACTURER AND MERCHANTS  
SOLE PROPRIETOR  
Address for service in India/Attorney address:  
PRG ASSOCIATES  
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA  
Used Since :01/01/1993  
CHENNAI  
PAPPADAM, RICE CHIPS, TACO CHIPS, RICE, RICE POWDER, CURRY POWDER, SPICES.
3525138    12/04/2017
NIDHI JAIN
70B, SECTOR-15-II, GURGAON-122001, HARYANA
Individual
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.

Proposed to be Used

DELHI
BAKERY AND CONFECTIONERY INCLUDING CAKES, PASTRIES, CHOCOLATES, BISCUITS, BREADS, BUNS, COOKIES, JELLYS AND SNACK FOODS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SUDAMA ANUPAM

3527574  18/04/2017
MR. ANUP KUMAR GUPTA.
A-4/59, SECTOR-15, ROHINI, DELHI-110085, INDIA.

Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.

Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Badi, Papad, Spices, Bread,
Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing,
Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle,
Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilly powder, Baking powder, Vinegar,
Poha, Flour and preparations made from cereals and Sauces.
3536726  28/04/2017
PUNJAB RICELAND PRIVATE LIMITED
CHABHAL ROAD, TARN TARAN
BODY INCORPORATED

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)

Used Since :01/06/1994

DELHI
RICE, BASMATI RICE AND NON BASMATI RICE
AMCHUR

3552223   19/05/2017

JAI PRAKASH GUPTA, AN INDIAN NATIONAL
1/7039, SHIVAJI PARK, SHAHDARA, DELHI -110032,INDIA
INDIVIDUAL

Address for service in India/Agents address:
MANCHANDA ASSOCIATES.
15/1061, (2ND FLOOR), NAIWALA, KAROL BAGH, NEW DELHI - 110 005.

Proposed to be Used
DELHI
COFFEE, TEA, RICE, ATTA, MAIDA, SOOJI, BESAN, RAWA, DALIA, SUGAR, SALT, SPICES, FLOUR AND PREPARATION MADE FROM CEREALS
YOGRAJ
3552765  19/05/2017
DINESH JAIN TRADING AS THE ASHOK ENTERPRISES
201 SURYA KIRAN BUILDING, 19 K G MARG, NEW DELHI - 110001
Sole proprietor
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
Coffee and Tea
3552766   19/05/2017
GOPALJEE DAIRY FOODS PRIVATE LIMITED
ANANDA HOUSE, H-112, PRAGATI TOWER, SECTOR-63, NOIDA-201307, U.P.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
BISCUIT COOKIES INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3180003.
3552767  19/05/2017
GOPALJEE DAIRY FOODS PRIVATE LIMITED
ANANDA HOUSE, H-112, PRAGATI TOWER, SECTOR-63, NOIDA-201307, U.P.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
COOKIES INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3180003.
3552769  19/05/2017
GOPALJEE DAIRY FOODS PRIVATE LIMITED
ANANDA HOUSE, H-112, PRAGATI TOWER, SECTOR-63, NOIDA-201307, U.P.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
COOKIES INCLUDED IN CLASS 30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3180003 & 3552768.
3552770  19/05/2017
GOPALJEE DAIRY FOODS PRIVATE LIMITED
ANANDA HOUSE, H-112, PRAGATI TOWER, SECTOR-63, NOIDA-201307, U.P.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

COOKIES INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3180003 & 3552768.
3552775  19/05/2017
GOPALJEE DAIRY FOODS PRIVATE LIMITED
ANANDA HOUSE, H-112, PRAGATI TOWER, SECTOR-63, NOIDA-201307, U.P.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

COOKIES INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3180003 & 3552768.
3552776    19/05/2017
GOPALJEE DAIRY FOODS PRIVATE LIMITED
ANANDA HOUSE, H-112, PRAGATI TOWER, SECTOR-63, NOIDA-201307, U.P.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
COOKIES INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3179999.
PALMY FOOD PRODUCTS PVT.LTD.
301, CITY CENTRE, THE MALL, KANPUR-208001

Address for service in India/Attorney address:
THEKOTTAY
111/2, HARSH NAGAR, KANPUR-208012

Used Since: 01/04/2005

DELHI
BREAD
3557611  26/05/2017
SHIVDEEP MAHAJAN PROPRIETOR OF JLM FOOD PRODUCTS
2069/2070, Cheel Mandi, I/s. Mahan Singh Gate, Amritsar-143 006(Punjab)
Proprietorship

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used
DELHI
Sweets(Mithai), Namkeens Bhujia(Snacks) in class 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AMRITSARWALA.
3568618 12/06/2017

MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M DEPOT, INDRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR.
MUKHERJEE NAGAR DELHI-110009
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER, SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE (CLASS 30)

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
BROSIS BAKES N CAFE

3571061   15/06/2017

MRS. SANJIT KAUR PROPRIETOR OF SANYA LICIOUS HOSPITALITY.
8/4, JUNGPURA EXT., GROUND FLOOR, NEW DELHI-110014, INDIA.

PROPRIETORSHIP

Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.

Proposed to be Used

DELHI

Confectionery and Bakery Products, Food Products including Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Badi, Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilly powder, Baking powder, Vinegar, Poha, Flour and preparations made from cereals and Sauces.
TIGER

3572489  16/06/2017
SHAKTI BHOG FOODS LIMITED
1101-1103, PEARLS BUSINESS PARK, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-110034, INDIA
Body Incorporated

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
TEA, COFFEE, COFFEE SUBSTITUTES, COCOA, CEREAL FOOD PREPARATIONS.
MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M DEPOT, INDRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR.
MUKHERJEE NAGAR DELHI-110009
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
3437060
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER, SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE (CLASS 30)
NUTRIVIBE

3575591   21/06/2017

POOJA SHARMA
1302, A WING, CAMELLIA, NAHAR AMRIT SHAKTI, CHANDIVALI, ANDHERI EAST, MUMBAI-400072
An Indian National

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN S K PATIL LANE, DAFTARI ROAD, MALAD EAST, MUMBAI -97

Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastry And Confectionery; Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces (Condiments); Spices; Ice

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3578346   25/06/2017

MR. RAJAT PODDAR TRADING AS M/S. RAJAT SPICES
E-147, A INDUSTRIAL AREA, JHOTWARA EX. 1, SARNA DOONGER, JAIPUR RAJ.
FIRM

Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)

Proposed to be Used
AHMEDABAD
ALL TYPE OF SPICES INCLUDED CLASS-30
3607511   06/08/2017
MURLI RUPANI PROPRIETOR OF VANILA FOOD PRODUCTS
W-50 E, Additional MIDC, Anand Nagar, Ambernath East, Dist.Thane-421506
Indian National
Address for service in India/Attorney address:
ADV. NEHAL THAKKAR
156/9, Parleshwar Society, Shahaji Rage Marg, Opp. Suncity Theatre, Vile Parle East, Mumbai- 400057
Used Since :23/04/2004
To be associated with:
3104388
MUMBAI
Confectionery (Non-Medicated), Chewing Gum, Cakes, Pastries, Ice Cream, Dessert Mousse, Biscuits (Not for Animals), Chocolates, Candy, Lolly Pops and snacks made of cereals.
MURLI RUPANI PROPRIETOR OF VANILA FOOD PRODUCTS
W-50 E, Additional MIDC, Anand Nagar, Ambernath East, Dist.Thane-421506
Indian National

Address for service in India/Attorney address:
ADV. NEHAL THAKKAR
156/9, Parleshwar Society, Shahaji Rage Marg, Opp. Suncity Theatre, Vile Parle East, Mumbai- 400057
Used Since :17/12/2002

MUMBAI
Confectionery (Non-Medicated), Chewing Gum, Cakes, Pastries, Ice Cream, Dessert Mousse, Biscuits (Not for Animals), Chocolates, Candy, Lolly Pops and Snacks made of Cereals.
Trade Marks Journal No: 1931, 09/12/2019 Class 30

3636984 16/09/2017
MR. ASHPAK HASAN BADIVALE
12/917, Hatti Chowk, Ichalkaranji, Kolhapur, Maharashtra 416115
individual
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune 411023

Proposed to be Used
MUMBAI
Food And Food Articles Including Confectionery, Namkeen, Farsan, Breads, Biscuits, Pasta, Cakes, Pastry, Bakery Products, Honey, Coffee, Coffee Substitutes; Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Glucose Powder, Flour And Preparation Made From Cereals, Baking Powder, Sauces, Salt, Mustards, Treacle; Yeast, Baking Powder; Garam Masala, Spices, Pepper, Vinegar, Ketch Up & Chocolates
JAYBHIM

3648120  03/10/2017

BIJENDER KUMAR TRADING AS JAI BHIM PRODUCTS & TRADING
G-44, 1ST FLOOR CAPITAL GALARIA, BHIWADI, ALWAR, RAJASTHAN-301019
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
3521564

AHMEDABAD
Gold tea, premium tea, biscuit (sweet butter), biscuit (jeera salted), namkeen (bhujia), salt, red chilly powder, turmeric powder, dhania powder and rice
MOJILA

3650189  05/10/2017
RAJKUMAR JAYANTILAL PATEL, PROPRIETOR OF : J. M. & SONS
C-132, KHADIYA VIBHAG, GUNJ BAZAR, UNJHA.
AN INDIAN PROPRIETORY CONCERN

Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-1, OPP. GUJARAT HIGH COURT, SOLA, S.G.ROAD, AHMEDABAD - 380 060

Proposed to be Used
AHMEDABAD
WHOLE SPICES INCLUDED IN CLASS - 30
GOBBLE

3672986  08/11/2017
MURLI RUPANI PROPRIETOR OF VANILA FOOD PRODUCTS
W-50 E, Additional MIDC, Anand Nagar, Ambernath East, Dist.Thane-421506
Indian National

Address for service in India/Attorney address:
ADV. NEHAL THAKKAR
156/9, Parleshwar Society, Shahaji Rage Marg, Opp. Suncity Theatre, Vile Parle East, Mumbai- 400057

Used Since :24/10/2002

MUMBAI
Confectionery (Non-Medicated), Chewing Gum, Cakes, Pastries, Ice Cream, Dessert Mousse, Biscuits (Not for Animals), Chocolates, Candy, Lolly Pops and snacks made of cereals.
3690115  29/11/2017
DESAI BROTHERS LIMITED
1436, Kasba peth, Pune- 411 011, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used

MUMBAI
coffee, tea, cocoa, Jaggery, sugar, sweetmeats, rice, rice flour, preparations made from rice and rice flour, poha, chivda, dals, pulses, flour and preparations made from cereals, agar agar (china grass), arrowroot, maida, sooji, rawa, semolina, vermicelli, spaghetti, noodles, macaroni, extruded food products, ready to eat snacks, wafers, papads, corn flakes, pop corn, corn flour and prepsns made from corn flour, maize flour, barley, oats, sauces, ketchup, chutney, vinegar, asafoetida, salt, tamarind powder condiments, seasonings, spices, masalas, saffron, flavourings and essences for food, custard powder, pudding powder, , caramel, ice cream and preparations for making ice cream, bread, pizzas, biscuits, cakes, pastries, confectionery, chocolates, honey, treacle, yeast and baking powder

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..547220, 655209..
3690979  30/11/2017
MAHESH SUGAR AND POWER INDUSTRIES
C/O - MAHESH PROVISION, COTTON MARKET ROAD, MEHKAR, DIST - BULDHANA – 443301, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
JAGGERY POWDER AND JAGGERY SHARKARA POWDER
SAKSHI FOOD PRODUCTS
3759055  20/02/2018
DINESH PATIDAR PROPRIETOR OF SAKSHI FOOD PRODUCTS
MALENDI ASHAPURA ROAD MALENDI INDORE (M.P.)
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa, Tapioca Artificial Coffee; Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery Included in Class 30
HAPPY HUNGER

3762812   23/02/2018
MR. SAMIR NALINBHAI SHAH, TRADING AS:- HAPPY HUNGER
PLOT NO. 3078, BUILDING – B, ROAD NO. 5, G.I.D.C., PHASE – III, DARED, JAMNAGAR – 361 004 (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used

AHMEDABAD
NAMKEEN, FARSAN, FRYUMS, WAFERS AND COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]
3763670  25/02/2018
CHARU CHANDRA AND MOHD JUNAID  
trading as ;M/S. IRON GRILL  
556/40 (OLD NO 556/8/1) SUJAN PURA ALAMBAGH LUCKNOW 226012  
MANUFACTURER & MERCHANT  
PARTNERSHIP FIRM  
MOHD JUNEID  
trading as ;M/S. IRON GRILL  
134/16, Rajendra Nagar, Lucknow-226004  
MANUFACTURER AND MERCHANT  
PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
ASHUTOSH SHARMA  
4/205, RAJNI KHAND, SHARDA NAGAR, L.D.A COLONY LUCKNOW  

Proposed to be Used  
DELHI  
FOOD AND FOOD ARTICLES INCLUDING COFFEE, TEA, COCOA, RICE-BASED SNACK FOOD, CORN-BASED SNACK FOODS, WHEAT-BASED SNACK FOODS, BIRYANI (RICE BASED COOKED FOOD) AND ALL BEING GOODS FALLING UNDER CLASS 30
IMPRESSO

3765173    27/02/2018

HOLISTIC HOUSE INTERNATIONAL PRIVATE LIMITED

No. 317 Third Floor CTS No 240/1-8, Neelkanth Corporate IT Park, Sterlite Co, MUMBAI, Maharashtra, India, 400086

Address for service in India/Attorney address:

LEMARK

2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]; ORGANIC FOOD PRODUCTS, CEREALS AND AGRICULTURAL PRODUCE, PARTIALLY PROCESSED & PROCESSED FOOD PRODUCTS; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE; SNACKS, SWEETS, PAPADS, KETCHUP(SAUCE), INSTANT FOOD READY TO EAT FOOD PRODUCTS, CORN CHIPS, CHOCOLATE BASED BEVERAGES, BISCUITS, PRODUCTS OF SOYA BEAN, CHURAN, MOUTH FRESHENER ALL INCLUDED IN CLASS 30
3766160  28/02/2018
MURLI RUPANI PROPRIETOR OF VANILA FOOD PRODUCTS
W-50 E, Additional MIDC, Anand Nagar, Ambernath East, Dist.Thane-421506
Indian National.

Address for service in India/Attorney address:
ADV. NEHAL THAKkar
156/9, Parleshwar Society, Shahaji Rage Marg, Opp. Suncity Theatre, Vile Parle East, Mumbai- 400057
Used Since :11/11/2004

MUMBAI
Confectionery (Non-Medicated), Chewing Gum, Cakes, Pasties, Ice Cream, Dessert Mousse, Biscuits (Not for Animals), Chocolates, Candy, Lolly Pops and Snacks made of Cereals.
HBC
3766511 28/02/2018
HBC LIFE SCIENCES PVT. LTD.
MAYUR HOUSE, PLOT NO.218, GIDC, SECTOR-25, GANDHINAGAR-382 016. GUJARAT INDIA.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since: 21/10/2008
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE INCLUDED IN CLASS-30
3766566  28/02/2018
HBC LIFE SCIENCES PVT. LTD.
MAYUR HOUSE, PLOT NO. B-218, GIDC, SECTOR - 25, GANDHINAGAR-382 016. GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :21/10/2008

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES [CONDIMENTS], SPICES AND ICE INCLUDED IN CLASS-30.
FRIMBITE

3768912 03/03/2018
FRIMLINE PRIVATE LIMITED
511, FIFTH FLOOR, ISCON ELEGANCE, NEAR CIRCLE-P, NEAR JAIN TEMPLE, PRAHLAD NAGAR CROSS ROAD, AHMEDABAD-380 051. GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES INCLUDED IN CLASS-30.
3771228  06/03/2018
SUSHIL SARAOGI
A-804, KAKADIYA COMPLEX, GHOD DOD ROAD, SURAT - 395 007.
Individual
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago; bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar; spices; ice
3774197  09/03/2018
MR. JAGDISHKUMAR DHIRAJLAL VAGADIA, TRADING AS: MAHESH TEA DEPOT
CHABUTRA BAZAR, VILLAGE - BARWALA, TALUKA- DHANDHUKA, DIST. AHMEDABAD, GUJRAT
single firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARJ PARK, OPP. J.M.C. NAGAR FLATS, B/H. PAVANDHAM FLATS, RAIYAROAD, RAJKOT
Used Since :01/04/1970
AHMEDABAD
TEA – INCLUDING IN CLASS-30.
**REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."ROYAL".**
3775844   12/03/2018
BIG BITE
RACE COURSE RING ROAD, RAJKOT – 360 001 (GUJARAT) INDIA.
A Partnership Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT
Used Since :26/01/2000

AHMEDABAD
PIZZA, BURGER AND SANDWICHES, SNACKS, FAST FOODS, DOSA (FOODSTUFF MADE FROM RICE FLOUR), ICE-
CREAM, BAKERY PRODUCTS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR
AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR,
HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
No right over the word BITE..
3780171  16/03/2018
HARISH RAMCHANDANI
BNB INDUSTRIAL AREA, JAIPUR ROAD, POST NAWA CITY, DIST.NAGAUR (RAJ.)
AN INDIAN NATIONAL SOLE APPLICANT

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
AHMEDABAD

SALT INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "NARMADA".
3799739  07/04/2018
RADHE FOODS PRODUCTS
trading as ; RADHE FOODS PRODUCTS
SURVEY NO. 203, DHOLRA ROAD, SHAPAR (VERAVAL), TAL. KOTDA SANGANI DIST. RAJKOT – 360 024 (GUJARAT) INDIA

A Partnership Firm
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Used Since :01/04/2013

AHMEDABAD
NAMKEEN, FRYUMS, FARSAN AND WAFERS.
3805767  13/04/2018
MR. SAMIR NALINBHAI SHAH, TRADING AS:- HAPPY HUNGER
PLOT NO. 3078, BUILDING – B, ROAD NO. 5, G.I.D.C., PHASE – III, DARED, JAMNAGAR – 361 004 (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
NAMKEEN, FARSAN, FRYUMS, WAFERS AND COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS..
Proposed to be Used

AHMEDABAD

FLOUR, SPICES, MAIDA, SUJI, BESAN, DALIYA, FLOUR AND PREPARATIONS MADE FROM CEREALS, SUGAR, RICE, TEA, COFFEE UNDER CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words FOOD MART & other descriptive matters.

restriction of goods for sale in the state of RAJASTHAN only. Mark shall be used together.
B’CREAMY
3808215 17/04/2018
B’CREAMY
7/124 -125 OPP. RLY STATION, SURAT-395003, GUJARAT.
Partnership Firm
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
ICE CREAM, ICE CREAM DESSERTS, KULFI (ICE CREAM), DAIRY ICE CREAM, ICE CREAM BARS, ICE CREAM CONES, ICE CREAM SUBSTITUTES, ICE MILK BARS, ICE CUBES, BAKING SODA, BAKING SPICES, BEVERAGES MADE OF COFFEE, BEVERAGES MADE OF TEA, BLACK TEA, CAKE POWDER, CANDY BARS, CANDY MADE WITH COCOA, CHOCOLATE-BASED DRINKS, CHOCOLATE CHIPS, CHOCOLATE-COATED NOUGAT BARS, COCOA, COFFEE, TEA, FRUIT ICE CREAM BARS, JAPANESE GREEN TEA, MILK CHOCOLATE, PREPARED COCOA BEVERAGES, PREPARED COFFEE BEVERAGES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3794212.
LAKE CITY
3809229 18/04/2018
RAMCHANDR TAMBOLI S/O MITHALAL TAMBOLI
UDIPUR, RAJASTHAN, INDIA
SINGLE FIRM
Address for service in India/Agents address:
PRAKASH JAVARIA, ADVOCATE
1st Floor, 109, Samridhi Complex, Opp. Krishi Upaj Mandi Hiran Magri Sec-11, Udaipur Rajasthan
Used Since: 01/08/2012
AHMEDABAD
TAMARIND TOFFEE (IMLEE KI GOLI)
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3822052.
SHRI SHYAM MASALA PISAI KENDER

3811452    20/04/2018

JITENDER MAHIPAL
BADWO KA MOHALLA, WARD 20, BHADRA, HANUMANGARH-335501 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :29/03/2006

AHMEDABAD
SPICES WHICH ARE INCLUDED IN CLASS 30

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3811531  20/04/2018
BINA SHAH
trading as ;BINA GRUH UDHYOG
139, SHETHNI KHADKI, MAIN ROAD, NEAR DAIRY, HALADRI, 388307 GUJARAT INDIA
Proposed to be Used
AHMEDABAD
PAPADS, CEREAL BASED SNACKS, RICE SNACKS INCLUDED ONLY IN CLASS 30.
KITCHEN KING’S
3812001  20/04/2018
SURENDRA SINGH SHEKHAWAT
RIICO Industrial Area, Plot No. H-44, Palsana, The. Dantaramgarh, Sikar – 332402 (Rajasthan)
SHRI AMBIKA MASALA UDYOG (Proprietorship Firm)
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :21/03/2018
AHMEDABAD
SPICES AND MUSTARD PREPARATIONS FOR FOOD.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word KITCHEN.
restriction of goods for sale in the state of RAJASTHAN only.
THE NATURES WAY
3812525  21/04/2018
THE NATURES WAY
Patel samaj street,Near Ball Ananad Garbi Chowk,Borvay,Dis-Gir somnath(362150) Gujarat
My Tradmark class is 30
sole proprietorship

Proposed to be Used
AHMEDABAD
HONEY, HONEY BEE PRODUCTS,MORINGA POWDER,VINEGAR,SPICES,TEA.

Brand Name,Logo.
3812877   21/04/2018
GAURAV PATWA S/O ADESH PATWA TRADING AS: M/S KESAR FOOD PRODUCT
Gandhi Nagar Dhariawad, 313605, Udaipur, Rajasthan
Sole Proprietor
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SON, MYNYX IP HOUSE, 11ND FLOOR, SANGHMIRTA, OPP. POOJA PARTY PLOT, KESAV BAGH, ASOPALOV LANE, SHIVARANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380 015.
Proposed to be Used
AHMEDABAD
FLAXSEED FOR CULINARY PURPOSES AND ASAFOETIDA (HING)
3817228  26/04/2018
SHAH KALPIT NILESH KUMAR
PLOT NO.140, HOUSE NO.6 WARD-7/C, TAGORE ROAD, GANDHIDHAM KUTCH - 370201 GUJARAT INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2018
AHMEDABAD
Premix tea, premix coffee, Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces; spices; ice.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SVADISTHA.
3817259  26/04/2018
DHANJIBHAI K. PRAJAPATI AN INDIAN NATIONAL SOLE PROPRIETOR OF RAJASTHAN CHAWANA MART
OPP. GAS GODOWN, TARAPUR ROAD, BORSAD - 388540, DIST : ANAND, GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :30/08/2011
AHMEDABAD
IN RESPECT OF NAMKEEN, FRYUMS, WAFERS INCLUDED IN CLASS- 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Sale of goods is
restricted in the state of Gujrat only..
3819699    28/04/2018
MAS MASALA GRUH UDHYOG
SHOP No. 1 & 2, KANTHA GALI, GOLANDAZ STREET, MAKKAPOOL, NANPURA, SURAT 395001
Partnership firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
AHMEDABAD
SPICES AND BLENDED SPICES POWDER
3819714  28/04/2018
PATEL BHARATBHAI HARIBHAI PROP OF M/S UMIYA GRUH UDHYOG
Proprietorship Firm
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :30/06/1998
AHMEDABAD
Sing Chikki, Till Chikki, Dry fruit chikki, Chikki, Kachariyu, Chilli Powder, Turmeric Powder, Dhania Powder included in class - 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE UMIYA.
3820923  01/05/2018

SHRIL DHARMENDRA PATEL

Dhara Bungalow, Next to Akshar Bungalows, 100 Feet Road, Anand

Trading & Manufacturing

Individual

Used Since : 20/02/2018

AHMEDABAD

Wheat Flour (for food); Processed wheat; Wheat germ for human consumption; Semolina, Processed Semolina; Couscous Semolina; Mung Bean Flour; Wheat starch Flour; Grain Flour (Maida); Cereal flour; Vegetable Flour; Flour for food; Mixed Flour for food
3820932 01/05/2018
HARSHAD M MODI
trading as ;M. N. FOODS
98-C, N.I.D.C., OPP. BHARAT GAS GODOWN, NR. KHAJURI BUS STAND, LAMBHA, AHMEDABAD - 382405
Used Since: 01/04/2002
AHMEDABAD
SEVIYAN, VERMICELLI, SEMIYA, SEV, SEMOI INCLUDING IN CLASS-30.
3821354  01/05/2018
MR. GANPAT LAL HIRALALJI LUNKAR TRADING AS M/S. HEERAANSI FOOD UDYOG
NOKODA ROAD, JASOL, BARMER-344024
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Used Since : 01/01/2018
AHMEDABAD
BREADS, BISCUITS AND CONFECTIONERY

*no exclusive right to word MAKE and BAKE separately.*
3827456  08/05/2018

HARVEST INNOVATIONS (INDIAN PARTNERSHIP)
1/105, SFS, AGRAWAL FARM, MANSAROVAR, JAIPUR- 302020 RAJASTHAN
Partnership firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water] in class 30.
3836822  18/05/2018
JAXITA NIRAV PATEL AN INDIAN NATIONAL SOLE PROPRIETOR OF HARSHIL ENTERPRISE
GF-2, YASH IV., NR. ANANYA FLAT, MANGLESHWAR MAHADEV ROAD, GHODASAR, AHMEDABAD-50. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :04/04/2014
AHMEDABAD
IN RESPECT OF TEA, COFFEE, HOT CHOCOLATE, COCOA POWDER INCLUDED IN CLASS - 30
3839156  21/05/2018
SUSHIL KUMAR BAJAJ S/O. SH. MURARI LAL BAJAJ
M/s. BAJAJ TEA COMPANY AT- UTTRADHA BAZAR, CHURU- 331001 RAJASTHAN
Proprietorship firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/01/2015
AHMEDABAD
Tea in class 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
JWALA

3839307  22/05/2018
MANJU DEVI SAINI
11-12, ASHOK NAGAR 2ND, LAL CHAND PURA ROAD, NIWARU ROAD, JHOTWARA, JAIPUR-302021 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2018
AHMEDABAD
SPICES, WHEAT FLOUR, MAIDA, SUJI, BESAN, SALT AND PREPARATIONS THEREOF WHICH ARE INCLUDED IN CLASS 30
Trade Marks Journal No: 1931, 09/12/2019 Class 30

3839950 22/05/2018
SHIVANG DHARMENDRAKUMAR PATEL - M/S. SUMUKH AGRO INDUSTRIES.
PATEL BUILDING, STATION ROAD, UNJHA-384170 MEHSANA GUJARAT INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 04/02/2012
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptorive matters.
3841151  23/05/2018
WORK HARD GLUTEN FREE UDHYOG
7-JHA-33, JAWAHAR NAGAR, JAIPUR - 302004, RAJASTHAN, INDIA
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2015
AHMEDABAD
FLOUR, MAIDA (WHEAT FLOUR), BISCUITS, CONFECTIONERY, SWEETS, PREPARATIONS MADE FROM CEREALS.
3887143 13/07/2018
SRI PUSHPAVATHI AGRO TECH PRIVATE LIMITED
11-13-52/1, RAMIREDDY PET, NARASARAOPET, GUNTUR, ANDHRA PRADESH - 522601, INDIA
MANAGING DIRECTOR

Address for service in India/Attorney address:
ALI HYDER IMAM
403, 4TH FLOOR, MAH MANOR, BESIDE CRYSTAL BANJARA, MASAB TANK, BANJARA HILLS ROAD, HYDERABAD - 500028

Proposed to be Used
CHENNAI
Spice & Mixed Spice Products of whole & powders
Right to use in any color is reserved
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3899783 27/07/2018
MR. BHAVESH VASUDEV CHELANI
402, Sanket Apartment, Plot No 13, Pratapgunj, Opp Rosery School, Pratapgunj, Vadodara- 390 002, GUJARAT, INDIA
Single firm

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used

AHMEDABAD
Ice cream, Based for making milk shakes, ICE-CREAM, ICED TEA, PASTRY, BISCOITS, BREAD, CAKES, MACARONI, FRAPPE, SORBET, Sugar free cookies, SUGAR, Ginger Chutney and Green Apple Chutney, Chocolates, vinegar, sauces, flour and preparations made from cereals, bread, pastry and confectionery items such as wafers, Namkeens and Snacks made from Groundnuts, Potatoes, Yellow corns, Pulses

NO LIMITATION TO COLORS.
ITALIAN EDIBLES PVT. LTD.
Survey No. 367/7, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company incorporated under Indian Company Act through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3936142 05/09/2018
M/S. ESWARAN BROTHERS INDIA (PVT) LTD
No.10/32-A, Thottam Salai (H.M.L. Tea Complex), Nambiazhakanpalayam, Vedapatti, Coimbatore -641 007
Private Limited Company
Address for service in India/Attorney address:
ARUNA.K
M/s. M.M.Law Associates, No.5, Sunkurama Street, 3rd Floor, Parrys, Chennai-600001

Proposed to be Used
CHENNAI
Tea and Tea Products
Subject to association with application no: 3936138.
3955309 25/09/2018
RAJAN & RAJAN ONLINE SERVICES PRIVATE LIMITED
130, Second Floor, 9th Street, Gandhipuram, Coimbatore – 641012, Tamil Nadu.
Private limited company
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 27/02/2017

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER).
3972641  12/10/2018
M MASTHAN
No.734, New Masjid Road, T. Dasarahalli
Individual

Address for service in India/Attorney address:
SRINIVAS MURTHY N
No.199, 1st Floor, 5th Main, MS Ramaiah Enclave, Nagasandra Post, Tumkur Road, Bangalore-560073
Used Since : 26/03/2005

CHENNAI
TEA INCLUDED IN CLASS 30.
No exclusive right over the descriptive matters appearing in the label.
3975117  16/10/2018
ALPINE FOODS INDUSTRIES PVT. LTD.
101, NAVRANG PLAZA, NEAR VODAFONE STORE, SAPNA SANGEETA ROAD INDORE PRIVATE LIMITED
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
WHEAT FLOUR
The trade mark is restricted to use the mark in the state of Madhya Pradesh.
3989489 01/11/2018
SINI RAMESHAN
W/o Rameshan, 'Samarpanam', Artillery Road, Moonampeedika, Kannur, Kerala, Pin 670001
Proprietor

Address for service in India/Attorney address:
DHANESH NAMBIAR
Benchmark Legal Consultants Delta Tower Thana, Kannur 670012 Tel: 04972769090 Mobile: 7012709090
Used Since: 03/10/2002

CHENNAI
Breads, Biscuits, Cakes, Ices, Pastries, Confectionery preparations made from cereals and other bakery items included in class 30
4008309  26/11/2018
MR. ADITYA GHANSHAM KALANTRI TRADING AS KALANTRI FOOD AND SPICES
House no 600,Galgil Lane ,Ravivar peth ,Nasik 422001
proprietor ,Manufacturer and Merchant

Address for service in India/Attorney address:
PRAKASH SAWANA
16 B Jayesh Park, near matale mangal karyala, kamathwade road, New Nasik M. S.
Used Since :01/03/2014

MUMBAI
Spices , Flour and preparation made from Cereals , Papad ,Confectionary ,masala ,Sauces (Condiments ) included in class 30
SHAGUN MITTAL
B – 1102, KRISHNA TOWERS, SECTOR – 14, KOPARKHAIRANE, NAVI MUMBAI – 400709
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
SPICES INCLUDED IN CLASS 30
THE OVEN SPRING

4015158  03/12/2018
THE OVEN SPRING
No. 3, Akshaya complex, Chikkabanaswadi Main Road, Bangalore, 560043
PARTNERSHIP FIRM

Address for service in India/Attorney address:
IRA LAW
I-34, Jangpura Extension, New Delhi - 110014
Used Since :22/05/2015

CHENNAI
Cakes, chocolates, bakery goods, bread, pastries and confectionery, chocolate based products, chocolate desserts, dairy confectionery, confectionery made of sugar, sweet coatings and fillings, baked desserts, dessert puddings, dessert souffles, foods with a cocoa base, flavoured sugar confectionery, foodstuffs containing cocoa, pastries, cakes, tarts and biscuits, sugar confectionery
THE OVEN SPRING
No. 3, Akshaya complex, Chikkabanaswadi Main Road, Bangalore, 560043
PARTNERSHIP FIRM

Address for service in India/Attorney address:
IRA LAW
I-34, Jangpura Extension, New Delhi - 110014
Used Since :22/05/2015

CHENNAI
Cakes, chocolates, bakery goods, bread, pastries and confectionery, chocolate based products, chocolate desserts, dairy confectionery, confectionery made of sugar, sweet coatings and fillings, baked desserts, dessert puddings, dessert souffles, foods with a cocoa base, flavoured sugar confectionery, foodstuffs containing cocoa, pastries, cakes, tarts and biscuits, sugar confectionery
4016085  03/12/2018
MR. M. ABUBAKKAR
#50/3, 9TH MAIN ROAD, PADARAYANA PURA, BANGLORE-5600026
INDIVIDUAL

Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI, SAIDAPET CHENNAI-15
Used Since :08/12/2014

CHENNAI
NAMKEEN SNACKS, CONFECTIONERY, BAKERY GOODS

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters except substantially as shown in the form of representation..
CANDY WINGS
4019742  07/12/2018
M/S.- JAI JHULELAL FOOD PRODUCTS
BARAGHATA, JHANSI ROAD, VICKY FACTORY, GWALIOR - 474001 (M.P.) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :01/11/2018
MUMBAI
TOFFEE, CANDY, LOLLYPOP, WAFFERS, BISCUITS, BUBBLE GUM, CHOCOLATE, BEING INCLUDED IN CLASS -30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CANDY.
4027036 14/12/2018
KISANSANJEEVANI KRUSHI UDYOQ PVT. LTD.
G-304, KAMAL PARK, NEAR MANGATRAM PETROL PUMP, L. B. S. MARG, BHANDUP (W), MUMBAI- 400078,
MAHARASHTRA, INDIA
Body- incorporate including Private Limited

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4051267   09/01/2019
RAMESHLAL RAKHIOMAL KINGER
PLOT NO 98, JALNA ROAD, NEAR LALDEEP APARTMENTS, SINDHI COLONY, AURANGBAD, MAHARASHTRA – 431001
INDIVIDUAL

Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005

Proposed to be Used
MUMBAI
NAMKEEN AND FAR SAN
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. MAHARASHTRA’S NO.1.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE OF MAHARASHTRA..
LINDAYS

4056520  14/01/2019
PARIMAL SHAH
10th Floor, Parijat, NSRD - 10, Juhu, Vile Parle (West), Mumbai - 400069
INDIAN

Address for service in India/Attorney address:
ROSHNI LACIIWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water) including without limitation beverages with coffee, cocoa, chocolate or tea base; flowers or leaves for use as tea substitutes; iced tea; tea; tea-based beverages;
HOLISTIC HOUSE

4060108 18/01/2019
HOLISTIC HOUSE INTERNATIONAL PRIVATE LIMITED
Office No.317 Third Floor CTS No240/1-8, Neelkanth Corporate IT Park, Sterlite Co, MUMBAI, Maharashtra, India, 400086
Body Incorporated

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER]; ORGANIC FOOD PRODUCTS, CEREALS AND AGRICULTURAL PRODUCE, PARTIALLY PROCESSED & PROCESSED FOOD PRODUCTS ; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE; SNACKS, SWEETS, PAPADS, KETCHUP(SAUCE), INSTANT FOOD READY TO EAT FOOD PRODUCTS, CORN CHIPS, CHOCOLATE BASED BEVERAGES, BISCUITS, PRODUCTS OF SOYA BEAN, CHURAN, MOUTH FRESHENER ALL INCLUDED IN CLASS 30
Manmilan

4084022  11/02/2019

UMESH NARAYANDAS JEVLANI
81, Gayatri Nagar, Jalgaon 425001
Manufacturer and Merchant

Address for service in India/Attorney address:
AJAY JAIN
41/A, Near rasika decorator, Kopari-Thane (E)

Used Since: 11/01/2005

MUMBAI

All Spices, Aniseed, Aromatic preparation of food; Baking Powder; Custard Powder; Biscuits/cookies; Bread; Cake Powder; candy; ginger (spice); cloves(spice); cinnamon (spice); linseed; Sauces (condiments); Spices; Papad; Namkeen; turmeric; and Instant food all falling in class 30
4084231  12/02/2019
FALCON FOODS
GALA NO-B-2,HARI BHOIR COMPOUND VIDHYA NIKETAN ROAD,MANPPADA GAON,DOMBIVLI(E) THANE -421204
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS THE TASTE OF KERALA..
4086902  14/02/2019
SURESH PARYANI TRADING AS M/S. ROYAL CONFECTIONERY WORKS
14, HATHI PALA, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Boiled sugar sweet and boiled sugar candies
4087953    14/02/2019
MR. MANISH INDEL DHONE TRADING AS INDEL GRUH UDYOG
C-1904 Omkar Ananta Film City Road, Santosh Nagar, Goregaon, East Mumbai- 400 065
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
Spices
ABOOBACKER ABBAS SIDDIQUE TRADING AS UNIQUE SHOP
Sr. No. 62/12, D9 Girme Heights Salunke Vihar, Wanawadi, Pune-411040
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :23/03/2018

MUMBAI
CHOCOLATE
*goods restricted to chocolates.*
MGU

4090940    18/02/2019
LEENA MILIND JOSHI
trading as ;MALINI GRUHA UDYOG
E/1, 504, SHIVSAGAR RESIDENCY, SUN CITY ROAD, OPP. SARASWAT BANK, PUNE- 411051, MAHARASHTRA, INDIA
A INDIAN NATIONAL

Address for service in India/Attorney address:
VIDYADHAR GOPAL KULKARNI
FLAT NO.C-3, PRAKASHGAD CO-OP HSG. SOCIETY, BEHIND UTSAV KARYALAYA, SHIKSHAK NAGAR, KOTHRUD, PUNE-38.

Used Since :23/06/2016

MUMBAI
SPICES, MASALA, FLOURS, BREAKFAST FOODS, INSTANT FOOD MIXES, SNACK FOODS
Trade Marks Journal No: 1931, 09/12/2019 Class 30

4090993 18/02/2019
M/S PAHAL FOODS PVT. LTD
M/s Pahal Foods Pvt. Ltd Sy.No. 74/P, 75/P 7-4-112/2 Madhuban Colony Road, Kattedan, Rajender Nagar, Hyderabad 500077
Body incorporate
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Qutbhiguda-500027,Hyderabad
Used Since :13/10/2018
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries
4092844  19/02/2019
MR. AJAY KUMAR AGARWAL TRADING AS: AGARWAL'S KULFI N ROLL
SHOP NO. 09, RAMGAD BLDG, GTB NAGAR, NEAR HAZARA HOTEL, MUMBAI- 400037, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
KULFI (ICE CREAM), ROLL, SPRING ROLLS
My 3
4094419  20/02/2019

NATURALLIS FOOD INGREDIENTS
H no. 7-1-29/B/3, Leela Naga, Beside Siva Leela Apartment, Ameerpet, Hyderabad 500016 Telangana India.
Partnership Firm

Address for service in India/Attorney address:
JUHI CHANDEL
Sri Sai Complex, Munnireddy layout, Utrahalli main road, Bangalore 560061

Proposed to be Used
CHENNAI
Manufacturing of Confectionery, Cocoa powder, Cocoa mixes, Chocolate, Candy, Sauces, Jellies (Fruit -) [confectionery], Fruit jellies [confectionery], Yeast, Baking Powder, Bread, Bread Mixes, Pastry,
4094420  20/02/2019
NATURALLIS FOOD INGRIDIENTS
H no. 7-1-29/B/3, Leela Naga. Beside Siva Leela Apartment, Ameerpet, Hyderabad 500016 Telangana India.
Partnership Firm

Address for service in India/Attorney address:
JUHI CHANDEL
Sri Sai Complex, Munnireddy layout, Uttrahalli main road, Bangalore 560061

Proposed to be Used
CHENNAI
Manufacturing of Confectionery, Cocoa powder, Cocoa mixes, Chocolate, Candy, Sauces, Jellies (Fruit-) [confectionery],
Fruit jellies [confectionery], Yeast, Baking Powder, Bread, Bread Mixes, Pastry,
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4095256  21/02/2019
SIDDHARTH STARCH PVT LTD
12, YASH APT, MANAS LANE, KALE PATH, BHANDARKAR ROAD, PUNE - 411 004
PRIVATE LIMITED
Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI
SALT, EDIBLE STARCH, FLAKES
4095653  21/02/2019  
PUKHARAJ D. CHOUDHARY, Proprietor of Ambika Sweets  
Plot no.13, Survey no. 494/1, Opposite Police chauki, Ashok nagar, Satpur, Nasik-422012  
Manufacturer and Trader  
Address for service in India/Attorney address:  
PRAKASH SAWANA  
16 B Jayesh Park, near matala mangal karyala, kamathwade road, New Nasik M. S.  
Used Since: 07/10/2004  
MUMBAI  
Sweets, Farsan, Snacks, Namkeen, preparation made from cereals, Edible article for Human consumption,  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4098230    25/02/2019

H. MAHESH

AP127, 5TH STREET NEAR SBOA MATRICULATION SCHOOL, ANNA NAGAR WEST EXTN, CHENNAI - 600101

PROPRIETOR

Address for service in India/Attorney address:

THYAGARAJAN K

NO.6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANTHI COLONY, ANNA NAGAR (W), CHENNAI - 600 040

Proposed to be Used

CHENNAI

all spice, aromatic preparation for food, chocolate–coated nuts, coffee, condiments, curry spice, farinaceous foods, ginger spice, honey, pepper, pepper seasonings, saffron seasonings, seasonings, spices, tea, turmeric, unroasted coffee, flavourings other than essential oils for cakes, flavourings other than essential oils for beverages, food flavourings, other than essential oils
4100339  26/02/2019
ADINATH AGRO INDUSTRIES
House No. 3/3, In front of Anaj Mandi Gate No. 2, Station Road, Neemuch - 458441, Madhya Pradesh
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Spices
SHAILENDRAKUMAR R. BAVISKAR TRADING AS AASWAD UDYOG
A-002, BLDG NO.74, ROAD-3, SHREEPRASHTA COMPLEX, NALASOPARA (WEST), PALGHAR – 401203
A SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, BAKING POWDER; SEASONINGS, SPICES, PRESERVED HERBS; SAUCES AND OTHER CONDIMENTS; CANDY, CAKE, CEREAL-BASED SNACK FOOD, CEREAL BARS, SANDWICHES, WAFFLES, FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS/ FOOD FLAVORINGS, OTHER THAN ESSENTIAL OILS, COCOA, COCOA-BASED BEVERAGES, BISCUITS/ COOKIES, CHUTNEYS [CONDIMENTS]
4106498  04/03/2019
MR. JAGDISH SETHIYA TRADING AS SINDH GRUH UDYOG
Satnam Niwas, Plot No. 60, Opp. Shri Thakur Atta Chakki, Misal Lay Out, Nagpur – 440 014
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/04/2014
MUMBAI
Namkeen, Confectionery & flour and preparations made from cereals
4112709   10/03/2019
MR. JAGDISH SETHIYA TRADING AS SINDH GRUH UDYOG
Satnam Niwas, Plot No. 60, Opp. Shri Thakur Atta Chakki, Misal Lay Out, Nagpur – 440 014
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/04/2014

MUMBAI
Namkeen, Dal, Confectionery & flour and preparations made from cereals.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters appearing.
4114724  12/03/2019
RADHIKA KAUR CHHATWAL
Opp. Vithal Hospital, Jatharpeth, Tq & Dist. Akola-444005 (M.H), India

PROPRIETORSHIP

Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP. VIDYUT BHAVAN, RATANLAL PLOTS, AKOLA-444005

Proposed to be Used

MUMBAI
Bakery Goods, Mixes for making Bakery Products, Preparations for making Bakery Products, Chocolate fillings for Bakery Products, Biscuits, Flour Preparations, Bread, Cakes, Pastry, Confectionery, Bakery Products, Bread, Waffers being included in class 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. cakes, pastries and more.

condition to use of mark as a whole as represented.
4115911    13/03/2019
MANISH VITTHALDAS KOTHARI TRADING AS MANGALMURTI TRADING CO
C-3, Traders Complex, Market Yard, Sangli 416416
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :17/08/2005
MUMBAI
JAGGERY & TURMERIC
SWEITSMITH

4116918  14/03/2019

MANDALAS IMPRESA RETAIL PVT. LTD
Moongipa Arcade Shop no. 132, Ganesh Chowk, D.N. NAGAR, ANDHERI WEST MUMBAI -400053

Body Incorporate

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE; CAKES; PASTRY; DESSERT PUDDINGS; ICE DESSERTS; MOUSSES ; ICE CREAM DESSERTS; RICE-BASED PUDDING DESSERT; BAKED GOODS; CHOCOLATE AND DESSERTS; ICE-CREAM CAKES; ICE CREAM CONE MIXES; ALL INCLUDED IN CLASS 30
4123536  20/03/2019
MRS. RUPALI AMOGH MANJAVKAR, AMOGH RAJARAM MANJAVKAR
trading as; FRUCTUS TERRA
C 704/ 705 SAHYADRI CHS SADGURU NAGAR BEHIND YOJNA HIGH SCHOOL TATA POWER HOUSE BORIVALI EAST,
MUMBAI 400066 STATE MAHARASHTRA
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAM MURTI PAL
SHOP NO. 2 & 3, SANSKRUTI 1 BLDG., POONAM VIHAR, NEAR P. G. VORA SCHOOL LANE, MIRA ROAD (EAST), DIST.
THANE 401107, MAHARASHTRA, INDIA
Used Since :31/08/2016
MUMBAI
PORRIDGE, INSTANT PORRIDGE, PORRIDGE OATS, RICE PORRIDGE, MUNG BEAN PORRIDGE, WHEAT PORRIDGE,
BREAKFAST CEREALS, PORRIDGE AND GRITS, CEREALS BASED ENERGY BARS, CRISPS MADE OF CEREALS
INCLUDED IN CLASS 30
4178258   16/05/2019
LANHE (SUZHOU) FOOD CO., LTD.
No. 118, Fangzhong Street, Industrial Park, Suzhou, Jiangsu, China
Active body incorporate

Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
PLOT NO.8 & 9, 10TH CROSS, CELEBRITY PARADISE LAYO

Proposed to be Used
CHENNAI
Cocoa, Cocoa based creams in the form of spreads, Cocoa powder, Candy with cocoa, Cocoa [roasted, powdered, granulated, or in drinks], Sugar, Pastry, Chocolate for confectionery and bread, Ice, Chocolate, Milk chocolate, Chocolate candies, Chocolate powder, Chocolate sauce, Chocolates, Biscuits, Ice cream, Ice cream powder, Chocolate cakes, Chocolate pastes
APSARA CHAI
4179250  16/05/2019
SURAJMAL TEA PRIVATE LIMITED
558, M.G. ROAD, GORAKUND, INDORE, M.P.
MERCHANTS
A Company incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
INNOV JURIS
Jyot Darshan, 204, 2nd Floor, Plot No. 7 in Sector 10, Kopra, Kharghar, Navi Mumbai, Pincode - 410210
Used Since :01/01/1964
MUMBAI
Tea and coffee
BAHANA NAYE RISHTON KE LIYE

4184103  22/05/2019

M/S. MAHARASHTRA TEA SUPPLY CO.
1095, Budhwar Peth, Opp. Dutt Mandir, Shivaji Road, Pune - 411002

Registered Partnership

Address for service in India/Attorney address:
LUCKY MANOHARLAL CHUGH
106, LK Complex, Near Prabharam Mandir, Sec-35, Ulhasnagar - 421005, Dist. Thane

Proposed to be Used
MUMBAI
Tea Included in Class - 30
4186149 24/05/2019
SARTHAH KUMAR
trading as ;SURE AND PURE FOODS AND SPICES COMPANY
H.NO.-30/6A, HARI OM GALI NO.-I, BABAR PUR, SHAHDARA, EAST DELHI-110032, INDIA.
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDERD; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER) IN CLASS -30
4187960   27/05/2019
DIPAK KUMAR TRADING AS ANKIT NAMKEEN BHANDAR
Rajgir Road, Hisua, Dist. Nawada, Pin-805103, Bihar.
Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used

KOLKATA
SNACKS, CHANACHUR (BOMBAY MIX), BHUJIA (CEREAL BASED FRIED SNACKS), RICE CAKE SNACKS, CHEESE BALLS (SNACKS), CHEESE CURLS (SNACKS), PUFFED CORN SNACKS, TORTILLA SNACKS, NACHOS (TORTILLA CHIPS)

MARK SHOULD BE USED AS A WHOLE
HARISH KUMAR PROPRIETOR M/S DEV ENTERPRISES
STREET NO. 7 KRISHNA COLONY GURUGRAM. HARYANA-122002
An Indian Citizen.

Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075

Proposed to be Used
DELHI
NAMKEEN.
4188611   27/05/2019
MOHAMED ALI CK
CHAKKIKULATHIL PACHEERI HOUSE, MANNARMALA, KARIAVATTOM, PATTIKKAD, MALAPPURAM-679325,
KERALA, INDIA
INDIVIDUAL
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955
Proposed to be Used
CHENNAI
PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY
DIVYANA
4189099    28/05/2019
RADHEY SHYAM ARORA TRADING AS M/S AKSHAT FOOD PRODUCT
T-32B, GOVINDPURI, MODINAGAR, DISTRICT/GHAZIABAD
Proprietor
Address for service in India/Attorney address:
HIMANSHU JAISWAL
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR, GHAZIABAD, UTTAR PRADESH-201204
Proposed to be Used
DELHI
WHEAT FLOUR, TEA, SUGAR, RICE, SPICES, Bread, Candy, APPLE SAUCE, BISCUITS, CEREAL PREPARATIONS,
CHIPS, CORN FLOUR & TURMERIC
SRI PRIYA V
NO: 8 S S NAGAR, ANNAIYAPPAR STREET, NALAM PALAYAM, COIMBATORE - 641006
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
OTTO

4191799  30/05/2019

M/S TRDP HAPPY WORLD PVT. LTD.

trading as ; M/S TRDP HAPPY WORLD PVT. LTD.

92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BISCUITS, CAKES, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE, NOODLES, RUSKS OF ALL KIND INCLUDED IN CLASS 30.
MR. DEEPAK DARIYANI PROPRIETOR OF – ASHA CONFECTIONERY
PLOT NO. 13 B-1, 13-C, SECTOR, SANWER ROAD, INDUSTRIAL AREA, INDORE- 452001 (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
Mumbai
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice as included in class 30.
4192986  31/05/2019  
AKSHAY SINGHAL SOLE PROPRIETOR OF AGARWAL FOOD PRODUCTS  
MOH - CHAUHANPURI, CHAMUNDA ROAD, GAJRAULA, AMROHA - 244235  
THE TRADEMARK ACT - 1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

Proposed to be Used  
DELHI  
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]  

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TasteNrich

4193163  31/05/2019

CJ CHEILJEDANG CORPORATION
CJ Cheiljedang Center, 330, Dongho-ro, Jung-gu, Seoul, Republic of Korea
A corporation organized and existing under the laws of Republic of Korea

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI
Condiments; Seasonings; Monosodium glutamate for culinary purposes; Food seasonings; Sauces; Seasoned bean paste; Fermented hot pepper paste (gochujang); Soya bean paste [condiment]; Soya sauce; Korean-style dumplings (Mandu); Porridge; Beef mushroom rice porridge; Vegetable rice porridge; Noodles; Puddings; Sugar; Salt; Oligosaccharide for culinary purposes; Cooked rice; Rice cakes; Flavourings for soups; Tea-based beverages; Vinegar.
AJ's
4193617  31/05/2019
ABHINAV BANSAL
BANSAL NIWAS, HERO HONDA STREET, MODEL COLONY, RUDRAPUR-263153, Uttarakhand
INDIVIDUAL
Address for service in India/Attorney address:
SAURABH ARORA
28/90, 3rd FLOOR, WEST PATEL NAGAR, NEW DELHI-110008
Proposed to be Used
DELHI
PASTA, VERMICELLI, NOODLES, MACARONI, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS
4193883    31/05/2019
MAHAINDRRA SINGH CHUNDAWAT TRADING AS : MEWAR TRADERS
SHOP NO. 31, GOKUL DHAM COLONY, AJMER ROAD, MAHIPURA, JAIPUR - 302026, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
TEA, SPICES.
4194323  01/06/2019
RUPALI TUPE
A-12/35, Sector 2, CBD Belapur, Navi Mumbai - 400614
Individual

Address for service in India/Agents address:
MAHARSHI GANATRA
E-404, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREYAS CINEMA, GHATKOPAR(WEST), MUMBAI-400086.

Proposed to be Used
MUMBAI
cakes
M/S. VIRATA SITARA FOODS PVT. LTD.
409 TR GREENS, JUNNASANDRA, KASAVANAHALLI, BANGALORE-560035, KARNATAKA, INDIA

Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Herbal tea, Herbal honey, Spices, Edible spices, Mixed spices, curry powders, chili powders, Tea mix powders, ice cream powders, Sugar-free sweets, Boiled sweets, Chocolate sweets
SONU GOYAL PROP OF M/S VISHWASH MASALA COMPANY
PLOT NO. 55, SURYA VIHAR PART II, FARIDABAD, HARYANA-121013
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
SPICES & CONDIMENTS. IN CLASS 30
4195989  03/06/2019
AJIT MANEK PROPRIETOR OF AJIT SWEETS AND FARSAN
902/A, GURUKUL TOWER, J.S. ROAD, DAHISAR WEST, MUMBAI-400068
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since :01/06/2016
MUMBAI
FLOUR AND PREPARATION MADE FROM CEREALS, CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY,
LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS.
CREATING SMILES THROUGH SWEETNESS

4195991  03/06/2019
AJIT MANEK PROPRIETOR OF AJIT SWEETS AND FARSAN
902/A, GURUKUL TOWER, J.S. ROAD, DAHISAR WEST, MUMBAI-400068
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since :01/06/2016
MUMBAI
FLOUR AND PREPARATION MADE FROM CEREALS, CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS BISCUITS.
ABHISHEK GUPTA
109, BLDG DR 4, SHIV DHAM CHS, SOMANI GRAM, NEAR RAM MANDIR WEST, MUMBAI 400104
PROPRIETOR

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices; ice
SPYKEWOOTWOOT

4196313  03/06/2019
SHRI RAJ KUMAR JAIN S/O SHRI GANESHI LAL JAIN
1/6B, PUSA ROAD, NEW DELHI
INDIVIDUAL

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Used Since :01/12/2014

DELHI

CONFECTIONARY, TOFFEE, CHOCOLATE, CHEWING GUM, BAKERY PRODUCTS, BISCUITS, LOLLYPOP, NOODLES, MACARONI, SPICES, SWEET & NAMKIN, CAKE, BREAD, PASTRY, COOKIES, FLOUR AND PREPARATIONS MADE FROM CEREALS, ICE, HONEY.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
AMIT SINGH CHOUHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS AFC AARAV FOOD COMPANY
House No. 10, Tirupati Nagar, Surajganj, Itarsi, Dist., Hoshangabad - 461111, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
IRIL FARMS PVT. LTD.
418, Sector 8 IMT Manesar, Gurgaon, Haryana 122051
Start Up Company

Address for service in India/Attorney address:
SANDEEP BISHT
301, Ashadeep Building, 9 - Hailey Road, New Delhi 1
Used Since :30/04/2019

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
Trade Marks Journal No: 1931, 09/12/2019 Class 30

4197585 05/06/2019
MR. POLISETTI VEERA VENKATA SATYA MALLIKHARJUNA RAO, PROP. OF M/S SRI BHAKTANJANEYA'S SURUCHI FOODS
12-176, MAIN ROAD, TAPESWARAM - 533340, EAST GODAVARI DISTRICT, ANDHRA PRADESH, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
Puvvula Vinay Kumar
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
SWEETS; FLOUR BASED SAVORY SNACKS; RICE-BASED SNACKS; CEREAL-BASED SNACKS; MAIZE BASED SNACKS; WHEAT-BASED SNACKS.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Transliteration: SRI BHAKTANJANEYA VARI SURUCHI FOODS
4198078 05/06/2019
MAHENDRABHAI HASMUKHBHAI JIYANI
13/26, SHRI SAINATH IND ESTATE, NR, NEW G.D. HIGH SCHOOL, B/H KUBERESHWER MAHADEV, SALIPURBHOGA NARODA ROAD, AHMEDABAD – 382345. GUJARAT – INDIA.
INDIVIDUAL
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
4198497  06/06/2019
JAY MOMAI ICECREAM
B/H NEW BUS STAND, OPP. SARDAR PATEL SCHOOL, JASDAN-360050. (GUJARAT) INDIA.
Partnership Firm
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA
COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since :21/12/2012
AHMEDABAD
ICECREAM INCLUDED IN CLASS-30
M/S. KRITI INDUSTRIES ( INDIA ) LTD.
4TH FLOOR, CHETAK CHAMBER, 14, R.N.T MARG, INDORE
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since: 01/04/1986

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4199055  06/06/2019
DIGVIJAY JAIN PROPRIETOR OF ALPINE FOOD INDUSTRIES
GREEN PARK, IDGAH ROAD, SAHARANPUR-247001
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
HARD CANDY, SOFT TOFFEE, AMLA CANDY INCLUDED IN CLASS 30
4199156 06/06/2019
BHARGAVI R TRADING AS MPR FOOD PRODUCTS
42, Dindigul Highway, Piratiyur Road, Trichy-620009
Sole Proprietorship
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since: 02/12/2015
CHENNAI
IDLY/ DOSA BATTER, READY TO EAT CHUTNEYS, MILLET SNACKS, FRESH TURMERIC PASTE, POWDERED SEEDS
**Trade Marks Journal No: 1931, 09/12/2019 Class 30**

**4201215 08/06/2019**

SWEET SOLUTIONS  
34- B ILIYAS COLONY KHAJRANA NEAR MADINA MASJID, INDORE - 452001, M.P, INDIA  
PARTNERSHIP  

Address for service in India/Attorney address:

PANKAJ GUPTÉ  
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE  

**Proposed to be Used**  

MUMBAI  
Confectionery, Chocolate, Sugar-coated beans [confectionery], Chocolate bark containing ground coffee beans, Boiled sugar, Boiled sugar candies.
4203070   11/06/2019
SUBODH KUMAR YADAV
VILL & POST DATAWALI ETAWAH, UTTAR PRADESH -206001
single firm
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
LIQUIDLY

4204310  12/06/2019

PHALGUNA MAGANTI
C-1502, Fortune Towers, Madhapur, Hyderabad, Telangana - 500081

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :04/06/2019

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
TOPNORTH

4204467  12/06/2019

MRIDUL MAHAJAN
249, KALIA COLONY, AMRITSAR BYE PASS ROAD, JALANDHAR-144008 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used

DELHI

Preserved & Frozen Pizzas, Breads & Buns, Ready to Eat Preparations made from Rice, Wheat, Cereals, Maize & Breads; Ready to Eat Snack Foods; Biscuits, Cookies & Confectionery Goods.
HEMOMUST

4219247  28/06/2019

M/S. RANCARE PHARMACEUTICALS.
#27/4/1000, Jagadesh Nagar, Nello - 524 002.

Merchants & Traders

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI

Food Preparations made from Cereals, Maltodextrins for Nutritional use and Natural Sweeteners
4226988  05/07/2019
ROHIT CHANDRAKANT MISAL
MISAL PLOT WARNALI ROAD GARI NO. 5 VIDYANAGAR, VISHRAMBAG, SANGLI MAHARASHTRA 416416
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
PREPARATION MADE FROM CEREALS, SNACK, SWEATS, READY TO EAT FOOD PRODUCTS AS COVERED UNDER CLASS 30.
MRS. SHILPA GARG W/O SH. DINESH KUMAR GARG
TRADING AS M/S DABSS FOODS, AT MOHINI VILLA, 3894/53, OPP. RAM BHAWAN, JAIN TEMPLE STREET, RAMBUL ROAD-2, SHASTRI NAGAR, AJMER - 305001 (RAJASTHAN)

PROPRIETOR

Address for service in India/Attorney address:
ROHIT AGARWAL
1/37, BEHIND SMS HOSPITAL, NEAR MILITARY SCHOOL, RAILWAY CIRCULAR ROAD, AJMER - 305001 (RAJASTHAN)

Used Since : 30/10/2014

To be associated with:
4038268

AHMEDABAD

BHUIJA, NAMKINS, CONTRACTED SWEET MEATS, ICE CREAMS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE, SUBSTITUTES FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRIES, CONFECTIONERY AND NAMKINS, BAKERY PRODUCTS, ICES, HONEY, TREACLES, YEAST, BAKING POWDER, SALT, MUSTARD PEPPER, VINEGAR, SAUCES, SPICES, CEREAL FOOD, ALL BEING GOODS INCLUDED IN CLASS 30
4303553  25/09/2019
MURLI RUPANI Trading As: VANILA FOOD PRODUCTS
W-50E, ADDITIONAL M.I.D.C., ANAND NAGAR, AMBERNATH (EAST), DIST. THANE - 421506
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064
Used Since: 01/04/2010
MUMBAI
CONFECTIONERY (NON-MEDICATED), CHOCOLATES, CANDY, LOLLY POPS, BISCUITS (NOT FOR ANIMAL), WAFERS
BISCUITS, SNACKS FOODS, CHEESE BALLS, CHEESE BISCUITS AND CHEWING GUM
4307006  28/09/2019
PRADEEP KUMAR GOEL
2nd C-59, Nehru Nagar, Ghaziabad 201001
LEGAL
Address for service in India/Attorney address:
SIDDARTH GOEL, ADVOCATE
210, GOPAL PALACE, MALIWARA CHOWK, GHAZIABAD-201001.
Used Since :23/09/2006
DELHI
SPICES, THANDAI, SHARBAT, SWEETS, ATTA, MAIDA, SUJI, BESAN, DALIYA, CORN FLAKES, NANKEENS COFFEE, TEA, COCOA, SUGAR, RICE, ARTIFICIAL COFFEE, NOODLES AS PER CLASS-30.
4308730  30/09/2019
TAPAS KUMAR DAS, TRADING AS, ASHOK TRADERS
CHHATIMTALA, CHAKDAHA, NADIA, CHHATIMTALA, NH 34, CHAKDAHA, NADIA, WEST BENGAL, PIN: 741222
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHaram PARA, SILIGURI-734 001, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
Tea, Coffee, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
INCLUDED IN CLASS 30
DEEPAK BHURA
DEEPAK BHURA, JIVANSHREE BUILDING, CHATTRIBARI, OPPOSITE- RAM KRISHNA MISSION ASHRAM, GUWAHATI, ASSAM- 781008

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4310348  02/10/2019

SHRI MAHESH KUMAR JAIN (TRADING AS : M/S MAHAVEER TRADING COMPANY)
39, DADABARI CHOURAHA, SANGANER, JAIPUR - 302029 (RAJASTHAN)
SINGLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES
11, GURU GORAKH COLONY, NEAR NAGAR NIGAM STADIUM, SANGANER, JAIPUR - 302029 RAJASTHAN

Used Since: 18/07/2006

AHMEDABAD

RICE, SUGAR, SUJI, MAIDA, BESAN (GRAM FLOUR), BURA, PREPARATIONS MADE FROM CEREALS FOR HUMAN CONSUMPTION, NAMKEEN, PAPAD, NOODLES, MACARONI, BISCUITS, TOFFEES AND CANDY, POTATO CHIPS, SPICES, CHILLI POWDER, CORIANDER POWDER, TURMERIC POWDER, CUMIN (JEERA), SALT INCLUDED IN CLASS 30.
4310872  03/10/2019
HARISH BAKERY & CONFECTIONERS PVT. LTD.
NEAR JAI CINEMA MARKET, OLD RAILWAY ROAD, GURGAON (HARYANA)
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :01/04/1993
To be associated with:
1461959
DELHI
COFFEE; TEA; COCOA; SUGAR; RICE; TAPIOCA; SAGO; FLOUR; PREPARATIONS MADE FROM CEREALS; BREAD;
PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES); CONFECTIONERY; ICES; HONEY; TREACLE; YEAST; BAKING-
POWDER; SALT; MUSTARD; VINEGAR; SAUCES [CONDIMENTS]; BAKERY GOODS; MIXES FOR MAKING BAKERY
PRODUCTS.
SANJAY MAGANLAL ANADKAT
JOKAR FARSAN, MILPARA MAIN ROAD CORNER, CANAL ROAD, RAJKOT - 360002
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :01/02/2009
AHMEDABAD
FARSAN (CEREAL BASED SNACKS), FLOUR AND PREPARATIONS MADE FROM CEREALS
Transliteration : JOKAR FARSAN
4318205  11/10/2019
MR. VARDHAMAN CHANDMALJI BAMB TRADING AS: KETTLY TEA INTERNATIONAL
PLOT NO. 121, GROUND FLOOR, SEC NO. 24, BEHIND KOHINOOR ARCADE, NIGDI PUNE- 411044, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/04/2018

MUMBAI
COFFEE, TEA, SUGAR, RICE, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, WHEAT, CEREAL, GRAIN, RICE-BASED SNACK FOODS, BAKERY AND SWEETS PRODUCTS
MAXX FRESH
4318562    12/10/2019
HITESH AGGARWAL
S/O JASVINDER KUMAR, 8936/5, NAYA BAANS, RAILWAY ROAD, AMBALA CITY
WHOESALE TRADE
INDIVIDUAL
Proposed to be Used
DELHI
flour and preparations made from cereals, honey, sauces, spices falls under class 30
PORTIM CONSUMER PRODUCT PVT. LTD.
64, Harikrushna Bungalow, Kamrej Char Rasta, Kamrej, Surat-394185 (Gujarat)
Company Registered Under the Company Act.

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Tea and Coffee, Sugar, Snack, Bakery Products, Confectionery items, Cake, Pastry, Bread, Farsan, Papad, Poha, Flour and preparation made from Cereals, Atta, Dalia, Maida, Rawa, Soojee, Besan, Pulses, Hing, Namkeen, Spices, Vermicelli, Wafers, Ketchup, Sauces, Noodles Sonff, being Human Consumption included in class 30
PORTIM CONSUMER PRODUCT PVT. LTD.
64, Harikrushna Bunglow, Kamrej Char Rasta, Kamrej, Surat-394185 (Gujarat)

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used

AHMEDABAD

Tea and Coffee, Sugar, Snack, Bakery Products, Confectionery items, Cake, Pastry, Bread, Farsan, Papad, Poha, Flour and preparation made from Cereals, Atta, Dalia, Maida, Rawa, Soojee, Besan, Pulses, Hing, Namkeen, Spices, Vermicelli, Wafers, Ketchup, Sauces, Noodles Sonff, being Human Consumption included in class 30
4321330  15/10/2019
JAYHARSH PATEL
C/O GREEN HP SPICES,177 GUNJBAZAR,UNJHA-384170
INDIVIDUAL
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since :01/01/2019
AHMEDABAD
Spices included in class 30
Trade Marks Journal No: 1931, 09/12/2019 Class 30

K. ABDUL HAMEED
Kuruvanikkal House, Mundakkal.P.O, Kondotty, Malappuram
Individual

Address for service in India/Attorney address:
RAFEEQUE C,A
MOOZHAYIL COMPLEX, SULTHAN BATHERY, KERALA

Proposed to be Used
CHENNAI
Ice cream, Chocolate, Chocolate beverages with milk, Ice for refreshment, biscuits, bread, milk products etc.
4321558  15/10/2019
ANOOP SINGH AARYA
MANCHA, ALWAR
MANUFACTURER OF SANITARY NAPKINS
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Tea, coffee, artificial coffee; spices;
Good Loops

4321584  15/10/2019
NUTRIPURE FOODS PRIVATE LIMITED
E-301 Sukan -1, Nr. Sakar School, C G Road, Chandkheda, Ahmedabad GJ 382424 IN

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
**Long & Short**

**4322040  16/10/2019**

BRIO FOOD VENTURES PVT. LTD.
Office No. 304, 3rd floor, Quantum Towers, Rambaug, S.V. Road, Malad West, Mumbai – 400 064, Maharashtra

body corporate

**Address for service in India/Agents address:**

UNIVERSAL LEGAL ADVOCATES
161/162 MITTAL COURT, A WING, JAMNALAL BAJAJ MARG, NARIMAN POINT, MUMBAI 400021.

**Used Since :**01/10/2019

**MUMBAI**

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); foodstuffs of plant origin, except fruits and vegetables, prepared or preserved for consumption, as well as auxiliaries intended for the improvement of the flavour of food; cereals prepared for human consumption, for example, oat flakes, corn chips, husked barley, bulgur, muesli;
Trade Marks Journal No: 1931, 09/12/2019  Class 30

4324032  17/10/2019
DINODIA AGRO PRIVATE LIMITED
DHANOTIWALA ROAD, NAYA BAZAR, SILIGURI SILIGURI Darjeeling, West Bengal- 734005

Body Incorporate

Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water].
4324622  18/10/2019
VARUN KANSAL
trading as ;VAISHNAVI INDUSTRIES
123, PHASE-1, MODEL TOWN, BATHINDA 151001
Manufacturer
Address for service in India/Attorney address:
RAJIV KUMAR GOYAL
16941, 1, BASANT VIHAR, BATHINDA-151001, PUNJAB

Proposed to be Used
DELHI
CUMIN SEED, FENNEL SEED AND SPICES
4325084  18/10/2019
M/S K.D. GROUP INDIA
BHATSAN, BHATSAN-SAMAU ROAD, TA:- SARSVTI
Partnership Firm
Address for service in India/Agents address:
CHIRAG A. SHAH, ADVOCATE.
401,ANUSHREE BLDG.,NR. BANK OF BARODA,USMANPURA, AHMEDABAD- 380 013.
Used Since :01/01/2019

AHMEDABAD
coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, frozen snacks, ices; honey, treacle, yeast, baking powder; salt, mustard, vinegar, sauces (except salad dressing), spices; ice
WIN BAKERS
PLOT NO. 2029, B/H. SHREE RAM HOSPITAL, KISHAN GATE NO. 3, METODA G.I.D.C., TAL: LODHIKA, RAJKOT - 360021, GUJARAT
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Proposed to be Used
AHMEDABAD
Bakery Products, Cake, Pastry, Bread, Confectionery, Sweets, Ice Creams, Biscuit & Namkeen, Rice, Spices, Sugar, Atta, Salt, Maida, Suji, Beson, Badi, Tea and Coffee included in Class 30.
4326040  19/10/2019

KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE - [M.P.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, III ND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2007

MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDING CHOCOLATES & CHEWING GUM
4326041  19/10/2019
KAMCO CHEW FOODS PVT. LTD.
47, S.K. COMPOUND, LASUDIYA MORI, DEWAS NAKA, INDORE-[M.P.]
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/2007
To be associated with:
3924781
MUMBAI
CONFECTIONERY (NON-MEDICATED) INCLUDING CHOCOLATES & CHEWING GUM
4326680  21/10/2019
VADIYAWALA INDUSTRIES PRIVATE LIMITED
SHAH HASMUKHLAL SHANTILAL, B-702, KSHAMA HEIGHTS, OPP. STELLAMEARRY SCHOOL, VADODARA-390011

Proposed to be Used

AHMEDABAD
FOODS – SPICES, BAKERY GOODS, ICE, CONFECTIONERY. BEVERAGES WITH COFFEE, COCOA OR CHOCOLATE BASE, CEREALS PREPARED FOR HUMAN CONSUMPTION (FOR EXAMPLE, OAT FLAKES AND THOSE MADE OF OTHER CEREALS)
4326800  21/10/2019
ANAND DUA
P-66, Gali No 4 Bihari Colony, Shahdara, New Delhi 110032
Tea Stall
Individual
Proposed to be Used
DELHI
Tea Cafe
4326899  21/10/2019
ARCHANA K. M. TRADING AS VINESSENCE
Arapattu Village & Post, Kadanga, Madikeri, Kodagu, Karnataka - 571212
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Cereal-based snacks, Cereal preparations, Processed cereals.
4327084  21/10/2019
SURESHBHAI PARASHOTTAMBHAI PATEL
8 MADHUVAN BUNGLOWS, OPP. GEB, PATAN ROAD, UNJHA, MAHESANA, GUJARAT – 384170
INDIVIDUAL
Address for service in India/Agents address:
SHIKHA NILESH DHANUKA
B-702,DOMAIN HEIGHTS, NR. BAKERI SONNET, SHYAMAL CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT.

Proposed to be Used
AHMEDABAD
ALL TYPES OF SPICES INCLUDED IN CLASS 30
4327101  21/10/2019
PALLIYAKKAL SERVICE CO-OPERATIVE BANK LTD NO.2232
EZHIKKARA.P.O, N.PARAVUR, PIN - 683513
Co-operative society
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA - 683 101.
Proposed to be Used
CHENNAI
Rice, rice flour, rice flakes and rice snacks.
4328045    22/10/2019

SAGAR PAHUJA TRADING AS SSD&VMP FOODS

Flat no. 103, First Floor, a p Apartment, Kanpur Road, Jafar Khera, Manasnagar, Lucknow, Uttar Pradesh-226023

Sole Proprietor

Address for service in India/Agents address:

PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

DELHI

Puffed corn snacks, pasta, preparations made from cereals, cereal snacks, rice snacks, potato snacks, puffed cheese balls (corn snacks), flour based savory snacks, cereal based snacks.
4328251  22/10/2019
VELAMARTHI SARITA DIANA
2-43,VELAMARTHI NILAYAM,PATHAPADU,VIJAYAWADA,KRISHNA, ANDhra pradesh
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4328279    22/10/2019
NAND KUMAR SAHU TRADING AS M/S SUSHMA TEA COMPANY
C-1, 27/7, NEAR WATER TANK, NEW RAJENDRA NAGAR, RAIPUR, CHHATTISGARH
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007
Used Since :01/04/2007
MUMBAI
TEA & COFFEE INCLUDED IN CLASS 30.
VIVEK VARSHNEY
trading as ;M/S MUNNI LAL TRADING COMPANY
MOHALLA BARAHSENI SIKANDRA RAO-204101, DISTRICT HATHRAS, U.P., INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
R.P. AGRAWAL,
ASHA KUTI CHITRAGUPT NAGAR, HATHRAS-204101.
Proposed to be Used
DELHI
COMPOUND HING, SPICES CLASS-30
4328972   23/10/2019
SHRI LEKHRAJ BHOOT TRADING AS M/S. LEKHRAJ CHIMNIRAM BHOOT
KHATRION KA NICHLA BASS, BARMER, DISTRICT - BARMER - 344 001 RAJASTHAN STATE, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Used Since :21/05/1976

AHMEDABAD

EDIBLE GUM
Trade Marks Journal No: 1931, 09/12/2019  Class 30

Fruit & Root

4329016   23/10/2019
PSN ATHULYA GROUP
GROUND FLOOR, NO 4/129A, PSN ATHULYA GROUP, PALLADAM ROAD CHINNAVAIKALMEDU, THOPAMPATTY
POLLACHI, COIMBATORE TAMILNADU - 642120
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4329282   23/10/2019
RANJAN BEN PATEL – M/S. MAITRI COTTEX.
NEAR PANJARA POLE, KUKARANA ROAD, HARIJ, PATAN, GUJARAT-384240 INDIA.
Sole proprietorship
Address for service in India/Attorney address:
EXCELON IP
832, Gala Empire, Drive In Rd, Nilmani Society, Thaltej, Ahmedabad, Gujarat 380052
Proposed to be Used
AHMEDABAD
COMPOUNDED ASAFOETIDA (HING), SPICES
4329326  23/10/2019
THE GUJARAT TEA DEPOT CO
WAGH BAKRI HOUSE, OPP. PARIMAL GARDEN, AMBAWADI, AHMEDABAD - 380 006, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1925
To be associated with:
337261, 424600, 580535, 580539, 1291483, 1400432, 1624637, 1625527, 1625528, 2593611, 3425288
AHMEDABAD
TEA.
4329362    23/10/2019
VANDANA BALAJI KONIDALA PROPRIETOR OF VANDANA
NO. 18-30, 3RD B CROSS, 18TH MAIN, BTM LAYOUT 2ND STAGE, BANGALORE, KARNATAKA, PIN - 560076
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
CHANDRA HOTELS PRIVATE LIMITED
C/O. ANIL BARAN DEWANJEE F-27, SCHOOL ROAD, SODEPUR KOLKATA PARGANAS NORTH WB - 700110
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4329499  23/10/2019
VINOD KUMAR
FLAT NO - 45 - E, POCKET 1, MAYUR VIHAR PHASE 1, EAST DELHI, DELHI - 110091
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamall Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4329503 23/10/2019
PAKRI TECH PRIVATE LIMITED
2ND FLOOR PADMA APPLIANCES BUILDING SHILLONGPATTY SILCHAR ASSAM
TEA
director
Used Since: 01/04/2019

KOLKATA
Description: Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4329894    24/10/2019
PRADEEP SINGH PROP B B BAKER.
Plot No. 3355/A E-2 Block 3rd, 60 Feet Road, Molar Band Extn., BADARPUR South Delhi
PROPRIETARY FIRM
Address for service in India/Attorney address:
NAVIN CHANDRA PANDEY
R7-25/1A, Lane No. 36, Indra Park, Palam Colony, New Delhi

Proposed to be Used
DELHI
BAKERY PRODUCTS BREAD, BREAD ROLLS BISCUITS COOKIES BUNS CAKES CANDY BARLEY AND BEAR MEAL
CAKES CANDY CHIPS CHOCOLATE COCOA CONDIMENTS CORN FLAKES MAIZE FLAKES CORN MAIZE ROASTED
FARINACEOUS FOODS FRUITS JELLIES MALT BISCUITS HUSKED OATS GINGER BREAD MUSTARD MEAL NATURAL
SWEETENERS NUTMEGS PIZZAS POPCORN RICE CAKES RICE BASED SNACKS FOOD RICE CAKES OATMEAL OAT
FLAKES SOYA PRODUCTS SPRING ROLLS WAFFLES THICKENING AGENTS FOR COOKING FOODSTUFFS
4329961  24/10/2019

HAJIRA SIDDIQUA
#10-3-288/A, HUMAYUN NAGAR NEAR JAHARA MASJID, HYDERABAD-500028, TELANGANA
Individual

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used

CHENNAI
Coffee, Tea, Cocoa And Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water]
4330135  24/10/2019
CHANDAN
C/O Mohan Sinha, Khairpur(32), Jhajjar, Haryana- 124507
PROPRIETOR

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used
DELHI
Flour; preparations made from cereals; bread; pastries; confectionery; bakery goods; biscuits; cakes; cereals; chocolate based products; Confectionery items coated with chocolate; cookies; pastry; sweets; waffles; wafers; Artificial coffee; coffee-based beverages; cocoa-based beverages; chocolate-based beverages; flavourings, other than essential oils, for beverages; Cocoa; Cocoa beverages with milk; cocoa products; Coffee flavorings [flavourings]; coffee; coffee beverages with milk; coffee-based beverages; unroasted coffee; vegetal preparations for use as coffee substitutes; condiments; frozen yoghurt.
BOSORGANICS PRIVATE LIMITED
trading as :BOSORGANICS PRIVATE LIMITED
NO 13/26,KOLLAMMALIL , PARAKKULAM ROAD,ANGAMALY,ERNAKULAM,KERALA-683572.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
NITHIN V KUMAR
NO 13,GANDHI STREET, KANAGAM,CHENNAI-36

Proposed to be Used

CHENNAI
TEA AND COFFEE BASED PRODUCTS INCLUDING TEA POWDER,TEA PODS,INSTANT TEA,TEA BAGS,GREEN TEA,HERBAL TEA,COFFEE BEANS AND POWDER,COFFEE ESSENCES,COFFEE AND TEA BASED BEVERAGES.
Trade Marks Journal No: 1931 , 09/12/2019 Class 30

SKY QUEEN

4330205 24/10/2019
SH. VARUN AGGARWAL TRADING AS M/S SAGAR ENTERPRISES
2064/2, Aggarwal Market, Katra Tobacco, Khari Baoli, Delhi- 110 006.
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Spices, cardamom, pepper, cloves and dry ginger
4330239  24/10/2019
MOHAN MEAKIN LIMITED
Mohan Nagar, Ghaziabad, UP, India
A company Incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
CHOCO FILLS INCLUDED IN CLASS 30.
4330241  24/10/2019
MOHAN MEAKIN LIMITED
Mohan Nagar, Ghaziabad, UP, India
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
OATS MEAL, CRUSHED OATS, PROCESSED OATS INCLUDED IN CLASS 30.
4330242  24/10/2019
MOHAN MEAKIN LIMITED
Mohan Nagar, Ghaziabad, UP, India
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used

DELHI
OATS MEAL, CRUSHED OATS, PROCESSED OATS INCLUDED IN CLASS 30.
4330245  24/10/2019
MOHAN MEAKIN LIMITED
Mohan Nagar, Ghaziabad, UP, India
A company Incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
DALIYA INCLUDED IN CLASS 30.
4330261    24/10/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
Body Incorporate
Used Since :30/08/2018
To be associated with:
4225390, 4330260
DELHI
Rusk, Bread, Biscuits, flour and preparations made from cereals, bread, pastry and confectionery, Bakery products.
4330435    24/10/2019
ABDUL RAZAAK
Edathodi Kakkasseri House, Vilayur Edappalam, Palakkad, Kerala - 679308
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4330538 24/10/2019
MATHEW V.A
trading as VIGIL AGENCIES
VIGIL AGENCIES, THEKKUMBHAGAM, THODUPUZHA, 685585, IDUKKI, KERALA, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.
Used Since: 15/02/2012
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, RICE PRODUCTS, WHEAT, MAIDA, SOOJI, ATTA, TAPIoca, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BAKERY PRODUCTS, PASTRY AND CONFECTIONERY, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, CURRY POWDERS, MASALAS AND ICES,
4330584    24/10/2019
MR. ROHIT JOSHI TRADING AS RUSIKA PRODUCTS
564, Narayan Peth, Laxmi Narayan Apartment, Pune-411030.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
CHIKKI, FUDGE AND CONFECTIONERY PRODUCTS.
Proposed to be Used

DELHI

CONFECTIONERY, NAMKEEN, BISCUITS, CAKE, BREAD, PASTRY, CORN PUFF, PUFFS, SNACKS, VINEGAR, SAUCES, SPICES, ICE, SWEETS, SWEET CANDY AND CHOCOLATE INCLUDED IN CLASS 30.
4330650  24/10/2019
U. D. FOOD PRODUCTS PVT. LTD.
G-10, UDYOG KUNJ, INDUSTRIAL AREA, GHAZIABAD-201001, U.P.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
CONFECTIONERY, NAMKEEN, BISCUITS, CAKE, BREAD, PASTRY, CORN PUFF, PUFFS, SNACKS, VINEGAR, SAUCES, SPICES, ICE, SWEETS, SWEET CANDY AND CHOCOLATE INCLUDED IN CLASS 30.
Trade Marks Journal No: 1931, 09/12/2019   Class 30

ANITA SARKAR, TRADING AS JANATA TEA HOUSE
G.S Road, Opposite IDBI Bank, ABC, Guwahati, Kamrup Metropolitan, Assam, 781005, India.
An Indian Proprietorship firm

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/04/1980

KOLKATA
Tea of all kinds including tea extracts; tea concentrates, flavoured tea, tea bags, coffee and coffee substitutes; Indian snacks.
4331240 25/10/2019
G M TEA PACKERS PRIVATE LIMITED.
SURVEY NUMBERS 96/2, 97/1, 97/2, 97/3 & 97/4, TULSI TEA, NEAR MADHUSUDAN ROLLING MILL, BAVLASANAND HINDWAY, AT- LODARIYAL, TAL : SANAND, DISTRICT – AHMEDABAD, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 01/01/1990

AHMEDABAD
TEA.
4331395  25/10/2019
HERITAGE FOODS LTD
D.No.6-3-541/C, Punjagutta, Hyderabad-500 082 (T.S)
Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
To be associated with:
700696

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, flour and preparations made from cereals, bread, biscuits, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, confectionery, pastry, ices, cakes, cake powder, buns, cookies, confectionery, chocolates, and sweets.
Trade Marks Journal No: 1931 , 09/12/2019 Class 30

4331398  25/10/2019
HERITAGE FOODS LTD
D.No.6-3-541/C, Punjagutta, Hyderabad-500 082 (T.S)
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
To be associated with:
700696

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, flour and preparations made from cereals, bread, biscuits, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, confectionery, pastry, ices, cakes, cake powder, buns, cookies, confectionery, chocolates, and sweets.
4331662   25/10/2019
SH. SURJIT SINGH PROPRIETOR OF M/S SURJIT DAIRY PRODUCT
VILLAGE MUTTION, SAMRALA, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2019
To be associated with:
4068815
DELHI
ICE CREAM.
Trade Marks Journal No: 1931, 09/12/2019  Class 30

4331808 25/10/2019
AJIT KUMAR TRIVEDI
D-1904, Angel Jupiter, Ahinsa Khand 2, Indirapuram, Ghaziabad
PRIVATE LIMITED

Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4331912  25/10/2019

KRATOS FOOD PRIVATE LIMITED
B-1201, Westgate, Nr. YMCA Club, S.G. Highway, Makarba Ahmedabad – 380054, Gujarat
A private limited company recognised as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
AHMEDABAD
Cakes; bakery products; bread; pastries; biscuits; cookies; chocolates; chocolate based products; confectionery; candy; caramels (candy); jellies (confectionery); pralines; toffees
4331914  25/10/2019
KRATOS FOOD PRIVATE LIMITED
B-1201, Westgate, Nr. YMCA Club, S.G. Highway, Makarba Ahmedabad – 380054, Gujarat
A private limited company recognised as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
4331914, 4331915

AHMEDABAD
Confectionery; truffle; candy; caramels (candy); chewing gum; lollipops; pralines; chocolates; edible products made from sugar, chocolate, honey, coffee, or peanuts.
4331940  25/10/2019

SHADAB ULLAH KHAN
AS-SJOTHI APTS264,1ST MAIN ROAD BALAJI NAGAR,KALKIPURAM
PROPRIETOR

Address for service in India/Attorney address:
WASEEM JAVED, ADVOCATE
3/12, MENDU COMPUND MARRIS ROAD, ALIGARH-202001.

Proposed to be Used
CHENNAI
Tea, Tea Based beverages and coffee.
4331972  25/10/2019
KRISHAN GOPAL MALOO
Sarawagi Mohalla, Kekri, Ajmer-305404 (Rajasthan)
INDIVIDUAL
Address for service in India/Attorney address:
SUSHIL CHOUDHARY
F-153-154, Time Square, Central Spine, Vidhyadhar Nagar, Jaipur-302039, Rajasthan

Proposed to be Used
AHMEDABAD
TEA, COFFEE
M/S. SRII VARI AQUA MINERALS
No.4, Priya Nagar Extension Street, 596, Komarupalayam Village, Perur Main Road, Coimbatore- 641 039.
Partnership Firm
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.
Proposed to be Used
CHENNAI
Ice and Ice Cream
4332606 28/10/2019
ROWSHANARA BEGUM
trading as ;S.M. ENTERPRISE
UTTAR,ATHIABAR,KHAIRABARI G P,DIST.BARPETA,PIN-781315,ASSAM,INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
MRS.PINKY BAGARIA AGARWAL, ADVOCATES
C/O.AGARWAL CONSULTANCY SERVICES,MANDOVI APPARTMENT,1ST FLOOR,1A,G.N.B. ROAD,OPP.RABINDRA BHAWAN,GUWAHATI,ASSAM,PIN 781 003,INDIA.

Proposed to be Used
KOLKATA
CHILI POWDER, DHANIA POWDER, JEERA POWDER, TURMERIC POWDER, MEAT MASALA POWDER FALLING UNDER CLASS 30
4333008 29/10/2019
LABONEL FINE BAKING INDIA PRIVATE LIMITED
trading as ;LABONEL FINE BAKING INDIA PRIVATE LIMITED
PLOT NO.6&7,1ST FLOOR,VAISHNAVISSREE SQUARE,SURVEY NO.18,GACHIBOWLI,HYDERABAD-500 032,TELANGANA.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.
Used Since :01/10/2013

CHENNAI
COFFEE,TEA,COCOA AND ARTIFICIAL COFFEE;RICE;TAPIOCA AND SAGO;FLOUR AND PREPARATIONS MADE FROM
CEREALS;BREAD;PASTRIES AND CONFECTIONERY;EDIBLE ICES;SUGAR,HONEY,TREACLE;YEAST,BAKING-
POWDER;SALT;MUSTARD;VINEGAR,SAUCES
CONDIMENTS;SPICES;ICE;CAKES,PASTRIES,COOKIES,BISCUITS,BROWNIES AND CONFECTIONERY ITEMS.
SKAJANTA

4333203    30/10/2019

SURINDER KUMAR TRADING AS S.K. TRADERS

# 32442, WARD NO-43, TEJAB FACTORY WALI GALI, PARAS RAM NAGAR, BATHINDA (PB.)

Proprietorship

Address for service in India/Attorney address:

VIKAS BHANDARI

H. No.-62, St. No.-23, Bachan Singh Nagar, Haibowal Kalan, Ludhiana-141001 (Pb.)

Used Since :01/04/2018

DELHI

Gajak (Sesame Made Confectionary), Sesame Confectionary (Rewari), Aam Papad.
4334591    31/10/2019
SARANYA R
NO: 53/91, 8TH STREET ELLAITHOTTAM ROAD, PEELAMEDU, COIMBATORE - 641004
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
DREAM DAWN TEA

4335243  01/11/2019

DREAM DAWN TRADING COMPANY
6/3, MISSION PARA, P.O-RAHARA, P.S-KHARDAHA, KOLKATA-700118, WEST BENGAL
PARTNERSHIP FIRM

Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY,KOLKATA-700008

Proposed to be Used
KOLKATA
TEA
4335336 01/11/2019
SALAMATRAI MADHYANI
103, SAI DARSHAN, O.T SECTION, ULHASNAGAR, THANE 421003

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, SAGO, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST,
BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), RICE AND SPICES CLASS-30.
Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
COOKIEMAX

4335536   01/11/2019
M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Confectioneries, Cakes, Cake preparations, Powder Cake, Cake dough's, Cake flour, Cake icing, Cake bars, Fondant cake decorations, Pastries, cakes, tarts and biscuits (cookies), Cookies, Cookie dough, Puff pastry, Puff pastry dough, Biscuits, Biscuit mixes, Cream tarts, Cream crackers, Cream buns, Cream puffs, Ice-cream, Chocolate creams, Ice cream confectionery, Ice, ice creams, frozen yogurts and sorbets, Chocolates, Coffee, Tea, Spices, Breads, Corn Flakes, Ketchups, Sauces, Mustard, Nutmegs, Maize Flakes, Maize Flour, Noodles, Pepper, Rice, Wheat Flour.
4335760    01/11/2019
MADHAV FRESH FOODS
MADHAV FRESH FOODS, VILLAGE SAMLEHRI, BIL PURA ROAD, AMBALA-133104, HARYANA, INDIA
Partnership

Address for service in India/Attorney address:
KOMPAL BANSAL
# 5568, SECTOR 38-WEST, CHANDIGARH-160036

Proposed to be Used

DELHI
Dried and processed herbs, Ginger paste condiment, Ginger paste for seasoning, Ginger Garlic Paste for condiment, Chilli paste, Red Chilli paste, Soya Sause, Ketchup including Tomato Ketchup, mayonnaise and Ketchup based spreads, Vinegars
Dastaan
4335762  01/11/2019
AAKASH AGROTECH PRIVATE LIMITED
Panori Road, Village Jadholi, Gharaunda - 132114, Haryana
A Company incorporated under the Companies Act
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Proposed to be Used
DELHI
Rice
4336175  02/11/2019
EARTHLY EXPORTS LLP
43, Shri Hari Nagar, Mhow Gaon, Pithampur Road, Indore-453441, Madhya Pradesh
Limited Liability Partnership

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI

PROCESSED WHOLE GRAINS, HONEY, ROLLED OATS, PROCESSED OATS, BAKERY PRODUCTS, BREAD, BREAD IMPROVER & MIXES, FOOD FLAVOURS & FLAVORINGS, NAMKEEN, EDIBLE CAKE & FOOD DECORATION PRODUCTS, EDIBLE PAPER, RICE, CHOCOLATE, COFFEE, TEA, SUGAR, CAKE & CAKE CONCENTRATE, COCOA, BISCUIT, CEREAL BASED SNACK FOOD, ICE CREAM, ESSENCES, FLOUR & FLOUR MIXES, CONFECTIONERY, FRUIT SAUCES, SALT, CUSTARD POWDER, VINEGAR, KETCHUP, SAUCE, NOODLES, BAKING POWDER, SPICES, TEA, COFFEE, YEAST, RICE, TAPIOCA, SAGO, ICES, TREACLE, MUSTARD, CONDIMENTS, SPICES & PREPARATIONS MADE FROM CEREALS.
4336888   04/11/2019
SIDDHANT AGARWAL
Udita – 01 – 1104, 1050/1 Survey Park, Kolkata - 700075
Proprietorship
Address for service in India/Agents address:
ITAG BUSINESS SOLUTIONS LTD.
83/1,BELIAGHATA MAIN ROAD (E M BYEPASS CROSSING),SHUBHAM PLAZA,KOLKATA 700 010,W.B.,INDIA.
Proposed to be Used
KOLKATA
COOKIES, CHIPS, WAFERS, CRACKERS, SNACKS, BREAD, CAKE, BISCUITS, BHUJIA, ICE CREAM, BEVERAGES, NAMKEEN, FARSANS,
4338256  05/11/2019
RITU BOTHRA
trading as ;TREEM FOODS
1-2-303/203, SNR LEGEND APARTMENTS, DOMALGUDA MAIN ROAD, HYDERABAD-500029, TELANGANA
SOLO PROPRIOR
Address for service in India/Agents address:
THE GLOBE TRADING COMPANY.
5-9-93, NO. 208, SHAKTI CHAMBERS, CHAPEL ROAD, NAMPALLY, HYDERABAD - 500 001.A.P.

Proposed to be Used
CHENNAI
SPICES AND FOODS MADE OF CEREALS FOR HUMAN CONSUMPTION.
spacewalk
4338740 05/11/2019

BATTLESTAR FOOD TECHNOLOGIES PRIVATE LIMITED
1st Floor,Kagalwala House, C-Block 175,CST Road, Kalina Santaeruz East, Mumbai 400098 Maharashtra
MANUFACTURER
Small Entity

Address for service in India/Attorney address:
PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057

Proposed to be Used
MUMBAI
Coffee beverages and milk, coffee-based beverages, flavourings, other than essential oils, for beverages/flavorings, other than essential oils, for beverages, tea based beverages, flowers or leaves for use as tea substitutes, iced tea, tea, sherbets, infusions, not medicinal, chocolate based beverages, chocolate beverage with milk, cocoa, biscuits, cereal preparation included in Class 30
LOST ROOTS
4339487    06/11/2019
RAJEEV KUMAR GOEL
D-67 NOIDA SECTOR-122 GAUTAM BUDHA NAGAR UP-201301
proprietor
Address for service in India/Attorney address:
RASHMI JOSHI
A-48 GALI NO-9 FIRST FLOOR WEST VINOD NAGAR NEW DELHI-110092
Proposed to be Used
DELHI
SWEETS, NAMKEENS, CHIPS, NAMAK PARA, MATHI, KACHORI, BISCUITS, CONFECTIONERY PRODUCTS
PUJARA NAMKEEN

4339494   06/11/2019
ALOK AGARWAL S/O RAJENDRA PRASAD AGARWAL
281,HEMPURWA ,SITAPUR-261001
PROPRIETOR

Address for service in India/Attorney address:
NAVEEN AGARWAL ADV
E-2203 RAJA JI PURAM LUCKNOW-226017
Used Since :01/04/2007

DELHI

PROCESSED GRAINS, STARCHES ,AND GOODS MADE THEREOF,PREPARATIONS MADE FROM CEREALS,FLOUR AND SPICES.
4339718 06/11/2019
SWAPNIL SUSHILKUMAR KOTHARI trading as ;SKYBEAN
NEAR STATE BANK, I NAVKAR APARTMENT, CAMP ROAD, MALEGAON - 423203
Used Since :01/08/2019
MUMBAI
SERVING OF CONVENIENCE FOOD, COFFEE, TEA, COCOA, BREAD, PASTRY, HONEY, ICES, CONDIMENTS, BAKING POWDER, SALT, YEAST, AND OTHER CONFECTIONERY ITEMS.
TRADE MARKS JOURNAL NO: 1931, 09/12/2019

4340582 07/11/2019
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633

Body Incorporate

Address for service in India/Attorney address:

AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used

KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FRUIT SAUCES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
MONDODELLA

4340756   07/11/2019
SANTOSH RAYA CHAUGULE, SURESH GANGARAM ZORE
trading as ;MONDODELLA

1/5, NAIGAON LABOUR CAMP, MMGS ROAD, NAIGAON, DADAR (EAST): 400014 MAHARASHTRA, INDIA
A PARTNERSHIP FIRM

Proposed to be Used

MUMBAI
PIZZAS, FRESH PIZZA, CHILLED PIZZAS, PIZZA SPICES, FROZEN PIZZAS, PIZZA DOUGH, PIZZA FLOUR, PIZZA MIXES, PIZZA SAUCES, PRE-BAKED PIZZAS CRUSTS, PREPARATIONS FOR MAKING PIZZA BASES, PREPARED MEALS IN THE FORM OF PIZZAS, UNCOOKED PIZZAS, CONVENIENCE FOOD AND SAVORY SNACKS, SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS, SAVORY SAUCES, CHUTNEYS AND PASTES, PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEASTS, DRIED AND FRESH PASTAS, NOODLES AND DUMPLINGS, CEREALS, FLOUR, DOUGHS, BATTERS, AND MIXES THEREFOR, INCLUDED IN CLASS 30
4341026  07/11/2019

M/S. RAMA SUNIL CHIBBER
Shop No. 8, Kulsawami Residency, Plot No. 183, Sector 13, Kharghar, Navi Mumbai- 410210
Individual

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Used Since :15/09/2016

To be associated with:
3359710

MUMBAI
Confectionery, Butterscotch confectionery, Licorice [confectionery], Chilled confectionery, Chikki (confectionery), Halwa Flour confectionery, Chocolate confectionery, Lollipops [confectionery], Nut confectionery, Ice confectionery, Truffles [confectionery], Dairy Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
4341039  07/11/2019
RISHABH KUMAR SARAOGI
21, Hemant Basu Sarani, Suite No 210A, Centre Point, Kolkata - 700001
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
To be associated with:
4277300
KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
BABA BBC

4341149  07/11/2019

MOHAMMAD RASHID ANSARI
BABA BAKERY IN FRONT OF BADI PANI KI TANKI, NANPARA, DIST-BAHRAICH-271865

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
NAMKEENS, BREAD, RUSK, TEA, CONFECTIONARY AND BAKERY PRODUCTS.
Olfi
4341268  07/11/2019
MANISH RAJKUMAR HINDUJA
Maharana Pratap chowk Amalner-425401
Trading As MANISH DISTRIBUTOR
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
MUMBAI
Chocolate,Sauces,Ketchup,spices,Mayonnaise,flour,Vinegar,Bread,Cakes.
SWEETINGS

4341304  07/11/2019

GRAVISS BRANDS PRIVATE LIMITED
Strand Cinema Building, C.S. No.506 of Colaba Division, Arthur Bunder Road, Colaba, Mumbai – 400 005, legal@gravissgroup.com

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI

Ice cream, desserts made out of ice cream, dairy ice cream and non-dairy ice cream
4341895    08/11/2019
VINESH KUMAR TRADING AS: SD FOOD PRODUCTS
Z- 70, SECTOR- 12, NOIDA, PIN- 201301
INDIVIDUAL
Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084
Proposed to be Used
DELHI
SPICES.
TURMOCARE
4341921  08/11/2019
BIG BROTHER NUTRA CARE PRIVATE LIMITED
G-54, Vikas Marg, Laxmi Nagar, Delhi-110092, India
Body-Incorporate Including Private Limited Company
Address for service in India/Attorney address:
BUDDHA PAL & ASSOCIATES
35A, POCKET-F MAYUR VIHAR, PHASE-II DELHI 110091
Used Since :01/10/2019
DELHI
Ready to snacks foods, bhujia, puff, flour based chips, pastry, rusk, bread, biscuits, namkeen, sweets, cakes, baking powder, vinegar and sauces, cocoa products, maida, rawa, atta, processed grains, basen, sattu, vermicelli, papad, coffee, tea, seasonings, flavourings and condiments, cumin seeds, saunf, yeast, sooji, cereal and cereal based snack food, tapioca, honey, baking powder, salts, mustard, spices of all kinds including ground spices, waffer, toffee, sweets candy for foods, caramels chocolate cream, marzipan, corn flour food and vanilla flavorings for foodstuffs, ketchup, pastries, foodstuffs made from oats, glucose powder for foods and food preparations based on grains, sugars, natural sweeteners, sweet coatings and fillings, bee products, ice, ice creams, frozen yogurts and sorbets, muesli, preparations of rice, flour, breakfast cereals, porridge and grits, dried and fresh pastas, noodles and dumplings, cereal bars and energy bars, baked goods, confectionery, chocolate and desserts, convenience food and savory snacks included in class 30
DAJU Bhai

4342586  08/11/2019

CHANDRA NATH JAWARANI
SHAHJAHANPUR HARDOI -241001, UTTAR PRADESH, INDIA.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
To be associated with:
3433362

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
JAWARANI
4342588  08/11/2019
VISHESH JAWARANI
SHAHJAHANPUR HARDOI -241001, UTTAR PRADESH, INDIA.
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
To be associated with:
3860884, 3860885

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4342667 09/11/2019
N.L. FOOD INDUSTRIES
PHASE-1, G-1-18, RIICO INDUSTRIAL AREA, SARNA DUN GAR, JHOTWARA, JAIPUR- 302012, RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
NAMKEEN INCLUDED IN CLASS 30.
4342670  09/11/2019
REHAN KHAN
12/2, LAURUS B, VATIKA CITY, SECTOR 49, SOHNA ROAD, GURGAON-122018 (HARYANA)
Individual
Address for service in India/Attorney address:
VIVEK NASA
Vivek Nasa Advocate, Patent Agent and Legal Consultant, 1029 Sector 7 Extn Gurgaon 122001
Proposed to be Used
DELHI
SAFFRON, spices; Saffron [seasoning]
4342846  09/11/2019
NRAPEN SAINI SOLE PROPRIETOR OF M/S PARYAVARAN SUKH KRISHI KUL
135, SHRI VIHAR, BEHIND HOTEL CLARKS AMER, JLN MARG, JAIPUR (RAJ.)
PROPRIETOR

Address for service in India/Attorney address:
ASHISH GAUTAM
49, Purana Ghat, Agra Road, Khaniya, Jaipur

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
POPSORG

4342983  09/11/2019

MILLET PEOPLES
8-B, Sharda Colony, Near Sharda Mandir, Jalgaon-425001.
Partnership Firm Registered under the Indian Partnership Act

Address for service in India/Attorney address:
ADV. RAJESHWARI A. KULKARNI
6, MHATRE BUILDING, GROUND FLOOR, BORBHAT LANE, GIRGAUM, MUMBAI 400004.

Proposed to be Used
MUMBAI
Processed grains; Processed whole grains; Flour and preparations made from cereals; Ready-to-eat cereals; Preparations made from cereals.
HERBAL KING
4343161  09/11/2019
MAHARSHI BADRI PHARMA CEUTICALS PVT. LTD.
H-415, SARN A DUN GAR, JHOTWARA, JAIPUR RAJASTHAN

Body Incorporate

Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)

Used Since :01/10/2019

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, , artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices which are included in class 30
NATURAL KING

4343162    09/11/2019

MAHARSHI BADRI PHARMACEUTICALS PVT. LTD.
H-415, SARNA DUNGAR, JHOTWARA, JAIPUR RAJASTHAN

Body Incorporate

Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)

Used Since :01/10/2019

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, , artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices which are included in class 30
YOG BADRI

4343164  09/11/2019

MAHARSHI BADRI PHARMACEUTICALS PVT. LTD.
H-415, SARNA DUNGAR, JHOTWARA, JAIPUR RAJASTHAN

Body Incorporate

Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)

Used Since :01/10/2019

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, , artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices which are included in class 30
ROLIGHT

4343681    11/11/2019
M/S. ROLIGHT FOODS PRIVATE LIMITED.
H.No: 16-2-51/F/5, Akbarbagh, Opposite To Vishnu Apartments, Malakpet, Hyderabad, Telangana.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since : 25/02/2019

CHENNAI
Ready to eat Packed Food, Snacks, Namkeen, Biscuits, Cakes, Sweets, Food Products, Bakery Confectioneries, foodstuffs and ready to eat dishes, Beverages.
VIPMAHAL 100GDPS

4343785  11/11/2019

ABDUL WAHAB
ABDUL WAHB NO.935, 2ND MAIN ROAD 4TH CROSS RKH NAGAR THANISANDRA BANGALORE 560064

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COFFEE, TEA
HAP DAILY

4344453   12/11/2019

HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; COCOA-BASED BEVERAGES; COFFEE-BASED
BEVERAGES; TEA-BASED BEVERAGES; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM
CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER;
SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3241599, 3241609

CHENNAI
ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; COCOA-BASED BEVERAGES; COFFEE-BASED
BEVERAGES; TEA-BASED BEVERAGES; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM
CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER;
SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
4344465  12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3241599, 3241609

CHENNAI
ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; COCOA-BASED BEVERAGES; COFFEE-BASED
BEVERAGES; TEA-BASED BEVERAGES; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM
CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER;
SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Transliteration : HAP DAILY
4344477   12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; COCOA-BASED BEVERAGES; COFFEE-BASED
BEVERAGES; TEA-BASED BEVERAGES; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM
CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER;
SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Transliteration : HAP DAILY
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; COCOA-BASED BEVERAGES; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; COCOA-BASED BEVERAGES; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Transliteration : HAP DAILY
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE" RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; COCOA-BASED BEVERAGES; COFFEE-BASED
BEVERAGES; TEA-BASED BEVERAGES; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM
CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER;
SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
4344501 12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
ICE CREAM, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; COCOA-BASED BEVERAGES; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Transliteration : HAP DAILY
BREKEN'S
4344698  12/11/2019
AVIRAJ RATHI
9 Bahubalinagar, Gopuri Nagar Road, Wardha-442001
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Proposed to be Used
MUMBAI
Chocolate
GOPAL JI
4345055  12/11/2019
GOPAL PRASAD GUPTA, TRADING AS, M/S- GOPAL-G NAMKEEN BHANDAR.
B-7/2, Ananta Colony, Nadesar, Varanasi (U.P.), India.
Proprietor
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since : 27/11/2014
DELHI
NAMKEEN KACHARI
MILLETFUL
4345258  12/11/2019
KAVURI NITHISH CHANDRA
7-5-160, 10 OCEAN VIEW EXTENSION LAYOUT, PANDURANGAPURAM NEAR SBI KOHINOOR, VISAKHPATNAM - 530003
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
FURROW

4345328   12/11/2019

MAHAVEER PARSHWA FOODS LLP
847, Shukrawar Peth, Pune- 411002, Maharashtra
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
LEGALIENT CONSULTANCY SERVICES
Shop No.5, Bandal Capital, Bhusari Colony, Paud Road, Kothrud, Pune-411038, Maharashtra

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
TRUBITE

4345382    12/11/2019

INSIGHT FOOD PRIVATE LIMITED
Survey No. 264, Plot No. 9, Akhol Nani, Opp. Amarnath Cold Storage, Bhildi Road, Deesa - 385535, Banaskantha, Gujarat

STARTUP - PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Proposed to be Used

AHMEDABAD
Cereal bars and energy bars; Cereal based energy bars; High-protein cereal bars; Ready-to-eat cereal-derived food bars;
Cookies; Baked goods, confectionery, chocolate and desserts (for biscuit); Chocolate spread, Chocolate spreads
containing nuts, Chocolate-based spreads, Ready-to-eat cereals; Rice cakes; Rice cake snacks; Muesli; Muesli bars;
Snacks made from muesli; snack foods consisting principally of extruded cereals
I LAN FOODS IND. CO. LTD.
NO. 13, XINCHENG RD., SU'AO TOWNSHIP, YILAN COUNTY, TAIWAN(R.O.C)
BODY INCORPORATE

Address for service in India/Attorney address:
NISHNAT ASSOCIATES
K1/125 LOWER GROUND FLOOR CHITTARANJAN PARK NEW DELHI-19

Proposed to be Used
DELHI
SUGAR; CHOCOLATE; COOKIES; PUDDINGS; PANCAKES; CEREAL PREPARATIONS; INSTANT NOODLES; RICE CRACKERS; POTATO STARCH FOR FOOD; ICE CREAM; ICE CREAM BARS; FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR BEVERAGES; STARCH FOR FOOD; COFFEE; COFFEE SUBSTITUTES; COCOA; COCOA BEVERAGES WITH MILK; CANDY; PEANUT CONFECTIONERY; SUGAR CONFECTIONERY; HONEY; TREACLE; CEREAL PREPARATIONS; ICE; ICES; BREAD; PASTRIES
4346048    13/11/2019
SAJID O SIDDQUI
D-316, MIDC, Turbhe, Navi Mumbai, Maharashtra- 400703
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
3560114
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
YOGIK

4346748   13/11/2019
SAI AQUA (IN) PVT LTD
24-1-21,WEAVERS COLONY NEAR RAJA THEATHRE,RAJAHMUNDRY - 533101
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4347076  14/11/2019
VIVEK SHARMA
# 2740-C, OPPOSITE ZILA PARISHAD, BATHINDA, PUNJAB-151001
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014
Proposed to be Used
DELHI
ICE CREAM INCLUDED IN CLASS 30
4347077  14/11/2019
VIVEK SHARMA
# 2740-C, OPPOSITE ZILA PARISHAD, BATHINDA, PUNJAB-151001
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014
Proposed to be Used
DELHI
ICE CREAM INCLUDED IN CLASS 30
ROHITH EXPORTS (PROPRIETOR NAME: SENTHILKUMAR T)
119, Ammapatty, Vadaputhupatty, Periyakulam, Theni, Tamilnadu, India - 625523.

Proprietorship

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Biju Bakery

4349956  16/11/2019

BIJU S
BIJU S KK BHAVANAM CHAVARCODE PARIPPALLY POST AYIROOR VILLAGE THIRUVANANTHAPURAM DISTRICT KERALA 691574
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/06/2003

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4350242   18/11/2019
HOM POM FOODS PRODUCTS
359/120/72 Saadatganj Road, Katra Khuda Yaar Khan, Lucknow-226003, Uttar Pradesh, India
Partnership Firm

Address for service in India/Attorney address:
NITIN SHARMA
D-101, Shyam Park Extn., Sahibabad, Ghaziabad, U.P. - 201005
Used Since: 01/11/2019

DELHI
Namkeens.
LONG KOW FOODS ENTERPRISE CORPORATION
12F.-2, NO. 376, SEC. 1, TUN HWA SOUTH RD., DA-AN DIST., TAIPEI CITY 10684, TAIWAN, R.O.C.
a corporation organized and existing under the laws of Taiwan

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Biscuits; cookies; candy; cereal preparations; condiments; honey; edible ices; noodles; puddings; quinoa, processed; ice; hot pot dumpling; steamed buns; instant noodles; bean-starch noodles; cellophane noodles; instant bean-starch noodles; instant cellophane noodles; bean vermicelli; instant bean vermicelli; rice noodles; instant rice noodles; vermicelli; red yeast rice; multi-grains powder
MUHAMMED SAHEER M.K
'Mattummal House', Pudussery, Cheruthuruthy Post, Pin - 679 531, Thrissur District, Kerala, India
Individual

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Used Since: 01/08/2019
CHENNAI
Bread, bun, rotti, rusk, biscuit, cakes, muffins and pastry
SAFARI

3243862  27/04/2016
KOHINOOR SEED FIELDS INDIA PVT. LTD.
AB-26, SHALIMAR BAGH, NEW DELHI-110088
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.
Used Since :01/04/2014
DELHI
SEEDS, HYBRID SEEDS, BIOTECH SEEDS, VEGETABLE SEEDS, FIELD CROP SEEDS CATTLE FEED INCLUDED IN CLASS 31
3266049  23/05/2016

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :12/07/2013

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF TOMATO AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068,1442069 & 1452794.
3280691 09/06/2016
MR. VED PRAKASH SHARMA
trading as ;M/S. VEDAM INVESTMENTS
H. NO.:1449, PANNA PAPOSIAN, NEAR CHOPAL NARELA, DELHI-110040
Manufacturing & Trading
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :06/05/2010
DELHI
FRESH FRUITS & VEGETABLES INCLUDED IN CLASS 31
3431083    13/12/2016
JUBIN PATEL
trading as ;JUBIN PATEL
A-104, PATEL SOCIETY, PLOT NO.-4, SECTOR-4, DWARKA, NEW DELHI
MANUFACTURING AND TRADING

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/12/2016

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
3456613  13/01/2017
ANIL PRATAP SINGH
VILL- DHARMOULLI, P.O.-KAMHRUYA KALAN, DISTT- MAHARAJGANJ (U.P), INDIA
MANUFACTURER, MERCHANT, & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :25/07/2013
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, GRAIN SEEDS, SEEDS FOR CEREALS, OIL SEEDS,
FLOWERS & VEGETABLES SEEDS NATURAL PLAN IS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT, CATTLE
FEED, KI1AL, CHOKER AND CHURI, SWEET SUPARI, SADA PAN MASALA, SCENTED SUPARI KATECHU, SUPARI,
MOUTH FRESHNER INCLUDED IN CLASS-31.
3502640 03/03/2017
PUSHPA DEVI
trading as: M/s. LACHHMAN DASS & COMPANY
GOBIND GARH BAZAR, HISAR (HARYANA)
MANUFACTURER AND MARKETER
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since: 20/05/2014
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT
LAVA
3512188  22/03/2017
MUKESH MEHRA
258, Kucha Sanjogi Ram, Naya Bans, Delhi - 110006
Individual
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.

Proposed to be Used
DELHI
Pan Masala, Pan Chatni, Supari and Mouth Freshner
AKBAR BIRBAL
3512742  23/03/2017
MUDIT JAIN
10 PALAM MARG VASANT VIHAR NEW DELHI - 110057
Individual
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Betal spices (pan masala, scented & sweet Supari, Mouth freshners included falling in class 31
PRACHI
3523888  12/04/2017
AVNEESH KUMAR
trading as ;SATGURU FLOUR & FEED
BABA DEEP SINGH COLONY, NEAR CHHEHARTA SAHIB GURUDWARA, AMRITSAR-143001 (PUNJAB)
MANUFACTURERS & MERCHANTS
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Proposed to be Used
DELHI
CATTLE FEED, OIL CAKES, KHAL, BINOLA, POULTRY FEED.
YOGRAJ
3528839  19/04/2017
DINESH JAIN TRADING AS THE ASHOK ENTERPRISES
201 SURYA KIRAN BUILDING, 19 K G MARG, NEW DELHI - 110001
Proprietorship
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
pan masala (betel spices), scented and sweet supari, mouth freshners included in class 31.
3538512  01/05/2017
RAVINDER KUMAR
trading as ;NATURES MIRACLE LLP
H. NO. 4872, 1ST FLOOR, CHANDNI CHOWK, DELHI-110006.
MANUFACTURER AND MERCHANT
Used Since :21/04/2017
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVING ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
3563672  05/06/2017
CRYSTAL CROP PROTECTION LIMITED
B-95, WAZIRPUR INDUSTRIAL AREA, WAZIRPUR, DELHI - 110052

a company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELHI
PLANT SEEDS, HYBRID SEEDS, FODDER SEEDS, GROUNDNUT, MAIZE SEEDS, PADDY SEEDS, COTTON SEEDS,
SUNFLOWER SEEDS, VEGETABLE, FIELD CROP AND AGRICULTURAL SEEDS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3058470.
3563911  

CRYSTAL CROP PROTECTION LIMITED  
B-95, WAZIRPUR INDUSTRIAL AREA, WAZIRPUR, DELHI - 110052

a company incorporated under the Indian Companies Act

Address for service in India/Attorney address:

KAMAL GARG & ASSOCIATES  
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used

To be associated with:

3563834

DELHI

PLANT SEEDS, HYBRID SEEDS, FODDER SEEDS, GROUNDNUT, MAIZE SEEDS, PADDY SEEDS, COTTON SEEDS, SUNFLOWER SEEDS, VEGETABLE, FIELD CROP AND AGRICULTURAL SEEDS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3058470.
CRYSTAL CROP PROTECTION LIMITED
B-95, WAZIRPUR INDUSTRIAL AREA, WAZIRPUR, DELHI - 110052

a company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
To be associated with:
3563672, 3563834, 3563911

DELHI
PLANT SEEDS, HYBRID SEEDS, FODDER SEEDS, GROUNDNUT, MAIZE SEEDS, PADDY SEEDS, COTTON SEEDS, SUNFLOWER SEEDS, VEGETABLE, FIELD CROP AND AGRICULTURAL SEEDS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3058470.
3566942     09/06/2017
MANOJ BANSAL
13, RADHA ORCHID, SARASWATI KUND, MATHURA
PROPRIETOR
Address for service in India/Agents address:
GAURAV AGRAWAL.
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001. (U.P.)
Used Since :01/12/2013
DELHI
SUPARI, PAN MASALA, MOUTH FRESHENER, SAUNF, BHUNI SUPARI.
3572732  16/06/2017
RAGHAV AGRAWAL
BEHIND RADHA ASHOK HOTEL, SARASWATI KUND
PROPRIETOR OF GOPAL BABU AGRAWAL HUF

Address for service in India/Agents address:
GAURAV AGRAWAL.
M/S SHAURYA REGISTRATION CO., 30-A, JAGANNATH PURI, MATHURA 281001. (U.P.)

Used Since : 05/09/2016

DELHI

MOUTH FRESHENER AND MEETHI SUPARI
3797877  05/04/2018
M/S AMAR CHAND ASHOK KUMAR
V-2, Main Mandi, Mandore Road, Jodhpur-342007
Partnership Firm

Address for service in India/Agents address:
ASHOK SONI, ADVOCATE.
A-118, SHASTRI NAGAR, JODHPUR - 342 003.
Used Since :12/02/1995

AHMEDABAD
Grains, Seeds and Agricultural and Forestry products falling under class 31.
3804619  13/04/2018
ROHIT KUMAR D. PATEL PROPRIETOR OF KRUSHIKRANTI SEEDS
SFD 25, NEW DURGA BAZAR, NR. RAILWAY CROSSING, HIMATNAGAR. S.K. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SEEDS IN CLASS 31.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3805568   13/04/2018
MURLIDHAR PEA NUT INDUSTRIES
C/O. SHRI KRISHNA OIL INDUSTRIES, JUNAGADH ROAD, DHORAJI – 360410. GUJARAT – INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT INCLUDED IN CLASS 31
3814601  24/04/2018
RONAK PARCEL LIME
SAMRAKHA, GOKAR VISTAR, TAL : ANAND, DIST : ANAND – 388360. GUJARAT - INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
FRESH LIMES (EDIBLE LIME), LIME IN CLASS 31
BOBBIE

3883432  10/07/2018
BABU LIME PRIVATE LIMITED
OPP. SAURASHTRA PAPER MILL, ANANDPAR - NAVAGAM ROAD, NAVAGAM, RAJKOT. (GUJARAT STATE) INDIA
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-1, OPP. GUJARAT HIGH COURT, SOLA, S.G.ROAD, AHMEDABAD - 380 060

Proposed to be Used
AHMEDABAD
EDIBLE LIME, CATECHU, MOUTH FRESHNER, PAN MASALA, MUKHWAS, SWEET SUPARI, BETAL SPICES (PAN MASALA) INCLUDED IN CLASS 31
4002937  20/11/2018

JAPFA LTD.
391B Orchard Road, Ngee Ann City Tower B, #18-08, Singapore 238874.

Company

Address for service in India/Attorney address:
ROYZZ & CO.
2A/ 54, kalpataru estate JV Link Road, Andheri East 400093, Mumbai

Proposed to be Used
MUMBAI

Animal feed; binder for animal feed pellets; preserved crops for animal feeds; animal feed preparations; animal feedstuff; animal fattening preparations; seeds prepared for consumption by animals; grains (seeds); live animals.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. MAKE GOOD. ALWAYS. FEED FARM FOOD.
S. HEMALATHA
NO. 61, LAKSHMI COMPLEX, IMPERIAL ROAD, CUDDALORE - 607002
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4087790    14/02/2019
NUTRANTA SEEDS PRIVATE LIMITED
8-1-GST/03, GRUHASHILPI NEST, SIMHAPURI COLONY, BOWRAMPET, HYDERABAD-500043, (TELANGANA)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
CHENNAI
Seeds.
4096613  22/02/2019
NATASHA SHAH
C/o Suyog Group, 1205/3/3, Business Embassy, J M Road, Adidas Showroom Lane, Shivajinagar – Pune 411004, Maharashtra, India
Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
MUMBAI
Fresh mangos, Fresh mangosteens, Fresh apple mangos
4100495  26/02/2019
AIDEZ LABS PRIVATE LIMITED
A1102, Mont Vert Tropez Sno 239p, Wakad, Pune -411057, Maharashtra, India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045,
Maharashtra, India

Proposed to be Used
MUMBAI
Lettuce, fresh; Bok choy, fresh; Fresh basil.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Lettuce and choy.
4119568  16/03/2019
GOPAL DINKAR PATIL
A/P Boargaon Taluka- Kavathamahankal district sangli maharashtra—416419
Sole Proprietor

Address for service in India/Attorney address:
PRATIK SHRIKANT DHOLE
Manodnya-25 Sahayognagar,Vishrambag, Sangli-416415, Maharashtra

Proposed to be Used
MUMBAI
Eggs for Hatching
KAKA HARI

4194637  01/06/2019

M/S KAKA RAM HARI CHAND
741/4-A, Bhadur Ke Road, Near Punjab National Bank, Ludhiana

Partnership

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059

Proposed to be Used

DELHI

Cattle Feed, Mustered Cake, Cotton Seed Cake Agricultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables; Natural plants and flowers; Foodstuffs for animals; Malt; Raw and unprocessed grains and seeds

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Panch Mewa

4197822  05/06/2019
MADAN LAL AGARWAL SOLE PROPRIETOR OF PARWATI ENTERPRISE
Bhopal building, Dr. Kalinath road, Naya bazaar, Siliguri - 734005
Proprietor

Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDABAD-380006.

Proposed to be Used
KOLKATA

Trademark Class 31 pertains to grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
guru prtap
4199651 07/06/2019
SURINDER SINGH
village attewali city sirhind dist. fatehgarh sahib punjab
Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :01/05/2014
DELHI
Cattle feed,Cattle cake,Cake (Oil -),Oil cake
SIMRAN

4211454   19/06/2019

SIMRAN FEEDS PRIVATE LIMITED
3-4, ANJANI PLAZA, SAMRAT ASHOK NAGAR, NEAR TOWER CHOURAHA, BHANWARKUA MAIN ROAD, INDORE (M.P.) - 452001
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since : 03/06/1996

MUMBAI
POULTRY FEED, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT INCLUDED IN CLASS 31.
RAJ TOBACCO PRODUCTS
H No 133/320, O Block, Sabzi Mandi, Kidwai Nagar, Kanpur, 208011, Uttar Pradesh
PARTNERSHIP FIRM
Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.

 Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUA CULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING
4310247    02/10/2019
APEX COCO AND SOLAR ENERGY LIMITED
NO.33 B, VAIKKAL THOTTAM, SHERIFF COLONY, tirupur - 641 604, tirupur DIST, TAMILNADU.
LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, tirupur - 641 601.
Proposed to be Used
CHENNAI
COCONUTS, COCONUT SHELL, FRESH COCONUTS AND COCONUT MEAL FOR ANIMAL CONSUMPTION.
Swarna Bhog

4318352  11/10/2019

SHREE LINGRAJ FEEDS LIMITED
PLOT NO. 87& 88, IDC, SECTOR – B, KALUNGA, ROURKELA- 770031, ODISHA
BODY INCORPORATE

Address for service in India/Attorney address:
ASHISH SHARMA
IP NATION; D-177, GF, SHYAM PARK EXT., SAHIBABAD; 201005 GHAZIABAD; U.P., INDIA

Proposed to be Used
KOLKATA
Cattle Feed, Animal feed.
Gau Sutram
4318354   11/10/2019
SHREE LINGRAJ FEEDS LIMITED
PLOT NO. 87& 88, IDC, SECTOR – B, KALUNGA, ROURKELA- 770031, ODISHA
BODY INCORPORATE

Address for service in India/Attorney address:
ASHISH SHARMA
IP NATION; D-177, GF, SHYAM PARK EXT., SAHIBABAD; 201005 GHAZIABAD; U.P., INDIA

Proposed to be Used
KOLKATA
CATTLE FEED, ANIMAL FEED.
ANNA PRASAN

4318355  11/10/2019

SHREE LINGRAJ FEEDS LIMITED
PLOT NO. 87& 88, IDC, SECTOR – B, KALUNGA, ROURKELA- 770031, ODISHA
BODY INCORPORATE

Address for service in India/Attorney address:
ASHISH SHARMA
IP NATION; D-177, GF, SHYAM PARK EXT., SAHIBABAD; 201005 GHAZIABAD; U.P., INDIA

Proposed to be Used
KOLKATA
CATTLE FEED, ANIMAL FEED
4323922   17/10/2019
KAJALI AGROTECH
P.C. PADHA MEMORIAL COMPLEX, 1ST FLOOR, VILLAGE-RATANPUR 2, P.O.-SINGUR, DIST.-HOOGHLY, PIN- 712409.
PARTNER
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS INCLUDED IN CLASS 31.
4327104  21/10/2019
GEORGE AUGUSTHY
LUSHGREEN, KANICHIRAYIL HOUSE, ARUMANOOR.P.O, PIN - 686564
Sole Proprietor

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI
Plants and seeds
4329017  23/10/2019
PSN ATHULYA GROUP
GROUND FLOOR, NO 4/129A, PSN ATHULYA GROUP, PALLADAM ROAD CHINNAVAIKALMEDU, THOPAMPATTY
POLLACHI, COIMBATORE TAMILNADU - 642120
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Trade Marks Journal No: 1931, 09/12/2019  Class 31

4329224  23/10/2019
SOLID GOLD PET, LLC
15455 Conway Road, Suite 100, Chesterfield, Missouri 63017
Limited Liability Company

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
Pet food; food for animals; pet food toppers; pet treats; consumable pet chews; beverages for pets included in class 31
4330712    24/10/2019
KETSAAL RETAILS LLP.
SECTION-5,BH-133,SECTOR-70,NOIDA NOIDA UTTAR PRADESH-201307

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
VIPULBHAI DHIRUBHAI BHAKHAR TRADING AS M/S. KRUTIKA U.S. AGRI SEEDS
MADHAV RATNA COMPLEX, SHOP NO 11, AMBAWADI MAIN ROAD, JOSHIPARA, JUNAGADH, Gujarat 362001
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
KRUNAL VINUBHAI HIRAPARA

Proposed to be Used
AHMEDABAD

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
HERITAGE FOODS LTD
D.No.6-3-541/C, Punjagutta, Hyderabad-500 082 (T.S)

Address for service in India/Airports address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
To be associated with:

CHENNAI
Agricultural, horticultural and forestry products and grain not included in other classes, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt.
Trade Marks Journal No: 1931, 09/12/2019

HERITAGE FOODS LTD
D.No.6-3-541/C, Punjagutta, Hyderabad-500 082 (T.S)

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
To be associated with:
3517134

CHENNAI
Agricultural, horticultural and forestry products and grain not included in other classes, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt.
JUGLANS
4332502  27/10/2019
ARVIND BHAGIRATH RATHI
B-1001, Kailash Mansarover, Opp. Garden Court, Amrutwani Lane, Behind Maxus Mall, Bhayander (West)-401 101, Dist. Thane.
INDIVIDUAL
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
MUMBAI
horticultural and forestry Grains and agricultural products not included in other classes; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
VERTIFARM

4334670   31/10/2019
ROHIT AKRAM MORE
D003, DSK Saraswati CHS, Parekh Nagar, Kurar, Malad East, Mumbai 400097
Engineering and Manufacturing
individual

Proposed to be Used
MUMBAI

Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
4336176 02/11/2019

EARTHLY EXPORTS LLP
43, Shri Hari Nagar, Mhow Gaon, Pithampur Road, Indore-453441, Madhya Pradesh
Limited Liability Partnership

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI
RAW AND UNPROCESSED GRAINS AND SEEDS, EDIBLE NUTS [UNPROCESSED], UNPROCESSED OATS, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; PLANT BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), CHENNAI - 600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
2831342, 2831348

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
ZESTY VIBE

4340252   06/11/2019
TEJAS INDRAVADAN SHAH TRADING AS M/S. ZESTY VIBE
Kolte Patil Life Republic R7 D 1007 Hinjawadi Ph 2, Marunji, Pune Maharashtra India-411057
Sole Proprietor

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India

Used Since :09/08/2019

To be associated with:
4268658

MUMBAI
Grains [cereals]; Raw and unprocessed grains; Fresh bean sprouts.
BABASUGHANDHIT SUPARI

4340257    06/11/2019
NEERAJ KUMAR AGRAWAL
135 RAM NAGAR, ORAI, JALAUN, UTTAR PRADESH - 285001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Fresh betel nuts, betel nuts (supari)
AQUAVEDA

4342296   08/11/2019

SAI AQUA (IN) PVT LTD
24-I-21,WEAVERS COLONY NEAR RAJA THEATHRE,RAJAHMUNDRY - 533101

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
ANIMAL FOOD STUFFS, FORMULA ANIMAL FEED, NUTRITIVE FEED FOR GUT CONDITIONER OF SHRIMPS, FEED, SEED
AND FOODSTUFFS FOR SHRIMPS, PRAWNS, FISH AND OTHER MARINE LIFE, NUTRIENTS, NUTRIENT, FEED/FEEDS
USED IN AQUA CULTURE, MELANOSIS INHIBITING FOR PREVENTING BLACK SPOTS IN SHRIMPS
GUJJER

4343057   09/11/2019

SH. RAM DHAN PROPRIETOR OF M/S GUJJER AGRO INDUSTRY
VILLAGE RATTEWAL, TEHSIL BALACHAUR, DISTT. S.B.S. NAGAR, PUNJAB-144521.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/10/2019

DELHI

FOODSTUFFS FOR ANIMALS, FOODSTUFFS FOR CATTLE, CATTLE FEED, FOODSTUFFS FOR POULTRY, OIL CAKE AND SEEDS.
NOVAMOLD

4343443  11/11/2019

CAMLIN FINE SCIENCES LIMITED
F/11-12, WICEL, OPPO. SEEPZ, CENTRAL ROAD, ANDHERI (EAST), MUMBAI-400 093, MAHARASHTRA, INDIA

A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used

MUMBAI

FOODSTUFF FOR ANIMALS
HAP DAILY
4344454  12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT.
4344460    12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3241600, 3241611

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT.
Trade Marks Journal No: 1931, 09/12/2019 Class 31

434466 12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), CHENNAI - 600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3241600, 3241611

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT.

Transliteration: HAP DAILY
4344478  12/11/2019

HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT.

Transliteration : HAP DAILY
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
4344490    12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE" RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.

Transliteration : HAP DAILY
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU. A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.

Transliteration: HAP DAILY
SIMPLY FRESH PREMIUM GREENHOUSE PRODUCE

4345081  12/11/2019
Simply Fresh Private Limited
#8A-2, 8th Floor, 1-10-39-44, Gumidelli Towers, Begumpet, Hyderabad – 500016, State of Telangana, India
Manufacturer, Repacker, Supplier

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Used Since :27/10/2013

To be associated with:
3205607

CHENNAI
FRESH FRUITS AND VEGETABLES; ORGANIC FRESH FRUIT AND VEGETABLES; FRESH LEAFY ASIAN VEGETABLES; FRESH LEAFY VEGETABLES; SEEDS; SALAD CROPS; SALAD VEGETABLES [FRESH]; ORGANIC FRESH HERBS; SEEDS FOR GROWING HERBS; VINE PLANTS; FRESH THYME; CROP SEEDS; AGRICULTURAL PRODUCTS; HORTICULTURAL PRODUCTS; FORESTRY PRODUCTS; GRAINS [SEEDS]; NATURAL PLANTS AND FLOWERS; ALGAE FOR HUMAN CONSUMPTION; SEEDLINGS; CHICORY [SALAD]; COCOA BEANS, RAW; FLOWER BULBS; GARDEN HERBS, FRESH; FRESH LETTUCE; MUSHROOMS, FRESH; FRESH LEAFY ASIAN VEGETABLES; BERRIES, FRESH; EDIBLE FLOWERS, FRESH; VEGETABLES, FRESH
TheTasteCompany

4345770  13/11/2019
M/S. INSTAHOT FOODS PRIVATE LIMITED
Ground Floor Plot No:470&471; SY No:11/8,11/9,11/10 11/11; Sri Swamy Ayappa Society, Khannamet, Hyderabad - 500081 Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Organic Fresh Fruit And Vegetables, Fresh Fruits, Nuts, Vegetables And Herbs, Seeds
Trade Marks Journal No: 1931, 09/12/2019  Class 31

DEEPAK KUMAR PROPRIETOR OF SHRI SHYAM STORES
85, GROUND FLOOR, STREET NO. 12, HOUSE NO. 30, BLOCK-B, PLOT NO. 208, DCM COLONY, IBRAHIM PUR ROAD, DELHI
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Copra.
ZARTA

4347236  14/11/2019
G. K TOBACCO INDUSTRIES PVT. LTD,
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESHT & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KAR (WEST) MUMBAI-400052.

Proposed to be Used
AHMEDABAD
BETEL LEAF, SUPARI, FRESH BETEL NUTS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS, SEEDS
4347939  15/11/2019  
KIRAN GULABRAO BANDAL  
AT SR NO. 88/7/B, NEAR SAI MANDIR, EKTA COLONY, KOTHRUD, PUNE-411038  
Proposed to be Used  
MUMBAI  
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
2839141  05/11/2014

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, U.S.A
Manufacturers & Merchants.
a company organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
1940276, 2790785

DELHI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other
preparations for making beverages.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION."BLACK & WHITE".
3222011  30/03/2016

MR. JYOTI SAROOP

trading as JYOTI TRADING COMPANY

C/O SUPER SALES ENTERPRISES, MAIN MARKET-TALWARA, DISTT.-HOSHIARPUR (PUNJAB)-144216

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

SHIV LAW HOUSE.

H-166, VIKAS PURI, NEW DELHI - 110 018.

Used Since :01/01/2012

DELHI

FRUIT AND VEGETABLE JUICES (FRESH) AS AMLA JUICE, LEMON, ALOEVERA, KARELA, TURMERIC ETC PROCESSED FROM FRESH FRUITS OR VEGETABLES, READY TO DRINK FRUIT BEVERAGES, FRUIT SYRUPS AS ROSE, KEWRA, DATES, BRAHMI.
JK DAIRY

3272560    31/05/2016

UMANG DAIRIES LTD.
GULAB BHAWAN, 6A, BAHADUR SHAH ZAFAR, MARG, NEW DELHI
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :05/03/2015

To be associated with:
3272558

DELHI
PACKAGED DRINKING WATER, MINERALS AND AERATED WATERS, NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SODA, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, VEGETABLE JUICES, FRUITS GOODS INCLUDED IN CLASS 32.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3272558.
3294091  25/06/2016
RAMKRISHNA FOUNDATION,KODOLI.
trading as ;Ramkrishna Foundation,Kodoli.
A/P-Kodoli,Tal-Panhala,Dist-Kolhapur-416114.
Manufacture & Trader

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :22/12/2010

MUMBAI
BEETROOT SYRUP & JUICE.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3386041  12/10/2016
SANMESH ROHIDAS KALE
trading as ;Aqua Mrudula Foods & Beverages
Sr.No.35, Kalepadal, Near Datta Mandir, Hadapsar, Pune - 411028, Maharashtra, India
MANUFACTURER & TRADERS
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
Packaged Drinking Water Included in class-32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
DOUBLESHT
3490491  22/02/2017
STARBUCKS CORPORATION
2401 Utah Avenue South, Seattle, Washington 98134, USA
Manufacturer and Merchant
a corporation organized and existing under the laws of the state of Washington, USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Non-alcoholic beverages, namely carbonated beverages, soft drinks; energy drinks, isotonic beverages; nutritionally fortified beverages, vitamin fortified beverages.
Trade Marks Journal No: 1931, 09/12/2019 Class 32

3513361 23/03/2017
BHARAT MAGGON
53/1, STREET NO-5, ARYA NAGAR, DAYANAND VIHAR, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3515546   28/03/2017
HAMDARD NATIONAL FOUNDATION (INDIA)
A-2/3, Asaf Ali Road, Delhi-110002
Society

Address for service in India/Ageynts address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Syrups for making Beverages, Fruit Juices, Sherbets (syrups), Non alcoholic drinks and other preparation for making beverages being included in class 32
SIR PUNCH
3522887  11/04/2017
R.P.A. AVENTURES PVT. LTD.
"SGM PLAZA" (SECOND FLOOR), 8/226, ARYA NAGAR, KANPUR (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Proposed to be Used
DELHI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; BEERS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS; AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
Proprietorship Firm

Address for service in India/Agents address:
K.C. Patel & Co.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
DELHI

Packaged Drinking Water, Aerated Waters, Soft Drink, Syrup, Juice, Beers; Mineral and other Non-Alcoholic Drinks; Fruit Drinks and Fruit Juices; Syrups and other Preparations for Making Beverages Included in Class 32.
SUMEET GUPTA TRADING AS HYGEN AGRO
HYGEN BUILDING, GUPTA STREET, MEHTAB MANDI, JAITU, DISTRICT FARIDKOT - 151202 (PUNJAB)
Individual proprietary firm
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Proposed to be Used
DELHI
BEVERAGES (NON-ALCOHOLIC), FRUIT EXTRACTS (NON-ALCOHOLIC); FRUIT DRINKS, FRUIT JUICES, SOFT DRINKS; NON-ALCOHOLIC HONEY BASED BEVERAGES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; MINERAL WATER, CARBONATED WATER, SODA WATER AND BEER
3545131  09/05/2017
KANOE IMPEX INDIA PVT. LTD.
21, NEW LAYAL PUR COLONY, DELHI-110051
MANUFACTURERS AND MERCHANTS
Used Since :31/03/2017
DELHI
BEER
3681480    18/11/2017
PRIYANKA PUNJABRAO WAGH , TRADING AS M/S GURUKRUPA INDUSTRIES
Tilak Nagar, A/P- Sillod, Tal-Sillod, Dist - Aurangabad -431112, Maharashtra, India
PROPRIETORSHIP
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Packaged Drinking Water
OXY-DESIRE
3707224   20/12/2017
HANSRAJ BEVERAGES PRIVATE LIMITED
5B-202,TECHNO PARK-II,OILFIELD ENGINEERS CHSL,KANDIVALI EAST,MUMBAI-400101
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
HAPPY HUNGER

3762813  23/02/2018

MR. SAMIR NALINBHAI SHAH, TRADING AS:- HAPPY HUNGER
PLOT NO. 3078, BUILDING – B, ROAD NO. 5, G.I.D.C., PHASE – III, DARED, JAMNAGAR – 361 004 (GUJARAT) INDIA.

A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD

BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3777883  14/03/2018
MOMAI FOODS PRIVATE LIMITED
SHOP NO 3, CITY SURVEY SHEET NO.3, CITY SURVEY NO-35, KUKAVAV ROAD, VILLAGE: DERDI KUMBHAJI, TALUKA GONDAL, GUJARAT, INDIA 364465
Used Since: 25/11/2016
AHMEDABAD
MINERAL AND AERATED WATER, OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICE, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, BEERS, SOFT DRINKS, NON ALCOHOLIC FRUIT JUICE BEVERAGES, MILK OF ALMONDS (BEVERAGE), ENERGY DRINKS, OTHER SOFT DRINKS INCLUDED IN CLASS 32.

restriction of goods for sale in the state of GUJARAT only.
3800261  09/04/2018
ALIAKBAR GULAMFARID KAGZI
trading as ;M G BEVERAGES
BLOCK NO. 330 - PLOT NO. 96 TO 100, KUNWARDA - BALAPIR ROAD, KUNWARDA, TALUKA - MANGROL, DISTRICT - SURAT 394120
Used Since :07/02/2018
AHMEDABAD
DRINKING MINERAL WATER, SYRUPS FOR BEVERAGES, FRUIT JUICES, AERATED WATER (SODA WATER), AERATED BEVERAGES (WITH COFFEE, COCOA, COCOA OR CHOCOLATE BASE).
3805768   13/04/2018
MR. SAMIR NALINBHAI SHAH, TRADING AS:- HAPPY HUNGER
PLOT NO. 3078, BUILDING – B, ROAD NO. 5, G.I.D.C., PHASE – III, DARED, JAMNagar – 361 004 (GUJarat) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESATIE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJarat

Proposed to be Used
AHMEDABAD
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
MAHARSHI

3806321  14/04/2018
SANJAY JALANDHRA
H-415, SARNA DUNGER, JHOTWARA, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2018

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS, NON ALCOHOLIC DRINKS, SOFT DRINKS, CARBONATED WATER, FRUIT DRINKS, FRUIT JUICES AND SYRUPS AND BEVERAGES WHICH ARE INCLUDED IN CLASS 32
3808680  17/04/2018
BALAJI ENTERPRISE
MADHUR MODEL DAIRY FARM, HIMATNAGAR HIGHWAY, DASHELA, NEAR DHANAP BUS STOP, GANDHINAGAR.
GUJARAT-INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES, SODA INCLUDED IN CLASS 32.
3832067  14/05/2018
SUSHIL SARAOGI
A-804, KAKADIYA COMPLEX, GHOD DOD ROAD, SURAT - 395 007.
Individual
Proposed to be Used
AHMEDABAD
includes beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups
and other preparations for making beverages.
3838644  21/05/2018
BHAUMIK RAJENDRAKUMAR BHATT
trading as; BE PROUD
702, SHAIL HERITAGE, OPP SATYAMEV VISTA, NR GOTA OVER BRIDGE, GOTA, AHMEDABAD 382481 GUJARAT INDIA
Proposed to be Used
AHMEDABAD
MINERAL WATERS, FRUIT BEVERAGES AND JUICES, SYRUPS AND OTHER NON-ALCOHOLIC BEVERAGES INCLUDED ONLY IN CLASS 32.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3843994    26/05/2018
MADHAV ENGINEERING
68, MAHALAXMI IND. ESTATE, OPP. NEW VASAHAT, G.I.D.C VATVA ROAD, AHMEDABAD- 382445
MANUFACTURER AND SERVICE PROVIDER
PARTNERSHIP FIRM
Used Since :01/04/2011
AHMEDABAD
SODA, SOFT DRINKS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Quick Bang

3878312  04/07/2018
ABIS EXPORTS (I) PVT. LTD.
Corporate House, Vill. - Indamara, Post - Pendri, Rajnandgaon - 491441.
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Energy drinks.
3981681 24/10/2018
VEDAVATHI.S.K
NO.56/2, TONACHINAKUPPE VILLAGE, BEGUR POST, NELAMANGALA T, BANGALORE RURAL, KARNATAKA-562123
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004
Used Since: 06/08/2018
CHENNAI
MINERAL WATER
4022670  10/12/2018
MR. K. SARAVANAN TRADING AS M/S. INIYA FOOD PRODUCTS
NO:10A, KAMARAJAR MAIN STREET, WEST GANDHINAGAR, AVADI, CHENNAI-600 054.
Proprietorship
Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI,SaiduPET CHENNAI-15
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, NON-ALCOHOLIC BEVERAGES, FRUIT BEVERAGES AND FRUIT JUICES.
4089011 15/02/2019
MR. SREEHARI SURAPANENI TRADING AS: AROMA'S HYDERABAD HOUSE
F-702, MALPANI GREENS, KASPATEWASTI, WAKAD, PUNE- 411057, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/04/2012
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4090048  16/02/2019
DASHRATH PRASAD ORGANIC FOODS PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MISS. SRASHTI SONI)
D - 1502, Lotus Corporate Park Jay Coach Off W.E. Highway, Goregaon (E) Mumbai City Maharashtra-400063
Private Limited
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages Under Class 32
4111206  08/03/2019
MR. JASWANT L. YADAV
SHOP NO. 2, PILA BUNGALOW COMPOUND, OPP. PILA BUNGALOW BUS STOP, SION BANDRA LINK ROAD, DHARAVI, SION (W), MUMBAI- 400017, MAHARASHTRA, INDIA

Individual

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W) - 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4120535    17/03/2019
D.B. FOODS [Proprietor Vandana Trambak Deore]
C-10-1, GALA NO 25, NICE MAHILA FLATTED ESTATE, MIDC SATPUR NASHIK CITY 42007
Sole Proprietor

Address for service in India/Agents address:
SANTOSH MACHHINDRA AMBRE
F3, Yaduveer Apartment, Parijatnagar, Near Jaipur House, Nashik-422005.

Proposed to be Used
MUMBAI
Packaged Drinking Water with added minerals, aerated waters, Fruit Drinks and Fruit juices, other preparations for making beverages etc.
Black Cobra

4130261    27/03/2019
SACHIN RANE
G1-G7, Al Ameen Complex C, NH17 Cujira. St. Cruz, Panjim Goa, India-403005
Natural Person
Address for service in India/Attorney address:
ABRISE LEGAL
E 712,Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053
Proposed to be Used
MUMBAI
Non-alcoholic and carbonated beverages, beer, water and juices.
REIGN PERFORMANCE

Priority claimed from 30/10/2018; Application No. : 88/175248 ;United States of America

4156040  24/04/2019

REIGN BEVERAGE COMPANY LLC,
1547 N. Knowles Ave., Los Angeles, California 90063 USA
Manufacturer
a Delaware limited liability company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

To be associated with:
4117372, 4118529

CHENNAI
Energy drinks; Soft drinks.
Proposed to be Used

CHENNAI

Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages, soda.
BISJERI

4187976   27/05/2019
SUNIL KUMAR CHAUHAN PROPRIETOR OF S.K. BEVERAGES
EP HAZIPUR-844101
Proprietor
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
KOLKATA
Packaged drinking water
VOW

4193470 31/05/2019
KALAI SELVAN NATRAJAN
NO.180, 14TH CROSS STREET, DEFENCE OFFICERS COLONY, NANDHAMBAKKAM, CHENNAI-600032, TAMILNADU, CHENNAI.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
SARAVNAN DAKSHINAMURTHY, ADVOCATE
NO.11 A, MUTHALAMMAN KOIL STREET, SELAIYUR, CHENNAI - 600 073, TAMIL NADU, INDIA.
Used Since :21/06/2016
CHENNAI
MINERALS AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
REHAN
4194817   01/06/2019
NATURE & NURTURE HEALTHCARE PVT. LTD.
305, 3RD FLOOR, VARDHMAN CITY-2 PLAZA, COMMERCIAL CENTRE, ASAF ALI ROAD, NEW DELHI-110002
Private Limited Company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/07/2015
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
**Trade Marks Journal No: 1931 ,  09/12/2019   Class 32**

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**4196257  03/06/2019**

**NATIONAL PAYMENTS CORPORATION OF INDIA.**
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.

**Address for service in India/Agents address:**
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

**Proposed to be Used**

**MUMBAI**

Fruit juices & fruit drinks, non-alcoholic fruit juice beverages, vegetable juices [beverages], energy drink, syrups & other preparations for making beverages, mineral & aerated waters; beer, ale & porter & other non-alcoholic drinks being goods included in class 32.
NAL AQUA ZEAL

4196371 04/06/2019
MR. N. ALEX FERNANDO TRADING AS M/S. MAARA AQUA
NO. 307/7A, JESUS NAGAR, THANGACHIMADAM POST, RAMESWARAM TALUK – 623529. Ramanathapuram District, Tamilnadu
Proprietorship
Address for service in India/Attorney address:
DEEPAN CHAKKARAVARTHY.R
No.42, VGP PARIJATHAM TRUST, VGP SALAI, SAIDAPET CHENNAI-15
Proposed to be Used
CHENNAI
Packaged Drinking Water
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
WATER FIT

4197968   05/06/2019

DEEPAK DUNGA BUNGA S/O LATE SHRI RATTANLAL
9 CHOTI DHAN MANDI, MAHAVIR DAL MANDIR ROAD, SRI GANGANAGAR-335001 RAJASTHAN, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

beers mineral and aerated waters and other non-alcoholic beverages fruit beverages and fruit juices syrups and other preparations for making beverages in class 32
Bindu
4223979  03/07/2019
MEGHA FRUIT PROCESSING PVT. LTD.
Narimogaru Post and Village, Puttur, D.K. District, Karnataka State - 574202.
Active
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :12/02/2000
CHENNAI
Drinking water, Bottled drinking water, drinking spring water, drinking water with vitamins and other non-alcoholic beverages; fruit beverages; de-alcoholised drinks; preparation for making beverages, non-alcoholic cocktails, effervescent beverages (pastilles for), essences for making beverages, non-alcoholic fruit extracts, fruit nectars, ale, Isotonic beverages and Isotonic drinks, Lemonades, Malt Wort, Whey Beverages, Vegetable Juices [Beverages]; Nectars, Powders for Effervescent Beverages, Sarsaparilla (Soft Drinks and Beverages), Seltzer Water, Sorbets (Beverages), Table Water
AQUAPURO FOODS AND BEVERAGES
AT-POST-DAHISAR TAL-DIST-THANE MUMBRA PANVEL ROAD ,NEAR MAHADEV TEMPLE,400612
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :18/09/2019
MUMBAI
Mineral and aerated waters; Fruit beverages and fruit juice; Non-alcoholic beverages
Trade Marks Journal No: 1931, 09/12/2019

Class 32

AYURNEER GOLD

4317279  11/10/2019

DR. VERMA’S BIOLOGICAL LABORATORIES PRIVATE LIMITED

8-43/8/12/B, Street No.7, Road No.6, Balaji Hills, Boduppal, HYDERABAD, Hyderabad, Telangana, India, 500039

Serving the Society through developing the affordable Nutraceuticals for Food, Feed and Soil to ensure the better health of Human, Animals and Plants; Pharmaceuticals and Natural Health Products

Private Limited Company Incorporated under the Companies Act, 2013 (18 of 2013)

Proposed to be Used

CHENNAI

MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS; BEERS; JUICES, FRUIT EXTRACTS, SHARBATS, AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; NON-ALCOHOLIC HONEY BASED BEVERAGES; NATURAL MINERAL CONCENTRATE AND SYRUPS FOR MAKING MINERAL WATERS AND OTHER NON-ALCOHOLIC DRINKS; AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS - 32
SURENDER GUPTA
H.No. 170/2, Ward No.13, Moh-Gurunanakpura, Near-Chota Guruduwara, Narnaul, Mahendragarh, Haryana - 123001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Fruit beverages, Mineral water [beverages], Fruit juice, Soft drinks, Coconut water [beverage], Non-alcoholic beverages, Aloe vera drinks, non-alcoholic, Honey-based beverages, non-alcoholic, Vegetable juices [beverages].
4325225  18/10/2019
KIRAN POONAMCHAND MALI
22/8, Harsha Apartment, Hardevi Society, Caves Road, Jogeshwari (East), MUMBAI-400 060
INDIVIDUAL
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
To be associated with:
4325221
MUMBAI
mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other Preparations for making beverages.
4326622   21/10/2019
CURRY CULTURE LLP
5B JUDGES COURT ROAD ALIPORE HEIGHTS, KOLKATA-700027
Limited Liability partnership

Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD , KOLKATA -700099

Proposed to be Used
KOLKATA
Beer, Ales, Soft Drinks, Carbonated Waters
TELAMELA DRINKS PVT LTD
trading as ;TELAMELA DRINKS PVT LTD
2-3-202.PLOT NO.32,ROAD NO.5,SRO SAI NAGAR,NAGOLE,RANGA REDDI DISTRICT,TELANGANA 500068.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
RAMNATH AND ASSOCIATES
FLAT NO.302, PADMA PRIYA APARTMENTS, ROAD NO.7 STREET NO.1 WEST MARADPALLY, SECUNDERABAD 500026, INDIA
Used Since :02/08/2019
CHENNAI
AERATED WATER,FRUIT JUICES,NON-ALCOHOLIC BEVERAGES,NON ALCOHOLIC BEVERAGES FLAVOURED WITH TEA AND COFFEE,PROTEIN ENRICHED SPORTS BEVERAGES,LEMONADES,SOFT DRINKS ETC.
4327724  22/10/2019
RAJINDER KAUR
trading as ;RAJINDER KAUR
B-18, SECTOR 63, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH-201301, INDIA.
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
ECHOR BEVERAGES PRIVATE LIMITED
c/o echor beverages private limited,503,meera manan arcade,near krupa petrol pump,parimal garden,ellisbridge,ahmedabad-380006,

JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Proposed to be Used

AHMEDABAD

Mineral water included in class 32
4330247    24/10/2019

ABHISHEK RAJKHOWA
BYE LANE 3A H.NO 2 CHANDMARI, GUWAHATI,KAMRUP METROPOLITAN, ASSAM- 781003
An Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

KOLKATA
Soft drinks; Fruit drinks; Protein drinks; Carbohydrate drinks; Juice drinks; Cola drinks; Slush drinks; Vegetable drinks;
Isotonic drinks; Sports drinks; Whey drinks; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages
and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4330807 24/10/2019
DIDIER GOUBET
1696 ROUTE DES MOUTIERS, 26400 ALLEX, FRANCE
An individual being citizen of France
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001

Proposed to be Used
DELHI
fruit drinks, fruit juice, grape juice, sparkling fruit juice, sparkling grape juice, syrups for beverages, preparations for beverages, lemonades, fruit nectars, non-alcoholic aperitifs, non-alcoholic cocktails, grape must, fruit and plant based non-alcoholic beverages
4332099   26/10/2019
ROHINI'S FOOD PRODUCTS
HI PARKLAND APARTMENT, 8 NATHAN STREET, HARRINGTON ROAD, CHETPET, CHENNAI - 600031
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
4332754  28/10/2019
BINDESHWAR KUMAR CHAUHAN
S.N. 18/2A, NEAR KHANDOBA MANDIR, SUKHSAGAR NAGAR, PUNE - 411046, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Used Since :01/01/2016
MUMBAI
DRINKING WATER, BOTTLED DRINKING WATER, DRINKING MINERAL WATER, DRINKING SPRING WATER, DISTILLED DRINKING WATER, PURIFIED DRINKING WATER, DRINKING WATER WITH VITAMINS INCLUDED IN CLASS 32
4335111 01/11/2019
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
742535, 1433964, 2322340, 2561225, 3570891

DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.

Transliteration: KINLEY
SAFE & SECURE ONLINE MARKETING PVT. LTD.
A-3/24, JANAK PURI, DELHI-110058.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
PEERA

4338600  05/11/2019
SANJEEV KUMAR S/O SH. JANAK RAJ
HOUSE NO. 267, E- BLOCK, SIRSA - 125055
INDIVIDUAL

Address for service in India/Agents address:
SHEKHAR CHANDER
MOMAN NAMBERDAR STRTEET, BAHDRA BAZAR,SIRSA, HARYANA.

Proposed to be Used
DELHI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; energy drinks INCLUDED IN CLASS 32
4341274  07/11/2019
M/S S.J. AGENCIES PROP. NARESH KUMAR JUNEJA
7, SIDDHARTH NAGAR, BAREILLY, 243001
PROPRIETOR
Address for service in India/Agents address:
ANKIT AGARWAL
F-53, BUTLER PLAZA COMPLEX, CIVIL LINES, BAREILLY-
Used Since :01/12/2018
DELHI
PREPARATION OF ALL TYPES OF NON-ACLOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES' SYRUPS AND OTHER
PREPARATIONS FOR MAKING BEVERAGES'
ATMOS

4342050  08/11/2019
RUBBCON PRODUCTS PVT.LTD
RUBBERWALA HOUSE, OPP AGRIPADA POLICE STATIOD, DR.NAIR ROAD,AGRIPADA, MUMBAI-400011
(MAHARASHTRA ) / (INDIA)
A PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI

DRINKING SPRING WATER, MINERAL WATER, PACKAGED DRINKING WATER
ROLIGT

4343682   11/11/2019

M/S. ROLIGT FOODS PRIVATE LIMITED.
H.No: 16-2-51/F/5, Akbarbagh, Opposite To Vishnu Apartments, Malakpet, Hyderabad, Telangana.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :25/02/2019

CHENNAI
Coconut Water, Coconut Juice, Coconut-Based Beverages, Juices, Soft Drinks, Mineral water, Energy drinks, Fruit beverages, Flavoured carbonated beverages, Drinking water, Soda water.
HAP DAILY

4344455  12/11/2019

HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3241601, 3241610

CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4344479   12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Transliteration: HAP DAILY
HATSUN AGRO PRODUCT LIMITED  
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.  
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.  
Address for service in India/Agents address:  
L.R. SWAMI CO.  
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.  
Proposed to be Used  
CHENNAI  
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT  
JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4344491  12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE" RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI - 600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Transliteration  : HAP DAILY
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4344503  12/11/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Transliteration : HAP DAILY
RAJNIKANT K. KACHHADIYA
PLOT NO.204,GIDC,DARED,JAMNAGAR,GUJARAT,INDIA
Individual (Sole Proprietor)
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
Packaged drinking water Drinking water, Drinking mineral water, Bottled drinking water in class-32.
FURROW

4345329  12/11/2019
MAHAVEER PARSHWA FOODS LLP
847, Shukrawar Peth, Pune- 411002, Maharashtra
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
LEGALIENT CONSULTANCY SERVICES
Shop No.5, Bandal Capital, Bhusari Colony, Paud Road, Kothrud, Pune-411038, Maharashtra

Proposed to be Used
MUMBAI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4345439  13/11/2019
SMITA PRASHANT VAIDYA (SOLE PROPRIETOR OF VAIDYA FOODS)
88, Bhaymala Post Kamarle Tal, Alibag, Raigad-402209, Maharashtra
Sole Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since : 01/04/2013

MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages Under Class “32”
DASWALA
4345467  13/11/2019
ACHINT JAIN, RAHUL JAIN
trading as ;PARAMOUNT GREEN CARE
43/8, NATIONAL ROAD, LAXMAN CHOWK, DEHRADUN, UTTRAKHAND, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
DRINKING WATER, SOFT DRINKS, SODA, CARBONATED SODA, JUCIES.
COCOWORKS

4345761   13/11/2019
M/S. ROLIGT FOODS PRIVATE LIMITED
H.No: 16-2-51/F/5, Akbarbagh, Opposite To Vishnu Apartments, Malakpet, Hyderabad, Telangana.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :25/02/2019

CHENNAI
Coconut Water, Coconut Juice, Coconut-Based Beverages, Juices, Soft Drinks, Mineral water, Energy drinks, Fruit beverages, Flavoured carbonated beverages, Drinking water, Soda water.
4346023  13/11/2019
GEETHA ENTERPRISE
24, SANJEEVI NAGAR, TRICHY – 620002
Partnership Firm

Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.

Proposed to be Used
To be associated with:
3988516

CHENNAI
Aerated water, Aerated water (Preparations for making —), Beverages (Non-alcoholic —), Fruit juice beverages (Non-alcoholic —), Non-alcoholic beverages.
MRS. SONIKA MAGO TRADING & MANUFACTURING AS GARVIT BEVERAGES AND FLAVOURS.
VILL.-BANTHAR, 1659, SIKANDARPUR Bijnor Lucknow, Lucknow, Uttar Pradesh-227101.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
DEVEDANT GLOBAL (OPC) PRIVATE LIMITED
804, MAPLE, CITY WOODS, OPP GOOL POONAWALA GARDEN, SALISBURY PARK, PUNE MH 411037
OPC PRIVATE LIMITED (MANUFACTURER)

Address for service in India/Agents address:
SAGAR ASHOK MORE
Flat No.5, 2nd floor,Siddhivinayak Apt., Hake Vasti,Shewalwadi, Pune-412307.

Proposed to be Used
MUMBAI
Beers, Non-Alcoholic Beverages, Mineral and Aerated Waters, Fruit Beverages and Fruit Juices etc.
MONSTER ENERGY MULE

4347341  14/11/2019
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
2630427, 3754376

CHENNAI
Non-alcoholic beverages, including carbonated drinks and energy drinks; syrups, concentrates, powders and preparations for making beverages, including carbonated drinks and energy drinks.
4347389   14/11/2019
GOTETI VENKATA KAPIL NATH
H NO 2/122(B), KUNCHALAPETA, KOTTURU, SRIKAKULAM, ANDHRA PRADESH-532455
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
SODAK
4347564  14/11/2019
GKP ENTERPRISES PRIVATE LIMITED
Shop No.25, Ground Floor, Saraswati Heights, Nallasopara (East), Thane- 401209
Private Company
Address for service in India/Attorney address:
ARPIT PAREKH
914, Corporate Annex, Sonawala Road, Goregaon East, Mumbai - 400063
Proposed to be Used
MUMBAI
Packaged Drinking Water included in Class 32
3320063   27/07/2016
RAJENDER KUMAR SHARMA
A7, LG HOUSING SOCIETY SECTOR PIE, GREATER NOIDA.
TRADING AND MANUFACTURING

Proposed to be Used
To be associated with:
3145410

DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BLACK BOURBON

3982908  25/10/2018

N.SHANKER RAO
A-1, Surabhi Plaza, 4th Floor, Vikrampuri Colony, Kharkana, Secunderabad-500009
MANUFACTURER AND MERCHANT
INDIVIDUAL

Address for service in India/Attorney address:
SANKIT KUMAR
H.No. 480, B- Block, New Seemapuri, Delhi - 110095

Proposed to be Used
CHENNAI
Alcoholic beverages [except beers]
ROYAL’S 5 STAR

4095466 21/02/2019

REGENT DISTILLERS PRIVATE LIMITED

12, Floor-14, 3, Navjivan Commercial Society, Dr. Dadasaheb Bhadkamkar Marg, Mumbai Central, Mumbai, Maharashtra - 400 008, India

Manufacturer

Body Incorporate

Address for service in India/Attorney address:

AZB & PARTNERS

AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

MUMBAI

Alcoholic beverages, including whisky, brandy, rum, gin, vodka, wines and spirits.
BUCCANEER

4100501  26/02/2019
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
GEN Y

4318631  12/10/2019
STSP SPIRITS LIMITED
FLAT NO. -205, BUILDING NO. 49-50, RED ROSE BUILDING, NEHRU PLACE, NEW DELHI
STSP SPIRITS LIMITED
LIMITED COMPANY

Proposed to be Used
DELHI
MANUFACTURING OF GEN Y WHISKY, VODKA, GIN, RUM, BRANDY, ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4323769   17/10/2019
SAZERAC BRANDS, LLC
10101 Linn Station Road, Suite 400 Louisville Kentucky 40223, United States of America
A Delaware Limited Liability Company
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/08/2017
To be associated with:
2061437
DELHI
Alcoholic beverages, except beers; alcoholic preparations for making beverages; spirits [beverages]; spirits and liquors; liqueurs; aperitifs; digesters [liqueurs and spirits]; distilled beverages; distilled spirits; whiskey [whisky]; blended whiskey; bourbon whiskey; whiskey based liqueurs; flavoured whiskey; flavoured bourbon; cocktails; pre-mixed alcoholic beverages, other than beer-based.
4330411  24/10/2019

VIÑA VIK SPA
RESERVA CORA 1, MILLAHUE, SAN VICENTE DE TAGUA TAGUA, VI REGION, CHILE
a joint stock company organized and existing under the laws of Chile

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Wine
VIÑA VIK SPA
RESERVA CORA 1, MILLAHUE, SAN VICENTE DE TAGUA TAGUA, VI REGION, CHILE
a joint stock company organized and existing under the laws of Chile

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Wine
4331333  25/10/2019
VINTAGE BOTTLERS PVT LTD
3078/79, B-WING, OBEROI GARDEN ESTATE, CHANDIVLI FARMS ROAD, CHANDIVLI, ANDHERI (EAST), MUMBAI-400072
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049
Used Since :01/09/2019
MUMBAI
ALCOHOLIC BEVERAGES.
ZERO HOUR

4335142  01/11/2019
SUNPURE ORANGES
D.No.37-1-169, ARN Complex, Kurnool Road, Ongole, Andhra Pradesh-523002
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
CHENNAI
Alcoholic beverages; Alcoholic preparations for making beverages
GOLDHOME

4338303  05/11/2019
GOLD WINE PVT. LTD.
trading as ;GOLD WINE PVT. LTD.
5186, Basant Road, New Delhi -110 055
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :29/01/2007
DELHI
ALCOHOLIC BEVERAGES
LIFEBEV
4341565  08/11/2019
DR. B. MOHAN KRISHNA TRADING AS CHEERS GROUP
D – 9, Madkaim Industrial Estate, Ponda, Tal- Goa – 403 404
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
WINE, SPIRIT, LIQUORS & ALCOHOLIC BEVERAGES.
BONITO

4341632  08/11/2019

NEERAJ BATRA
HOUSE NO.84, SECTOR-18A, CHANDIGARH, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
SAHIL A. GARG NARWANA
B-6, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
SHIRO
4341633  08/11/2019
NEERAJ BATRA
HOUSE NO.84, SECTOR-18A, CHANDIGARH, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SAHIL A. GARG NARWANA
B-6, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
IVY BLUE

4341635  08/11/2019

NEERAJ BATRA
HOUSE NO.84, SECTOR-18A, CHANDIGARH, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
SAHIL A. GARG NARWANA
B-6, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
PARTY KNIGHT

4341636  08/11/2019

NEERAJ BATRA  
HOUSE NO.84, SECTOR-18A, CHANDIGARH, INDIA.  
MANUFACTURER AND MERCHANT  

Address for service in India/Attorney address:  
SAHIL A. GARG NARWANA  
B-6, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used  
DELHI  
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
REGAL PRIDE
4341637  08/11/2019
NEERAJ BATRA
HOUSE NO.84, SECTOR-18A, CHANDIGARH, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SAHIL A. GARG NARWANA
B-6, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
ST REGUS

ST REGUS
4341896  08/11/2019
AMRUT DISTILLERIES PRIVATE LIMITED
JNR CITY CENTRE, NO 30, RAJARAM MOHAN ROY ROAD, BANGALORE-560027
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
CHENNAI

ALCOHOLIC BEVERAGES (EXCEPT BEER); ALCOHOLIC BEVERAGES, NAMELY, WHISKEY, BLENDED WHISKY, MALT WHISKY, BRANDY, GIN, RUM, VODKA; LIQUOR (DISTILLED); FLAVOURED LIQUORS [ALCOHOLIC BEVERAGES]; ALCOHOLIC ENERGY DRINKS; ALCOHOLIC FRUIT BEVERAGES AND EXTRACTS; ALCOHOLIC CARBONATED BEVERAGES, EXCEPT BEER; ALCOHOLIC FRUIT COCKTAIL DRINKS; WINE-BASED DRINKS.
LUNERA
4345378  12/11/2019
VIJAY KUMAR
M/S. BEEWIN BEVERAGES, KH. NO. 349, NEAR T-3 AIRPORT, SHAHBAD MOHAMADPUR, NEW DELHI-110061
PROPRIETOR
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078
Proposed to be Used
DELHI
WINES, WHISKY, BRANDY, ALCOHOLIC BEVERAGES, GIN, VODKA, LIQUEURS, RUM INCLUDED IN CLASS 33.
VUSE

2351213  20/06/2012
RAI STRATEGIC HOLDINGS, INC.
401 NORTH MAIN STREET WINSTON-SALEM NORTH CAROLINA 27102 USA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A NORTH CAROLINA CORPORATION

Address for service in India/Agents address:
ANAND AND ANAND.
THE ACME COMPANY B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
TOBACCO: SMOKERS" ARTICLES: MATCHES; CIGARETTES, CIGARS, AND PIPES; ELECTRONIC CIGARETTES, CIGARS, AND PIPES, AND ACCESSORIES SOLD THEREWITH, INCLUDING CHARGERS, CARTRIDGES, AND CARRYING CASES; TOBACCO SUBSTITUTES: LIGHTERS FOR CIGARETTES, CIGARS, AND PIPES.
3456612  13/01/2017
ANIL PRATAP SINGH
VILL.- DHARMOULLI, P.O.-KAMHRUYA KALAN, DISTT- MAHARAJGANJ (U.P), INDIA
MANUFACTURER, MERCHANT, & TRADERS

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Used Since: 25/07/2013

DELHI
TOBACCO, WHE IHER MANUFACTURED OR UNMANUFACTURED; SMOKING TOBACCO, PIPE TOBACCO,
HANDROLLING TOBACCO, CHEWING TOBACCO, SNUS TOBACCO; CIGARETTES, CIGARS, CIGARHOS, SUBSTANCES
FOR SMOKING SOLD SEPARATELY OR BLENDED WITH TOBACCO, NONE BEING FOR MEDICINAL OR CURATIVE
PURPOSES; SNUFF; SMOKERS’ ARTICLES, CIGARETTE PAPERS, CIGARETTE TUBES AND MATCHES INCLUDED IN
CLASS-34
GOLDEN PARINDA

3466701  27/01/2017
ANOOP GUPTA
GAURAV MAURYA
5/84, JANKIPURAM EXTENSION, LUCKNOW, U.P.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
TOBACCO AND TOBACCO PRODUCTS INCLUDING ZAFRANI ZARDA, CHEWING TOBACCO, KHAINI AND SURTI ALL BEING GOODS INCLUDED IN CLASS-34.
SUNDER
3478565  09/02/2017
SHASHI PAL
trading as ;SHRI GOPAL PARMATMAY TOBACCO CO.
GALI NO. 8, MAUR ROAD, MUKTSAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/12/2013
DELHI
Tobacco (Raw or Manufactured), Cigarettes, Chewing Tobacco, Pan Masala, Gutka & other Smoker's Articles.
SUPER TOP 3030

3487524   20/02/2017
UJJWAL ARYA
J-18, SECTOR -11, NOIDA, U.P.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Proposed to be Used
DELHI
CHEWING TOBACCO, KHAINI, PAN CHATNI, QUIWAM
HEERA MOTI

3541884   04/05/2017
HIND AGRO SALES
A-33, B-1 Extn, M.C.I.E., Mathura Road, New Delhi -110044
An Indian Partnership Firm
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Tobacco and tobacco products.
3591637    14/07/2017
HIRA ENTERPRISES
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
Registered Partnership Concern
Address for service in India/Agents address:
DEWAN MOHAN RAJKUMAR
PODDAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI 400001
Used Since :01/06/1994
To be associated with:
2481399, 3145995, 3146012
MUMBAI
Tobacco (zarda, gudakhu, gutkha, tobacco pipes and qiwm); smokers articles (bidis, lighters, cigarettes, filters, chewing cigarettes, cigars); matches
3696858 07/12/2017
MOHAN GIDDADURGAPPA VAIDU
VAIDU TOBACCO PRODUCTS, INDIRA NAGAR, UGAR KHURD - 591 316, TALUKA ATHANI, DISTRICT BELAGAVI, KARNATAKA
SOLE PROPRIETARY CONCERN
Address for service in India/Attorney address:
VINODKUMAR KOTABAGI
NO. 99, OLD NO. 615, FIRST FLOOR, 2ND MAIN, 2ND BLOCK, RAJAJINAGAR, BENGALURU- 560 010
Used Since :09/10/2017
CHENNAI
TOBACCO, ARTICLES OF TOBACCO; ALL TYPES OF FLAVOURED TOBACCO, GUTKHA AND KHAINI; ZARDA; RAW AND MANUFACTURED TOBACCO INCLUDED IN CLASS 34
MUMBAI
Tobacco (Bidi)
RAJVEER BIDI
3799626   07/04/2018
TOFIKBHAI RAFIKBHA MIR
140, MADAR STREET NEAR BUS STAND AT. POST UMETA, TALUKA ANKlav, DIST ANAND - 388510
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Tobacco; Smokers’ articles; Matches
3835975  17/05/2018  
TEJANI DIPAK KUMAR GANDALAL  
E-301 AAGMAN RESIDENCY, OPP. PANDAV WADI, NIKOL AHMEDABAD-382350 GUJARAT INDIA.  
Individual  
Address for service in India/Attorney address:  
GAURAV SONI, ADVOCATE  
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT  
Used Since :01/05/2018  
AHMEDABAD  
Tobacco; smokers’ articles; matches.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
3835976   17/05/2018
THACKER RAJKUMAR PRAKASHBHAI
334 AYODHYAPURI, HANUMAN SHERI, AYODHYAPURI, RAPAR, KACHCHH RAHPAR - 370165 GUJARAT INDIA
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/05/2018
AHMEDABAD
Tobacco; smokers' articles; matches.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE." KALKATTI TOBACCO ".

"
BABU
3883430  10/07/2018
BABU LIME PRIVATE LIMITED
OPP. SAURASHTRA PAPER MILL, ANANDPAR - NAVAGAM ROAD, NAVAGAM, RAJKOT. (GUJARAT STATE) INDIA
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-1, OPP. GUJARAT HIGH COURT, SOLA, S.G.ROAD, AHMEDABAD - 380 060

Proposed to be Used
AHMEDABAD
TOBACCO, SMOKERS ARTICLES, MATCHES INCLUDED IN CLASS - 34
SADHNA BIDI No. 31

3912814  09/08/2018

ARVIND RATHORE, S/O.- CHOTELAL RATHORE
M/s.- ARVIND KUMAR RAMKUMAR RATHORE, JANAKPURI COLONY, A.B. ROAD, GOL PAHADIYA, GWALIOR (M.P.)

PROPRIETOR

Address for service in India/Attorney address:

MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Used Since :11/04/2005

MUMBAI

BIDI, INCLUDED IN CLASS -34
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HAIBIN ROAD, WUSHA, CHANG’AN, DONGGUAN, GUANGDONG, CHINA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GILI ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI
TOBACCO; CIGARS; TOBACCO PIPES; ASHTRAYS FOR SMOKERS; MATCHES; LIGHTERS FOR SMOKERS; CIGARETTE FILTERS; FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR TOBACCO.
4103014   28/02/2019
SENSONS LEVER INDUSTRIES INDIA PRIVATE LIMITED
NO.2/29, NEW NO. 8/70, SENTHIL COMPLEX, FIRST FLOOR, KAMARAJAR STREET, PADAPPAI- 601301, SRIPERUMBUDUR TALK, KANCHEEPURAM DIST, TAMIL NADU, INDIA
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :08/02/2017
CHENNAI
CIGARETTES AND TOBACCO
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU.
Trade Marks Journal No: 1931, 09/12/2019
Class 34

SENSONS LEVER INDUSTRIES INDIA PRIVATE LIMITED
OLD NO.2/29, NEW NO. 8/70, SENTHIL COMPLEX, FIRST FLOOR, KAMARAJAR STREET, PADAPPAI- 601301,
SRIPERUMBUDUR TALK, KANCHEEPURAM DIST, TAMIL NADU, INDIA
AN INDIAN NATIONAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :08/02/2017

CHENNAI

CIGARETTES AND TOBACCO

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
AMAN JAIN
M/S.- RIDDHI SIDDHI BIDI COMPANY, OPP. 186 NEW COLONY NO.2, STATE BANK CHAURAHA, BIRLA NAGAR, GWALIOR
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Proposed to be Used
MUMBAI
BIDI, MATCHES BEING INCLUDED IN CLASS -34
4113119  11/03/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :09/05/2017
MUMBAI
Raw tobacco, flavoured tobacco (other than essential oil), Chewing tobacco
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Used Since: 01/05/2017

MUMBAI

Raw tobacco, flavoured tobacco (other than essential oil), Chewing tobacco

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..FOR THE STATE OF
MAHARASHTRA ONLY..
4183585  22/05/2019
SHYAMLENDU DAWN, TRADING AS : DAWN & CO.
MATRI NIVAS, GEETA DEVI D.A.V. PUBLIC SCHOOL ROAD, CASTEARS TOWN, B- DEOGHAR - 814 112, JHARKHND.
SINCE USE FROM 2012

Address for service in India/Attorney address:
MIR PERBEZ ALI
Rampurhat, Sunghata Para, dhula Dangaroad, Rampurhat - 731 224 , Dist - Birbhum (W.B)
Used Since :16/04/2012

KOLKATA
TOBACCO, SMOKER'S ARTICLES (BIRI) AND MATCHES
4191917  30/05/2019
IMRAN AMIR
G-10, G F, NIZAMUDDIN WEST, NEW DELHI SOUTH DELHI, DELHI-110013, INDIA
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
TOBACCO AND TOBACCO PRODUCTS INCLUDING CIGARS, CIGARETTES AND BIDIS;
4191969   30/05/2019
SATYAPRAKASH KASWAN
No: 40/1, Sheriff Market, 3rd Floor, O.T.Pet Cross, Patnoolpet, Bangalore - 560 053, Karnataka, India
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextra point, Bull Temple Road, Basavanagudi, Bangalore-560004.
Proposed to be Used
CHENNAI
Tobacco & Tobacco Products, Bidis
CEASAR

4196201  03/06/2019

Godfrey Phillips India Limited

49, Community Centre, Friends Colony, New Delhi 110025, India

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:

POOJA DODD

113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used

DELHI

Cigarettes and tobacco products.
4199805  07/06/2019  
MR. BABULAL G. BHATI  
LIG1, RCL, 27/281, Koparli Road, Nr. HDFC Bank, Gunjan, Vapi - 396 195, Gujarat, India.  
AN INDIVIDUAL AND INDIAN NATIONAL  
Address for service in India/Attorney address:  
RISHIT BHATT & CO.  
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India  
Proposed to be Used  
AHMEDABAD  
Tobacco including Chewing Tobacco, Gutka, Zarda, Khaini, Quiwam, Smokers' Articles.
PARAG KARADIYA TRADING AS : BHAGWAN PUSHPADANT INDUSTRIES
30 ADI SANMATI, NEAR KABIR MANDIR, NATHELAV COLONY, DAHOD ROAD, BANSWARA 327001, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
BEEDI (CONICAL SMOKING STICK MADE WITH LEAVES AND RAW TOBACCO)
SHREE MG

4202156    10/06/2019

MUKEH GARG S/O. PREM CHAND GARG
31, FIRST FLOOR SUNDER NAGAR MARKET NEW DELHI South Delhi DL 110003 INDIA
An Individual and Citizen of India

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-
22816711, 22815016

Proposed to be Used

DELHI
TOBACCO, SMOKERS’ ARTICLES, MATCHES, RAW TOBACCO, ZARDA, SMOKERS’ ARTICLES, MATCHES, CIGARETTES, CIGARS, CIGARILLOS, CIGAR ACCESSORIES INCLUDING HUMIDORS, CIGAR ASHTRAYS, CIGAR MATCHES, CIGAR CUTTERS CIGARETTES, CHEWING TOBACCO, BIDI, GUTKHA, KHAINI IN CLASS 34
FLY

4204689   12/06/2019

JATIN MIRANI AN INDIAN
9, MANINAGAR, BEHIND GUJARATI COLONY, DHAMTARI-493773 CG.
INDIVIDUAL

Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002”.

Proposed to be Used

MUMBAI

ASHTRAY, CIGARETTE CASE; CIGARETTES; CIGARETTES CONTAINING TOBACCO SUBSTITUTES; POCKET CIGARETTE- ROLLING MACHINES, LIGHTERS; MATCHBOXES; SMOKING PIPES, PIPES FOR SMOKING MENTHOLATED TOBACCO SUBSTITUTES; TOBACCO POUCHES; TOBACCO; CIGARETTE ROLLING PAPERS; BOOKS OF CIGARETTE PAPERS, CIGARETTE PAPER, HERBAL MOLASSES (TOBACCO SUBSTITUTES); ELECTRONIC SMOKING PIPES, VAPORIZER FOR SMOKING PURPOSES, SMOKING SETS FOR ELECTRONIC CIGARETTES; HERBS FOR SMOKING; TOBACCO JARS; FILTERS FOR TOBACCO PRODUCTS, BIDIS;
4235528   15/07/2019
M/S. H L COMMODITIES LLP.
15/215, Doodhwala Banglow, Civil Lines Kanpur-208 001 Uttar Pradesh India
LLP
Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
DELHI
CHEWING TOBACCO (GUTKA FORM), ZARDA, KHAINI, PAN MASALA & SNUFF, TOBACCO, MENTHOLATED TOBACCO, CIGARETTE TOBACCO, RAW TOBACCO, SMOKING TOBACCO, ROLLING TOBACCO, FLAVORED TOBACCO, TOBACCO POWDER, TOBACCO AND TOBACCO PRODUCTS ARTICLES FOR USE WITH TOBACCO, PAN MASALA, CHEWING TOBACCO, CIGARETTES, CIGARS, CIGARILLOS AND OTHER READY-FOR-USE SMOKING ARTICLES, LOOSE, ROLLING AND PIPE TOBACCO, SMOKELESS TOBACCO, SMOKING TOBACCO, TOBACCO AND TOBACCO PRODUCTS (INCLUDING SUBSTITUTES), TOBACCO CONTAINERS AND HUMIDORS.
Trade Marks Journal No: 1931 , 09/12/2019 Class 34

EUROGRID INDUSTRIAL CORPORATION
49 Steel Yard, 5th floor, Sant Tukaram Road, Lokhand Bazar, Mumbai 400009
A partnership firm under the Indian Partnership Act 1932

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Used Since :14/01/2019

MATCH BOXES AND SAFETY MATCHES INCLUDED IN CLASS 34
4305858    27/09/2019
MOHD TAHAT SHAIKH
trading as: ROYAL TRADING CO
A-101 VAIDANT TOWER, TULING ROAD, NALASOPARA (EAST) THANE-401209, MAHARASHTRA

Proposed to be Used
MUMBAI
MANUFACTURING OF BIDI IN CLASS 34
4307358  28/09/2019

MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi-110024
an individual of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
4309626 01/10/2019
TILOK MONDAL SOLE PROPRIETOR of NIGAM BIRI FACTORY
VILL-GORUR HAT, P.O.-DHULIYAN, P.S.-SAMSERGANJ, MURSHIDABAD, WEST BENGAL, 742202
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
4333322  30/10/2019
VIPIN PATHAK
HOUSE NO 162, GALI NO 6B, VISHNU COLONY, BALLABGARH, FARIDABAD
INDIVIDUAL

Address for service in India/Agents address:
LOVEJEET BEDI
HOUSE NO.2666, HOUSING BOARD COLONY,SECTOR 7,FARIDABAD, HARYANA-121006

Proposed to be Used
DELHI
Tobacco Pouches, Pre Rolled Empty Paper Cone Used to Smoke Loose Tobacco, Snuff Boxes
SUCCESS MYNTRAS, THROUGH ITS PROPRIETOR SUNIL RANA
C-95,GALI NO-7,KANTI NAGAR EXTN.,EAST DELHI,DELHI-110051
Trading as SUCCESS MYNTRAS

Address for service in India/Agents address:
ANKUR VERMA
9/112A, JATTI KATRA, MOTI KATRA, AGRA-282003,UP.

Proposed to be Used
DELHI
Cigarette rolling papers
FULLPOWER

4338594  05/11/2019

BHANVI GOEL

MPL No. 910, Chippiwara Khurd, Chawri Bazar, North Delhi, Delhi, 110006

Proprietor

Address for service in India/Agents address:

JABRA RAM CHHAGNA RAM MANUVER

Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used

DELHI

ABSORBENT PAPER FOR TOBACCO PIPES, ASHTRAYS FOR SMOKERS, CHEWING TOBACCO, CIGAR CUTTERS, CIGAR CASES, CIGAR HOLDERS, CIGARETTE TIPS, CIGARETTE FILTERS, CIGARETTE CASES, CIGARETTES CONTAINING TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES, CIGARETTE PAPER, CIGARILLOS, ELECTRONIC CIGARETTES, HERBS FOR SMOKING, LIGHTERS FOR SMOKERS, LIQUID NICOTINE SOLUTIONS FOR USE IN ELECTRONIC CIGARETTES, TOBACCO, TOBACCO PIPES & SPITTOONS FOR TOBACCO USERS
4340586 07/11/2019
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633
Body Incorporate

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used
KOLKATA
TOBACCO, SMOKERS' ARTICLES, MATCHES
M B L 2108 BIDI

4343024  09/11/2019

RAJ KUMAR MALI S/O. SH. JAGDISH PRASAD
TRADING AS M/S. GAJANAND TRADING COMPANY AT - GHANSHYAM NAGAR, DUKAN NO. 34, KATARPUR WOTER WORKES KE SAMNE, AIRPOT ROAD, NARODA, AHMEDABAD-382330 (GUJ.)

Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
BIDI.
Al-Maliki

4343227 09/11/2019

FAISAL MAJID TRADING AS M/S MAJIDSON EXPORTS
Chowk Bhoora, Idgah Road, opp. Makkah Masjid Moradabad – 244001, Uttar Pradesh, India
an individual of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used

DELHI

Manufacturing in tobacco (Raw & Processed), cigarettes, herbal cigarettes, cigars, hookah tobacco, flavored hookah molasses and its substitutes; electronic cigarettes; tobacco products for the purpose of being heated; electronic devices and their parts for the purpose of heating cigarettes or tobacco in order to release nicotine-containing aerosol for inhalation; liquid nicotine & e-liquid substitute solutions for use in electronic cigarettes; hookah accessories, smoker's articles; lighters and matches.
Trade Marks Journal No: 1931, 09/12/2019 Class 34

saryu
4343352 10/11/2019
AFSAR BHAI MAHAMADISHAK KAPADIA TRADING AS AFSAR TOBACCO CO.
Kapadia Parivar, Salatiya Road, Anand (Gujrat) Pin- 388001
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
AHMEDABAD
Tobacco and tobacco products (including substitutes), Smoking tobacco, Bidi, match box, Chewing tobacco, & Tobacco.
ROYAL HACIENDA

4343675  11/11/2019
Benzer International Company Limited
Commercial Free Zone, Corozal, Belize
a company incorporated under the laws of Belize

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes and tobacco products
CHAKRAVYOOH

4344552    11/11/2019

KUNAL AGRAWAL
57A, DIWAN JOGRAJ, PRATAP ENCLAVE COLONY, SHAHJAHANPUR, UTTAR PRADESH- 2402001
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Tobacco and tobacco substitutes and pan masala (pan masala containing tobacco)
KUNAL PASAND

4344553  11/11/2019

KUNAL AGRAWAL
57A, DIWAN JOGRAJ, PRATAP ENCLAVE COLONY, SHAHJAHANPUR, UTTAR PRADESH- 2402001
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Tobacco and tobacco substitutes and pan masala (pan masala containing tobacco)
KUNALPASAND
4344554  11/11/2019
KUNAL AGRAWAL
57A, DIWAN JOGRAJ, PRATAP ENCLAVE COLONY, SHAHJAHANPUR, UTTAR PRADESH- 2402001
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Tobacco and tobacco substitutes and pan masala (pan masala containing tobacco)
ARAVALI

PARSHANT GUPTA SOLE PROPRIETOR OF GANGA PARSHAD TIRLOK CHAND
GANGA PARSHAD TIRLOK CHAND, SHOP NO 131, NEAR ZEVAR MAHAL, SADAR BAZAR, GURGAON-122001

THE TRADE MARKS ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches